

C O N T E N T S

**Fifteenth Series, Vol. XXXVII, Fifteenth Session, 2014/1935 (Saka)
No. 18, Monday, February 17, 2014/ Magha 28, 1935 (Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
PAPERS LAID ON THE TABLE	3-19
AMENDMENTS AND MODIFICATIONS TO DIRECTIONS BY SPEAKER UNDER RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA	20
BUSINESS ADVISORY COMMITTEE 55 th Report	20
COMMITTEE ON GOVERNMENT ASSURANCES 39 th and 40 th Reports	20
COMMITTEE ON EMPOWERMENT OF WOMEN (i) 22 nd Report (ii) Statements	21
STANDING COMMITTEE ON FINANCE 83 rd and 84 th Reports	22
STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS (i) 22 nd and 23 rd Reports (ii) Statements	22-23
STANDING COMMITTEE ON URBAN DEVELOPMENT 27 th to 30 th Reports	24

**STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE**70th and 71st Reports

24

STATEMENTS BY MINISTERS

25-30

- (i) Status of implementation of recommendations contained in the 17th Report of the Standing Committee on Water Resources on Demands for Grants (2013-14), pertaining to the Ministry of Water Resources

Shri Ghulam Nabi Azad

25-26

- (ii) Status of implementation of the recommendations contained in the 105th Report of the Standing Committee on Commerce on Action taken by the Government on observations/ recommendations contained in the 100th Report of the Committee on Demands for Grants (2012-13), pertaining to the Department of Commerce, Ministry of Commerce and Industry

Shri Anand Sharma

27

- (iii) Status of implementation of recommendations contained in the 28th Report of the Standing Committee on Energy on Demands for Grants (2012-13), pertaining to the Ministry of Power

Shri Jyotiraditya M. Scindia

28

- (iv) Status of implementation of recommendations contained in the 24th Report of the Standing Committee on Urban Development on Demands for Grants (2013-14), pertaining to the Ministry of Urban Development

Shrimati Deepa Dasmunsi

29

- (v) Regarding state of affairs of Government of
National Capital Territory of Delhi

Shri Sushilkumar Shinde 30

INTERIM GENERAL BUDGET, 2014-15

Shri P. Chidambaram 32-35

**STATEMENTS RE: (i) MACRO-ECONOMY
FRAMEWORK; (ii) MEDIUM-TERM FISCAL
POLICY AND (iii) FISCAL POLICY STRATEGY**

Shri P. Chidambaram 56

FINANCE BILL, 2014 57

**DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 2013-14 57**

MATTERS UNDER RULE 377 58-72

- (i) Need to review the recommendations of Dr.
Kasturirangan Report on Western Ghats

Shri K. Jayaprakash Hegde 58

- (ii) Need to make reporting of lost electronic
communication devices in police stations mandatory
in order to prevent their misuse by anti-social
elements

Shri P. L. Punia 59

- (iii) Need to transfer the land by Air Force to Maharashtra Airport Development Company for implementation of Multi Modal International Passenger and Cargo Hub Airport at Nagpur, Maharashtra
- Shri Vilas Muttemwar 60-61
- (iv) Need to fix remunerative prices of farm produce in the country
- Shri Gopal Singh Shekhawat 61
- (v) Need for industrial development in vacant land in Cheyyar, Tamil Nadu
- Shri M. Krishnasswamy 62
- (vi) Need to provide financial assistance for setting up a new phenol and acetone plant in Hindustan Organic Chemicals Limited, Kochi in Kerala
- Shri K.P. Dhanapalan 63-64
- (vii) Need to carve out a separate State of Vidarbha from Maharashtra
- Shri Hansraj G. Ahir 64
- (viii) Need to review the policy for small and medium enterprises
- Shrimati Jayshreeben Patel 65
- (ix) Need to permit mining activity in Goa
- Shri Ganesh Singh 66
- (x) Need to undertake measures for social, economic and educational upliftment of backward people belonging to seventeen castes in Uttar Pradesh
- Shri Radhe Mohan Singh 67

- (xi) Need to provide immediate compensation to land oustees whose lands have been acquired for four-laning of NH 57 in Madhubani district, Bihar as part of East-West Corridor

Shri Mangani Lal Mandal 68

- (xii) Need to take steps to withdraw the proposed ban on arecanut in the country and also declare a rehabilitation package for the arecanut growers

Shri P. Karunakaran 69

- (xiii) Need to take necessary steps to expedite the completion of gauge conversion work of railway lines between Dindigul and Palakkad via Pollachi and between Pollachi and Pothanur

Shri K. Sugumar 70

- (xiv) Need to start work of four laning of National Highway on Baxar-Ara-Patna section and also expedite construction of a proposed bridge on Son river in Bihar

Shri Jagadanand Singh 71

- (xv) Need to accord recognition to Lingayat religion

Shri Raju Shetti 72

**RESOLUTION RE: APPROVAL OF RECOMMENDATIONS
IN SIXTH REPORT OF RAILWAY CONVENTION
COMMITTEE AND
INTERIM BUDGET (RAILWAYS), 2014-15
-GENERAL DISCUSSION**

73, 75-142

Shri Mallikarjun Kharge

73

Shri Arjun Ram Meghwal

76-78

Shrimati Sushma Swaraj

79-80

Shrimati Jayshreeben Patel

81-87

Shri Satpal Maharaj	88-93
Shri Virendra Kashyap	94-95
Shri Mahendrasinh P. Chauhan	96-97
Shri R. Dhruvanarayana	98-99
Shri Shailendra Kumar	100
Shri Rakesh Singh	101-102
Shri P.L. Punia	103
Shri Ganesh Singh	104
Shri Radhe Mohan Singh	105
Shri Vijay Bahadur Singh	106
Shri Sanjay Jaiswal	107
Shri Mithilesh Kumar	108
Shri Gorakhnath Pandey	109
Shri Ram Singh Kaswan	110-111
Shri Balkrishna Khanderao Shukla	112
Dr Prasanna Kumar Patasani	113
Shrimati Poonam Veljibhai Jat	114
Dr. Ratna De	115-117
Shrimati Sumitra Mahajan	118
Shrimati Supriya Sule	119-123
Shrimati Darshana Jardosh	124-126
Dr. Kirit Premjibhai Solanki	127
Shrimati Jyoti Dhurve	128
Shri Ganeshrao Nagorao Dudhgaonkar	129-133
Shri R. Thamaraiselvan	134-138
Shri Dinesh Chandra Yadav	139-142

ANNOUNCEMENT BY THE SPEAKER

Sending of slip for moving of Cut Motions 74

**DEMANDS FOR GRANTS ON ACCOUNT
(RAILWAYS), 2014-15**

144-146

**DEMANDS FOR SUPPLEMENTARY GRANTS
(RAILWAYS), 2013-14**

147-149

**APPROPRIATION (RAILWAYS) VOTE
ON ACCOUNT BILL, 2014**

150-151

Motion to Introduce 150

Motion to Consider 150

Clauses 2, 3 and 1 151

Motion to Pass 151

APPROPRIATION (RAILWAYS) BILL, 2014

152-155

Motion to Introduce 152

Motion to Consider 152

Clauses 2, 3 and 1 153

Motion to Pass 155

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Satpal Maharaj

Shri Jagdambika Pal

SECRETARY GENERAL

Shri S. Bal Shekar

LOK SABHA DEBATES

LOK SABHA

Monday, February 17, 2014/Magha 28, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

... (*Interruptions*)

MADAM SPEAKER: Papers to be laid.

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I am on a point of order.

... (*Interruptions*)

MADAM SPEAKER: Let me complete the Paper Laid.

... (*Interruptions*)

11.0 ½ hrs

At this stage, Shri G.V. Harsha Kumar, Shri K. Bapiraju and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

11.01 hrs**PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Papers to be Laid.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy (Hindi and English versions) of the Mid-Year Economic Analysis, 2013-2014, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. LT 10760/15/14]

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2010-2011.
 - (ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10761/15/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT 10762/15/14]
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT 10763/15/14]
- (7)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2012-2013.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT 10764/15/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2011-2012.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT 10765/15/14]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2012-2013.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT 10766/15/14]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
[Placed in Library. See No. LT 10767/15/14]
- (15)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2008-2009.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2008-2009, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the year 2008-2009.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
[Placed in Library. See No. LT 10768/15/14]
- (17)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the years 2009-2011.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the years 2009-2010 and 2010-2011, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the years 2009-2011.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library. See No. LT 10769/15/14]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the year 2011-2012.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library. See No. LT 10770/15/14]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the year 2012-2013.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT 10771/15/14]

- (23) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994:-

- (i) The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014 published in Notification No. G.S.R. 13(E) in Gazette of India dated 10th January, 2014.
- (ii) The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) (Six Months Training) Rules, 2014 published in Notification No. G.S.R. 14(E) in Gazette of India dated 10th January, 2014.

[Placed in Library. See No. LT 10772/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Praful Patel, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 26 of 2013)-(Performance Audit) Expansion and Utilisation of Power Equipment Manufacturing Capacity in Bharat Heavy Electricals Limited, Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year ended March, 2012 under Article 151(1) of the Constitution.

[Placed in Library. See No. LT 10773/15/14]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10774/15/14]

- (b) (i) Statement regarding Review by the Government of the working of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10775/15/14]

- (c) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10776/15/14]

- (d) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2012-2013.

- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 10777/15/14]
- (e)
 - (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2012-2013.
 - (ii) Annual Report of the HMT Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (b & c) of (2) above.
[Placed in Library. See No. LT 10778/15/14]
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2012-2013.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
[Placed in Library. See No. LT 10779/15/14]

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the National Rural Employment Guarantee Act, Schedule I and II Amendment Order, 2013 (Hindi and

English versions) published in Notification No. S.O. 19(E) in Gazette of India dated 3rd January, 2014, under sub-section (2) of Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

[Placed in Library. See No. LT 10780/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Power Finance Corporation of India Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Power Finance Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10781/15/14]

- (b) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2012-2013.
- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10782/15/14]

- (c) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2012-2013.

- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 10783/15/14]
- (d)
 - (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2012-2013.
 - (ii) Annual Report of the NTPC Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 10784/15/14]
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2012-2013.
[Placed in Library. See No. LT 10785/15/14]
- (3) A copy of the Damodar Valley Corporation (salaries, allowances and other conditions of service of the Chairman, Members and Member- Secretary of the Corporation) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 802(E) in Gazette of India dated 28th December, 2013 issued under sub-section (1) of Section 59 of the Damodar Valley Corporation Act, 1948.
[Placed in Library. See No. LT 10786/15/14]
- (4) A copy of the Notification No. S.O. 2496(E) (Hindi and English versions) published in Gazette of India dated 19th August, 2013,

appointing the 19th day of August, 2013 as the date on which the Damodar Valley Corporation (Amendment) Act, 2011 shall come into force issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. LT 10787/15/14]

कॉर्पोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) प्रातिस्पर्धा अधिनियम, 2002 की धारा 63 की उपधारा (3) के अन्तर्गत अधिसूचना संख्या का.आ.3641(अ), जो 11 दिसम्बर, 2013 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा लाइनर पोत परिवहन उद्योग के वैसेल शेयरिंग करारों को उक्त अधिनियम की धारा 3 के उपबंधों से छूट प्रदान की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 10788/15/14]

(2) कम्पनी अधिनियम, 1956 के कार्यकरण और प्रशासन के 31 मार्च, 2013 को समाप्त हुए वर्ष के लिए 57वें वार्षिक प्रदिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 10789/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2012-2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10790/15/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2012-2013.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 10791/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Jitin Prasada, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2012-2013, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT 10792/15/14]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Dispur, for the year 2012-13, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Dispur, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT 10793/15/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT 10794/15/14]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2012-2013.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT 10795/15/14]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2011-2012.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT 10796/15/14]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 2012-2013.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT 10797/15/14]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Madhyamik Shiksha Abhiyan and Model School Samiti, Bhopal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Madhyamik Shiksha Abhiyan and Model School Samiti, Bhopal, for the year 2012-2013.
[Placed in Library. See No. LT 10798/15/14]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2012-2013.

[Placed in Library. See No. LT 10799/15/14]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2012-2013.

[Placed in Library. See No. LT 10800/15/14]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education, Gandhinagar, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Elementary Education, Gandhinagar, for the year 2011-2012.

- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in Library. See No. LT 10801/15/14]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Rajya Shiksha Kendra (Rajiv Gandhi Shiksha Mission), Bhopal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Rajya Shiksha Kendra (Rajiv Gandhi Shiksha Mission), Bhopal, for the year 2011-2012.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.
[Placed in Library. See No. LT 10802/15/14]
- (20) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2012-2013, together with Audit Report thereon.
[Placed in Library. See No. LT 10803/15/14]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha Abhiyan), Silvassa, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha Abhiyan), Silvassa, for the year 2012-2013.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
[Placed in Library. See No. LT 10804/15/14]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Karnataka, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Karnataka, Bangalore, for the year 2011-2012.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
[Placed in Library. See No. LT 10805/15/14]
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2012-2013.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
[Placed in Library. See No. LT 10806/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION
(SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10807/15/14]

MADAM SPEAKER: Item No. 10 - Shri Kodikunnil Suresh – Not present.

11.02hrs

**AMENDMENTS AND MODIFICATIONS TO DIRECTIONS BY
SPEAKER UNDER RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN LOK SABHA**

SECRETARY-GENERAL: I beg to lay on the Table a copy each of the amendments and modifications to Directions (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

11.02 ½ hrs

**BUSINESS ADVISORY COMMITTEE
55th Report**

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): I beg to present the 55th Report of the Business Advisory Committee.

11.03 hrs

**COMMITTEE ON GOVERNMENT ASSURANCES
39th and 40th Reports**

SHRIMATI MANEKA SANJAY GANDHI (AONLA): I beg to present the following Reports (Hindi and English versions):-

- (1) 39th Report regarding requests for dropping of assurances (Acceded to).
 - (2) 40th Report regarding requests for dropping of assurances (Not acceded to).
-

11.04 hrs

COMMITTEE ON EMPOWERMENT OF WOMEN

(i) 22nd Report

RAJKUMARI RATNA SINGH (PRATAPGARH): I beg to present the 22nd Report (Hindi and English versions) of the Committee on Empowerment of Women on Action Taken by the Government on the recommendations contained in the 19th Report on the subject 'Victims of Sexual Abuse and Trafficking and their Rehabilitation'.

(ii) Statements

RAJKUMARI RATNA SINGH : I beg to lay on the Table the following Final Action Taken Statements (Hindi and English versions):-

- (1) Statement showing Action Taken by the Government on the recommendations contained in the 11th Report (15th Lok Sabha) of the Committee on Empowerment of Women (2010-2011) on action taken on the 4th Report of the Committee (2009-2010) on the subject 'Working Conditions of ASHAs'.
 - (2) Statement showing Action Taken by the Government on the recommendations contained in the 15th Report (15th Lok Sabha) of the Committee on Empowerment of Women (2011-2012) on action taken on the 10th Report of the Committee (2010-2011) on the subject ' Women in Armed Forces'.
 - (3) Statement showing Action Taken by the Government on the recommendations contained in the 18th Report (15th Lok Sabha) of the Committee on Empowerment of Women (2012-2013) on action taken on the 14th Report of the Committee (2011-2012) on the subject 'Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Empowerment of Women in Rural Areas'.
-

11.05 hrs

**STANDING COMMITTEE ON FINANCE
83rd and 84th Reports**

श्री भर्तृहरि महताब (कटक): महोदया, मैं वित्त संबंधी स्थायी समिति (2013-2014) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ : -

1. 'प्रतिस्पर्धा (संशोधन) विधेयक, 2012' के संबंध में 83वां प्रतिवेदन।
2. 'सूक्ष्म वित्त संस्था (विकास और विनियमन) विधेयक, 2012' के संबंध में 84वां प्रतिवेदन।

... (*Interruptions*)

11.06 hrs

**STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS
(i) 22nd and 23rd Reports**

SHRI P.L. PUNIA (BARABANKI): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas:-

- (1) 22nd Report on Action Taken by the Government on the recommendations contained in the 18th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2012-13). on 'Long Term Purchase Policy and Strategic Storage of Crude Oil'.
- (2) 23rd Report of the Standing Committee on Petroleum and Natural Gas (2013-14) on the subject 'Functioning of Oil Industry Development Board'.

... (*Interruptions*)

(ii) Statements

DR. MIRZA MEHBOOB BEG (ANANTNAG): I beg to lay on the Table the Statements (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2013-14) showing further Action Taken by the Government on the recommendations contained in Chapter I and Chapter V of the following Reports of the Committee: -

(1) 14th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2011-12) pertaining to action taken by the Government on the recommendations contained in the 9th Report (15th Lok Sabha) of the Committee on 'Challenges of Under-recoveries of Petroleum Products'.

(2) 15th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2012-13) pertaining to action taken by the Government on the recommendations contained in the 11th Report (15th Lok Sabha) of the Committee on 'Demands for Grants (2012-13)' of Ministry of Petroleum and Natural Gas.

(3) 17th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2012-13) pertaining to action taken by the Government on the recommendations contained in the 12th Report (15th Lok Sabha) of the Committee on 'Safety of Oil Installations'.

... (*Interruptions*)

11.07 hrs

**STANDING COMMITTEE ON URBAN DEVELOPMENT
27th to 30th Reports**

श्री शरद यादव (मधेपुरा): महोदया, मैं शहरी विकास संबंधी स्थायी समिति (2013-2014) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ :-

1. शहरी विकास मंत्रालय की 'अनुदानों की मांगों (2013-2014) के बारे में समिति के 24वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में शहरी विकास संबंधी स्थायी समिति का 27वां प्रतिवेदन (15वीं लोक सभा)।
2. आवास और शहरी गरीबी उपशमन मंत्रालय की 'अनुदानों की मांगों (2013-2014)' के बारे में समिति के 25वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में शहरी विकास संबंधी स्थायी समिति का 28वां प्रतिवेदन (15वीं लोक सभा)।
3. शहरी विकास मंत्रालय से संबंधित 'सरकारी भूमि और कालोनियों के अनधिकृत कब्जे पर रोक लगाने में केन्द्रीय लोक निर्माण विभाग (सीपीडब्ल्यूडी) की भूमिका तथा सरकारी भवनों के अनुरक्षण में उनके कार्यनिष्पादन का मूल्यांकन' के बारे में समिति के 26वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में शहरी विकास संबंधी स्थायी समिति का 29वां प्रतिवेदन (15वीं लोक सभा)।
4. 'भू-सम्पदा (विनियमन और विकास) विधेयक, 2013' के बारे में शहरी विकास संबंधी स्थायी समिति का 30वां प्रतिवेदन (15वीं लोक सभा)।

... (*Interruptions*)

11.07 ½ hrs

**STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES,
LAW AND JUSTICE
70th and 71st Reports**

श्री शैलेन्द्र कुमार (कौशाम्बी): महोदया, मैं कार्मिक, लोक शिकायत, विधि और न्याय संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

1. असम विधान परिषद विधेयक, 2013 के बारे में 70वां प्रतिवेदन।
2. विधि और न्याय मंत्रालय की अनुदानों की मांगों (2013-2014) के बारे में 58वें प्रतिवेदन में अंतर्विष्ट सिफारिशों / टिप्पणियों पर सरकार द्वारा की-गई-कार्रवाई उत्तरों संबंधी 71वां प्रतिवेदन।

... (*Interruptions*)

11.08 hrs**STATEMENTS BY MINISTERS**

(i) Status of implementation of recommendations contained in the 17th Report of the Standing Committee on Water Resources on Demands for Grants (2013-14), pertaining to the Ministry of Water Resources *

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI GHULAM NABI AZAD): I am laying this statement on the status of implementation of recommendations contained in the Seventeenth Report of Standing Committee on Water Resources in pursuance of Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The Seventeenth Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was presented in the Lok Sabha on 29th April 2013. This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2013-14.

Action Taken Notes on the ^recommendations / observations contained in the above said report of the Standing Committee had been sent to the Committee on 28th October, 2013. There were 44 recommendation paragraphs in this report containing recommendations/ observations made by the Committee where action was called for on the part of Government. These recommendations/ observations mainly relate to the budgetary allocation, utilization of fund, timely submission of UCs, taking approval of EFC well in time in respect of all projects where such approvals are necessary, review of expenditure performance, proper framing of Outcome Budget, River Basin Management and Development, Re-structuring of Central Water Commission, Bharat Nirman, Accelerated Irrigation Benefit Programme and steps for optimal utilization of central grant, Repair, Renovation and Restoration of Water Bodies, Command Area Development & Water Management, Development of Water Resources Information System, Inadequacy

* Laid on the Table and also placed in Library. See No. LT 10810/15/14

of Hydrological observation sites, Water Quality Monitoring, achievement of goals under National Water Mission, operationalisation of National Bureau of Water Use Efficiency, proper assessment of Dam Safety Standards, Introduction of Dam Safety Bills in the Parliament, Importance of Aquifer Mapping, Monitoring of ground water level, pursuing of Flood Control activities, Master Plans for Flood Prone Areas, implementation of Flood Plain Zoning Bill, evaluation of works carried out by the Farakka Barrage Project during XIth Plan, works of Brahmaputra Board etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

... (*Interruptions*)

11.08 ½ hrs

(ii) Status of implementation of the recommendations contained in the 105th Report of the Standing Committee on Commerce on Action taken by the Government on observations/ recommendations contained in the 100th Report of the Committee on Demands for Grants (2012-13), pertaining to the Department of Commerce, Ministry of Commerce and Industry*

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): I beg to lay the following statement:

The Department Related Parliamentary Standing Committee on Commerce presented the 105th Report on Action Taken by the Government on the observations/recommendations contained in its One Hundredth Report. The Report contained 4 Chapters. These observations/recommendations which have been accepted by the Government are mentioned in Chapter-I. Twenty-two observations/recommendations mentioned in Chapter-II on which the Committee does not desire to pursue in view of the Government's replies. In Chapter-III it has made 5 further observations/recommendations and action taken replies in this regard has already furnished to Rajya Sabha Secretariat. In Chapter-IV it has mentioned 10 observations/recommendations which are treated by the Committee as interim reply and final reply in this regard has already forwarded to Rajya Sabha Secretariat. In respect of 15 paras referred above, action has been completed in r/o 5 paras, no further action is required in r/o 2 paras, action has been under consideration in r/o 8 paras. An implementation report has been enclosed.

... (*Interruptions*)

* Laid on the Table and also placed in Library. See No. LT 10811/15/14

11.09 hrs**(iii) Status of implementation of recommendations contained in the 28th Report of the Standing Committee on Energy on Demands for Grants (2012-13), pertaining to the Ministry of Power ***

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I am laying this statement on the present status of implementation of recommendations contained in the 28th Report of Parliamentary Standing Committee on Energy in pursuance of directions 73A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin Part-II, dated 1st September 2004.

The 28th Report is related to 'Demands for Grants of the Ministry of Power for the year 2012-13'. It has 16 recommendations, all of which have been accepted by the Government.

The present status of implementation of the various recommendations made by the Committee in the said report is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House by reading out all the contents of this Annexure. I would request that this may be considered as read.

... (*Interruptions*)

* Laid on the Table and also placed in Library. See No. LT 10812/15/14

11.09 ½ hrs**(iv) Status of implementation of recommendations contained in the 24th Report of the Standing Committee on Urban Development on Demands for Grants (2013-14), pertaining to the Ministry of Urban Development***

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay this statement in pursuance of the direction 73A of Hon'ble Speaker, Lok Sabha which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Parliamentary Standing Committee of Lok Sabha with regard to his Ministry "

I would like to inform for the benefit of the Hon'ble Members of the House that the 24th Report of the Standing Committee of the 15th Lok Sabha on Urban Development was laid in Lok Sabha on 23rd April, 2013. This Report contains 16 recommendations. Latest Status of Action taken by the Government has been indicated against each recommendation in the enclosed statement. Action Taken Notes on these recommendations were already sent to the Standing Committee on Urban Development on 18-07-2013.

Madam Speaker, I would like to inform the Hon'ble Members that further follow up action, wherever necessary, will be taken in respect of these recommendations.

The annexure to this statement is laid on the Table of the House.

... (Interruptions)

* Laid on the Table and also placed in Library. See No. LT 10813/15/14

11.10 hrs

**(V) STATE OF AFFAIRS OF GOVERNMENT
OF NATIONAL CAPITAL TERRITORY OF DELHI**

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): I rise to inform the House that the Council of Ministers of the Government of the National Capital Territory of Delhi tendered its resignation on Friday, February 14, 2014.

The resignation of the Council of Ministers of the Government of the National Capital Territory of Delhi came up after the inability of the Government of NCT of Delhi to successfully introduce the “Janlokal Bill” for the consideration of the Legislative Assembly. This Bill was a Finance Bill and necessitated prior reference to the Central Government by the Lieutenant Governor for which procedure had not been followed by the Government of NCT of Delhi.

Under the circumstances, based on the report of the Lieutenant Governor and the recommendation of the Union Cabinet in its meeting held on 15.2.2014, the hon. President has accepted the resignation of Shri Arvind Kejriwal, Chief Minister of the GNCT of Delhi and his Council of Ministers and also approved the imposition of President’s Rule while keeping the Legislative Assembly in suspended animation.

... (*Interruptions*)

MADAM SPEAKER: Yes, Basudeb Achariaji, what is the rule for your Point of Order? Under which rule are you raising the Point of Order? Please give me the rule first.

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Madam, under Rule 376 ...
(*Interruptions*)

MADAM SPEAKER: No.

... (*Interruptions*)

MADAM SPEAKER: Under what rule are you raising the point of order?

... (*Interruptions*)

MADAM SPEAKER: What is the motion before the House and which is the rule under which you are raising point of order? Tell me the rule.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : Madam, when Andhra Pradesh Reorganisation Bill ... (*Interruptions*)

MADAM SPEAKER: No. First give me the rule, before you proceed.

... (*Interruptions*)

MADAM SPEAKER: No, nothing will go on record.

(*Interruptions*) ...*

MADAM SPEAKER: Please give the rule under which you are raising point of order, before I allow you.

... (*Interruptions*)

* Not recorded.

11.11 hrs**INTERIM GENERAL BUDGET, 2014-15**

MADAM SPEAKER: Hon. Finance Minister - Shri P. Chidambaram.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam Speaker, I rise to present the Interim Budget for 2014-15.

The Current Economic Situation**11.11 ¼ hrs**

At this stage, Shri Shailendra Kumar, Shri P. Karunakaran and some other hon. Members came and stood on the floor near the Table.

As I prepared to write this speech, I found that whether it is a regular Budget for the full year or an interim Budget, some things remain the same. For example, our goals are the same and the global context is the same. As I said last year, we are not unaffected by what happens in the rest of the world. Since September 2008, the state of the world economy has been the most decisive factor impacting the fortunes of every developing country. Hence, it is pertinent to say a few words on the global economy as well as on the global risks.

World economic growth was 3.9 percent in 2011, 3.1 percent in 2012 and 3.0 percent in 2013. Those numbers tell the story. Among India's major trading partners, who are also the major sources of our foreign capital inflows, the United States has just recovered from a long recession; Japan's economy is responding to the stimulus; the Eurozone, as a whole, is reporting a growth of 0.2 percent; and China's growth has slowed from 9.3 percent in 2011 to 7.7 percent in 2013.

The *Global Risks 2014* report has mapped 31 global risks. Of highest concern are ten risks that include fiscal crisis, structurally high unemployment or underemployment, income disparity, governance failure, food crisis, and political and social instability. The challenges that we face are common to all emerging

economies. 2012 and 2013 were years of turbulence. Only a handful of countries were able to keep their head above the water, and among them was India. I shall presently give you an account of how we navigated the Indian economy through this turbulent period.....(Interruptions).

MADAM SPEAKER : Nothing will go on record other than the hon. Minister's speech on the Interim Budget.

.....(Interruptions)*

MADAM SPEAKER : Nothing else will go on record.

.....(Interruptions)*

MADAM SPEAKER : Please take your seats.

.....(Interruptions)

MADAM SPEAKER : If you want to raise a point of order, you can cite the rule.

.....(Interruptions)

MADAM SPEAKER :Hon. Members, these are the last few days of the Session of the 15th Lok Sabha.

.....(Interruptions)

MADAM SPEAKER : The presentation of Interim Budget is the constitutional duty of the Finance Minister and he is performing it. Please do not obstruct.

.....(Interruptions)

MADAM SPEAKER :If you have any problem, you come to my Chamber later.

.....(Interruptions)

अध्यक्ष महोदयः आप सभी अपनी सीटों पर जाइए।

... (व्यवधान)

* Not recorded.

अध्यक्ष महोदया: हम जीरो अवर बाद में देखेंगे।

... (व्यवधान)

अध्यक्ष महोदया: आप लोग बजट प्रस्तुत होने दीजिए।

... (व्यवधान)

MADAM SPEAKER : You come to my Chamber later.

.....(Interruptions)

MADAM SPEAKER : I will try to sort out whatever is the problem .

.....(Interruptions)

अध्यक्ष महोदया: आप सभी अपनी-अपनी सीट पर जाइए।

... (व्यवधान)

MADAM SPEAKER : Yes, the hon. Minister.

.....(Interruptions)

11.15 hrs.

At this stage, Shri Shailendra Kumar and some other hon. Members went back to their seats.

MADAM SPEAKER : What is all this?

.....(Interruptions)

SHRI P. CHIDAMBARAM:

Challenges and Goals

Within days of my return to the Ministry of Finance, I had declared that our objectives were fiscal consolidation, price stability, self-sufficiency in food, reviving the growth cycle, enhancing investments, promoting manufacturing, encouraging exports, quickening the pace of implementation of projects, and finding practical solutions to certain stressed sectors such as petroleum, power, coal, highways and textiles.

STATE OF THE ECONOMY

The Twin Deficits and Inflation

Let me begin with the good news. The fiscal deficit for 2013-14 will be contained at 4.6 percent of GDP, well below the red line that I had drawn last year. More importantly, the Current Account Deficit, that threatened to exceed last year's CAD of USD 88 billion, will be contained at USD 45 billion, and I am happy to inform the House that we expect to add about USD 15 billion to the foreign exchange reserves by the end of the financial year. Analysts and rating agencies had acknowledged our efforts some months ago and no longer speak about a downgrade. I hope that domestic experts will now agree that the UPA Government meant what it said when it put fiscal stability at the top of the agenda. Going forward, I appeal to all political parties to join me in the pledge that we shall not – we shall never – do anything that will affect the stability of the foundations of India's economy.

Last year, when I read the Budget speech, WPI headline inflation stood at 7.3 percent and core inflation at 4.2 percent. Through the year, inflation saw its ups and downs. At the end of January 2014, WPI inflation was 5.05 percent and core inflation 3.0 percent. Both the Government and the RBI have acted in tandem. While our efforts have not been in vain, there is still some distance to go. Food inflation is still the main worry, although it has declined sharply from a high of 13.6 percent to 6.2 percent.

Agriculture

We are proud of the stellar performance of the agriculture sector. Foodgrain production in 2012-13 was 255.36 million tonnes and the estimate for the current year is 263 million tonnes. Estimates of production of sugarcane, cotton, pulses, oilseeds and quality seeds point to new records. Agriculture exports in 2012-13 stood at USD 41 billion *versus* imports of USD 20 billion. In

2013-14, agriculture exports are likely to cross USD 45 billion. Agricultural credit is likely to touch `735,000 crore, exceeding the target of `700,000 crore. Agricultural GDP growth increased to 3.1 percent in the five year period of UPA - I and further to 4.0 percent in the first four years of UPA-II. In the current year, agricultural GDP growth is estimated at 4.6 percent.

11.18hrs

At this stage, Shri P. Karunakaran and some other hon. Members went back to their seats.

Investment

Even after the slowdown, the savings rate was 31.3 percent in 2011-12 and 30.1 percent in 2012-13. The corresponding investment rate was 35.5 percent and 34.8 percent, respectively, indicating there was no steep decline in investment, except in mining and manufacturing. If the incremental capital output ratio (ICOR) had remained more or less the same, the outcome should have been a growth rate higher than the 6.7 percent and the 4.5 percent reported so far by the CSO for the two years, but that did not happen. It was obvious that projects were not achieving commercial operation date (COD) and there were too many obstacles on the path of implementation. At a time when it appeared that a number of projects would fail because of the logjam, Government took the bold step to set up the Cabinet Committee on Investment and the Project Monitoring Group. Thanks to the swift decisions taken by them, by the end of January, 2014, the way was cleared for completing 296 projects with an estimated project cost of Rs. 660,000 crore.

Foreign Trade

Exports have recovered sharply, and the recovery must be seen in the context of growth of global trade declining from 6.1 percent in 2011 to 2.7 percent in 2013. India's merchandise exports reached a level of USD 300.4 billion in 2012-13 registering a negative growth of 1.8 percent over the previous year.

Though 2013-14 began on a pessimistic note, I am happy to inform the House that the year will end with estimated merchandise exports of USD 326 billion, indicating a growth rate of 6.3 percent. However, imports are down, and this does not augur well for either manufacturing or domestic trade. Our aim must be robust growth in both exports and imports, with trade in balance over a period of time.

Manufacturing

Manufacturing is the Achilles' heel of the Indian economy. The deceleration in investment in manufacturing is particularly worrying. Consequently, there is no uptick yet in manufacturing. The National Manufacturing Policy has set the goal of increasing the share of manufacturing in GDP to 25 percent and to create 100 million jobs over a decade. Eight National Investment and Manufacturing Zones (NIMZ) have been announced along the Delhi-Mumbai Industrial Corridor and nine projects have been approved by the DMIC Trust. Five NIMZs outside DMIC have also been given in-principle approval. Three more corridors connecting Chennai and Bengaluru, Bengaluru and Mumbai, and Amritsar and Kolkata are under different stages of preparatory work. Additional capacities are being installed in major manufacturing industries such as steel, cement, refinery, power and electronics. Several measures have been taken to promote micro, small and medium enterprises including notifying a public procurement policy, establishing technology centres and common facility centres, and launching the Khadi mark.

Infrastructure

We have given a big push to infrastructure and capacity addition in infrastructure industries. In 2012-13 and in the nine months of the current financial year, we have added 29,350 megawatts of power capacity, 3,928 kilometres of national highways, 39,144 kilometres of rural roads under PMGSY, 3,343 kilometres of new railway track, and 217.5 million tonnes of capacity per annum in our ports. Besides, 19 oil and gas blocks were given out for exploration and 7 new airports are under construction. We have also facilitated Infrastructure Debt Funds to provide take-out finance for infrastructure projects and ease the pressure on the banking system.

Exchange Rate

Risks to capital flows were accentuated due to volatile global conditions and the indication, in May 2013, of a reduction in asset purchases by the US Federal Reserve. The rupee came under pressure. Government, RBI and SEBI undertook a number of measures to facilitate capital inflows and stabilise the foreign exchange market. Among emerging economy currencies, the rupee was affected least when the actual reduction took place in December 2013 and January 2014.

GDP Growth – Decline and Rise

Hon'ble Members will recall that the slowdown began in 2011-12. In nine quarters, the GDP growth rate declined from 7.5 percent in Q1 of 2011-12 to 4.4 percent in Q1 of 2013-14. Thanks to the numerous measures that I have narrated, I was confident that the decline will be arrested and the growth cycle will turn in the second quarter. I believe I have been vindicated. Growth in Q2 of 2013-14 has been placed at 4.8 percent and growth for the whole year has been estimated at 4.9 percent. This means that growth in Q3 and Q4 of 2013-14 will be at least 5.2 percent.

I can confidently assert that the economy is more stable today than what it was two years ago. The fiscal deficit is declining, the current account deficit has been contained, inflation has moderated, the quarterly growth rate is on the rise, the exchange rate is stable, exports have increased, and hundreds of projects have been unblocked.

Madam Speaker, all this is the result of hard work. I may add, among other mentors, my mother and Harvard taught me the value of hard work.

UPA's Record of Growth

Over the last ten years, the UPA Governments have gently nudged India and Indians into accepting that growth is an imperative; that it must be made more inclusive and converted into development; and that the growth model, in order to be sustainable, must address other concerns such as environment, inter-generational equity, indebtedness, ownership and control of resources, financing etc.

The UPA Governments' record on growth is unparalleled.

Ten years ago, we produced 213 million tonnes of food grains; today, we produce 263 million tonnes of food grains. Ten years ago, the installed power capacity was 112,700 MW; today, it is 234,600 MW. Ten years ago, coal production was 361 million tonnes per year; today, we produce 554 million tonnes per year. Ten years ago, there were 51,511 km of rural roads under PMGSY; today, we have 389,578 km. Ten years ago, the Central Government's expenditure on education was Rs.10,145 crore; this year, we allocated Rs.79,451 crore. Ten years ago, the Central Government spent Rs.7,248 crore on health; this year, it will spend Rs.36,322 crore. I could multiply the examples, but what I have given will suffice.

Madam Speaker, I reject the argument of policy paralysis. Just as there are business cycles, there is a cycle around the trend growth rate of an economy. Over

a period of 33 years, the trend growth rate in India has been 6.2 percent. Average annual GDP growth during the period 1999-2004 was 5.9 percent, that is below the trend rate. In the next five year period 2004-2009, it was 8.4 percent and, in the period 2009-2014, going by the CSO's estimate, it will be 6.6 percent. UPA-I and UPA-II have delivered above the trend growth rate.

Let history be the judge of the last ten years.

REPORT CARD OF 2013-14

I owe a duty to my colleagues to report on some of the major achievements in the current financial year that concerns the economy of the country and the welfare of the people. We are not simply looking back, we are actually looking forward, and therefore I shall also report on the initiatives that are being taken by my colleagues.

Path-breaking Decisions

Government took several notable decisions including some that were described as courageous and long overdue. Sugar was fully decontrolled. A gradual correction of diesel prices was started. Railway fares were rationalised for the first time in a decade. Applications were invited for issue of new bank licences. DISCOMS, mostly sick, are being restructured with generous Central assistance.

Historic Legislations

12.8 lakh land titles covering 18.80 lakh hectare were distributed under the Scheduled Tribes and Other Traditional Forest Dwellers Act.

The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act was notified on 1.1.2014, finally putting to rest an oppressive colonial law of 1894.

The National Food Security Act was passed assuring foodgrain to 67 percent of the population.

The new Companies Act replaced a law of 1956 vintage.

The PFRDA Act was passed placing the New Pension System on a statutory basis and establishing a statutory regulator.

Economic Initiatives

Centrally Sponsored Schemes were restructured into 66 programmes for greater synergy. Funds under these programmes will be released as Central assistance to State plans, thus giving States greater authority and responsibility. As a result, Central assistance to plans of States and Union Territories will rise substantially from Rs.136,254 crore in BE 2013-14 to Rs. 338,562 crore in 2014-15.

Public sector enterprises will achieve a new record in capital expenditure of Rs. 257,641 crore in 2013-14.

About 50,000 MW of thermal and hydel power capacity is under construction after receiving all clearances and approvals. 78,000 MW of power capacity has been assured coal supply.

The FDI policy was liberalized to attract larger investments in telecommunication, pharmaceuticals, civil aviation, power trading exchanges and multi-brand retail.

Approval was granted to establish two semi-conductor wafer fab units that will be the bedrock of the electronics hardware industry.

The IT modernisation project of the Department of Posts, with an outlay of Rs. 4,909 crore, will be operational by 2015 in all 155,000 locations.

The Kudankulam Nuclear Power Plant Unit I achieved criticality and is generating 180 million units of power. The 500 MW prototype fast breeder reactor at Kalpakkam is nearing completion. Seven nuclear power reactors are under construction with the aim of achieving an installed capacity of 10,080 MW by the end of the Twelfth Plan.

After exceeding the target and achieving 1,684 MW of grid connected solar power, the National Solar Mission entered the second phase on 1.4.2013. It is proposed to take up four ultra mega solar power projects each with a capacity of over 500 MW in 2014-15.

Ministry of MSME will create the 'India Inclusive Innovation Fund' to promote grassroot innovations with social returns to support enterprises in the MSME sector. I propose to make an initial contribution of Rs.100 crore to the corpus of the Fund.

Social Sector Initiatives

In order to promote entrepreneurship among the scheduled castes and to provide concessional finance to them, IFCI will set up a Venture Capital Fund for Scheduled Castes. I propose to provide an initial capital of Rs. 200 crore, which can be supplemented every year.

The restructured ICDS has been implemented in 400 districts and will be rolled out in the remaining districts from 1.4.2014.

Government has approved the National Agro-Forestry Policy 2014 which has multiple objectives including employment, productivity, conservation and adaptation.

A mechanism for marketing minor forest produce has been introduced, and the Budget has allocated Rs.444.59 crore to continue the scheme in 2014-15.

A new plan scheme with an allocation of Rs.100 crore has been approved to promote community radio stations.

Ministry of Health and Family Welfare has delivered new technologies to the people: the JE vaccine, a diagnostic test for Thalassaemia, and a Magnivisualizer for detection of cervical cancer.

Additional Central Assistance to some States

The North Eastern States, Himachal Pradesh and Uttarakhand deserve special attention. In addition to funds allocated in the current year, I propose to release a sum of Rs.1,200 crore as Additional Central Assistance to these States before the end of the year.

Space

India joined a handful of countries when it launched the Mars Orbiter Mission. We now have the capability in launch vehicle technology, cryogenics, and navigation, meteorological and communication satellites, and are largely self-reliant. Several flight tests, navigational satellites and space missions are planned for 2014-15.

Redeeming Our Promises

Last year, I had made three promises and I had asked Hon'ble Members to keep before them the faces of the girl child, the young student, and the poor. To ensure the dignity and safety of women, I promised the Nirbhaya Fund and put Rs.1000 crore into the Fund. So far, we have approved two proposals that will receive support from the Fund. In order to make it clear that the Fund will be a permanent fund, I intend to declare the grant of Rs.1000 crore as non-lapsable. And in order to support more proposals, I propose to contribute to the Fund another sum of Rs.1000 crore next year.

Secondly, I had promised an ambitious programme to skill millions of young men and women and had tasked the National Skill Development Corporation to implement the programme. The National Skill Certification and Monetary Reward Scheme was launched in August 2013 and has been widely hailed as a success. At last count, 24 Sector Skill Councils, 442 Training Partners and 17 Assessment Agencies had joined the programme. 204 job roles have been finalised. 168,043 youth had enrolled and 77,710 have completed their training. Hon'ble Members will recall that I had set apart Rs.1,000 crore for the scheme. The whole of that amount will be transferred to the NSD Trust and I propose to transfer another sum of Rs.1,000 crore next year to enable the Trust to scale up the programme of NSDC rapidly. I may add that NSDC actually complements the initiatives of several ministries which steer skill development programmes such as UDAAN in Jammu and Kashmir.

Thirdly, I had promised that the Direct Benefit Transfer scheme would be rolled out throughout the country. The scheme is barely a year old. Money is being transferred to beneficiaries under 27 identified schemes, including the National Social Assistance Programme (NSAP). A total of 54,20,114 transactions have been put through until 31.1.2014 and Rs. 628 crore has been transferred. Another sum of Rs.3,370 crore has been transferred to 2.1 crore LPG beneficiaries. The latter scheme has been put on hold for the time being pending resolution of some difficulties that have been pointed out. However, let me reiterate that the Government remains fully committed to Aadhaar under which 57 crore unique numbers have been issued so far and to opening bank accounts for all Aadhaar holders in order to promote financial inclusion. Who needs Aadhaar? It is those who are at the bottom of the pyramid, the poor, the migrant workers, the homeless, and the oppressed who need Aadhaar, and we will ensure that they get Aadhaar. I have no doubt that in course of time even critics of Aadhaar will realise that Aadhaar is a tool of empowerment.

OVERVIEW OF THE INTERIM BUDGET

Plan and Non-Plan Expenditure

I shall now give an overview of the interim Budget. In some years, we over-provide in the Budget. In those years savings are inevitable. Besides, if there is lower-than-expected-growth there will be lower-than-estimated-revenues as well. 2013-14 has been one such year. I am afraid, we will not be able to spend the budgeted plan expenditure, but non-plan expenditure will exceed the budget by a small amount.

In order to sustain the pace of plan expenditure, I have decided to keep plan expenditure in 2014-15 at the same level at which it was budgeted in 2013-14. I have provided ` 555,322 crore for plan expenditure. I am glad to inform the House that all the ministries/departments that run key flagship programmes of the UPA Government have been provided adequate funds. In all the following cases, I have provided in 2014-15 an amount equal to or higher than in the BE of 2013-14 and irrespective of the revised estimates for the year:

Ministry of Minority Affairs	..	Rs. 3,711 crore
Ministry of Tribal Affairs	..	Rs. 4,379 crore
Ministry of Housing & Poverty Alleviation	..	Rs. 6,000 crore
Ministry of Social Justice & Empowerment	..	Rs. 6,730 crore
Ministry of Panchayati Raj	..	Rs. 7,000 crore
Ministry of Drinking Water & Sanitation	..	Rs.15,260 crore
Ministry of Women & Child Development	..	Rs. 21,000 crore
Ministry of Health & Family Welfare	..	Rs. 33,725 crore
Ministry of Human Resource Development	..	Rs. 67,398 crore
Ministry of Rural Development	..	Rs. 82,202 crore

Railways

My colleague, the Minister of Railways, presented the Railway Budget a few days ago. Budgetary support to Railways has been increased from Rs.26,000

crore in BE 2013-14 to Rs.29,000 crore in 2014-15. Railways need to mobilise huge resources through market borrowing and private public partnership (PPP) schemes. It is proposed to identify new instruments and new mechanisms to raise funds for railway projects.

SC Sub-Plan and Tribal Sub-Plan, Gender Budget and Child Budget

Hon'ble Members will be happy to know that I propose to allocate Rs.48,638 crore to the scheduled caste sub-plan and Rs.30,726 crore to the tribal sub-plan. They will also be happy to find that the gender budget has Rs.97,533 crore and the child budget has Rs.81,024 crore.

I am confident that there will be no cause for complaint. If there are any shortcomings, they can be addressed when the regular budget is presented. There is enough flexibility in the expenditure budget to make necessary changes in the allocations within the overall resource envelope.

Non-plan expenditure in 2014-15 is estimated at Rs.12,07,892 crore. Of this, the expenditure on subsidies for food, fertilizer and fuel will be Rs.246,397 crore. This is slightly more than the revised estimate of Rs.245,452 crore in 2013-14. For fuel subsidy, I have provided Rs.65,000 crore. We have, this year, absorbed the rollover of Rs.45,000 crore from the fourth quarter of 2012-13 and we will rollover only Rs.35,000 crore from the fourth quarter of this year into the next year. Rs.115,000 crore has been allocated for food subsidy keeping in mind our Government's firm and irrevocable commitment to implement the National Food Security Act throughout the country.

Defence

The allocation for defence has been enhanced by 10 percent from Rs.203,672 crore in BE 2013-14 to Rs.224,000 crore in 2014-15.

One Rank One Pension

Hon'ble Members are aware of the long standing demand of the Defence Services for One Rank One Pension (OROP). It is an emotive issue, it has legal implications, and it has to be handled with great sensitivity. During the tenure of the UPA Governments, changes in the pension rules applicable to the defence services were notified on three occasions in 2006, 2010 and 2013. As a result, the gap between pre-2006 retirees and post-2006 retirees has been closed in four ranks (subject to some anomalies that are being addressed): Havildar, Naib Subedar, Subedar and Subedar Major. There is still a small gap in the ranks of Sepoy and Naik and a gap in the ranks of Major and above. We need a young fighting force, we need young jawans, and we need young officers. We also need to take care of those who served in the defence forces only for a limited number of years. Government has therefore decided to walk the last mile and close the gap for all retirees in all ranks. I am happy to announce that Government has accepted the principle of One Rank One Pension for the defence forces. This decision will be implemented prospectively from the financial year 2014-15. The requirement for 2014-15 is estimated at Rs.500 crore and, as an earnest of the UPA Government's commitment, I propose to transfer a sum of Rs.500 crore to the Defence Pension Account in the current financial year itself.

Central Armed Police Forces

A modernisation plan at a cost of Rs.11,009 crore has been approved to strengthen the capacity of Central Armed Police Forces and to provide them state-of-the-art equipment and technology. Funds have been provided in the current financial year and for the next year.

FINANCIAL SECTOR

Banking

Hon'ble Members, the announcements that I made concerning the financial sector in the Budget speech of February 2013 have been, or are being, implemented. In 2014-15, I propose to provide Rs.11,200 crore for capital infusion in public sector banks. They have opened 5,207 branches so far, against the target of 8,023 branches, and are near the goal of installing an ATM at every branch. The Bharatiya Mahila Bank was inaugurated on 19.11.2013. Rs.6,000 crore was provided to the Rural Housing Fund and Rs.2,000 crore to the Urban Housing Fund.

Banks are under strain owing to rising non-performing assets. Bankers have assured me that as the economy turns they will be able to contain the NPAs, recover more loans, and build healthier balance sheets.

Meanwhile, I cannot fail to acknowledge the yeomen service rendered by our banks in reaching Government's policies and programmes to the people. This year, banks will exceed the target of Rs.700,000 crore of agricultural credit. I am therefore encouraged to set a target of Rs.800,000 crore for 2014-15. Hon'ble Members will recall that an interest subvention scheme was introduced in 2006-07. There is a subvention of 2 percent and an incentive of 3 percent for prompt payment, thus reducing the effective rate of interest on farm loans to 4 percent. So far, Rs.23,924 crore has been released under the scheme. I propose to continue the scheme in 2014-15.

Credit to Minority Communities

Ten years ago, the minorities had 14,15,000 bank accounts in 121 districts of India where there is a concentration of minorities. At the end of March, 2013, they had 43,52,000 accounts and the volume of lending had soared from Rs.4,000

crore to Rs.66,500 crore. Loans to minority communities in the whole country stood at Rs.211,451 crore at the end of December 2013.

Self Help Groups

Ten years ago, only 9,71,182 women Self-Help Groups had been credit linked to banks. At the end of December 2013, 41,16,000 women SHGs had been provided credit and the outstanding amount of credit was Rs.36,893 crore.

Education Loans

Ten years ago, only a few thousand students – mostly the well-connected – got education loans. At the end of December 2013, public sector banks had 25,70,254 student loan accounts and the amount outstanding was Rs.57,700 crore.

Hon'ble Members will recall that my predecessor, Shri Pranab Mukherjee, had, in the Budget of 2009-10, introduced the Central Scheme for Interest Subsidy (CSIS) in respect of education loans disbursed after 1.4.2009 under which Government took over the burden of interest for the duration of the period of study and a little beyond. The scheme brought great cheer to student-borrowers and their families. However, I have noticed a sense of discrimination among students who had borrowed before 31.3.2009, struggled to pay interest during the period of study, and continued to service the loans afterwards. I think they deserve some relief. I therefore propose a moratorium period for all education loans taken up to 31.3.2009 and outstanding on 31.12.2013. Government will take over the liability for outstanding interest as on 31.12.2013, but the borrower would have to pay interest for the period after 1.1.2014. It is estimated that nearly 9 lakh student borrowers will benefit to the tune of approximately Rs.2,600 crore. I intend to provide the funds in the current financial year itself. Accordingly, a sum of Rs.2,600 crore will be transferred to the Canara Bank, the designated CSIS banker. Details of the scheme will be announced shortly.

11.52 hrs.

At this stage, Shri Sudip Bandopadhyay, Shri P. Kumar and some other hon. Members came and stood on the floor near the Table.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR) : What about moratorium to the State of West Bengal?(Interruptions)

SHRI P. CHIDAMBARAM:

Insurance

This year, Life Insurance Corporation has opened 1,252 offices and the four public sector general insurance companies have opened 1,849 offices in towns with a population of 10,000 or more to serve peri-urban and rural areas. They are moving steadily to achieve the goals set for them.

Financial Markets

A number of steps have been envisaged to deepen the Indian financial markets. Among them are

- To comprehensively revamp the ADR/GDR scheme and enlarge the scope of Depository Receipts;
- To liberalise the rupee-denominated corporate bond market;
- To deepen and strengthen the currency derivatives market to enable Indian companies to fully hedge against foreign currency risks;
- To create one record for all financial assets of every individual;
- To enable smoother clearing and settlement for international investors looking to invest in Indian bonds.

Commodity Derivatives Market

Hon'ble Members will recall the payment crisis in the National Spot Exchange Limited (NSEL). Following the transfer of the subject to the Ministry of Finance, swift action was taken to sequester NSEL and to ensure there was no spill over of the crisis to the other regulated segments of the financial market. I

propose to amend the Forward Contracts (Regulation) Act to strengthen the regulatory framework of the commodity derivatives market.

Key Pending Bills

I regret to record my disappointment that the Insurance Laws (Amendment) Bill and the Securities Laws (Amendment) Bill have not been passed by Parliament for reasons that have nothing to do with the merits of the Bills.

Public Debt Management Agency

Pursuant to the announcement in the Budget speech of 2011-12, Government is ready with the Public Debt Management Agency Bill. Following precedent, it is proposed to establish a non-statutory PDMA that can begin work in 2014-15.

A VISION FOR THE FUTURE

Madam Speaker, I now wish to look forward and outline a vision for the future.

I wonder how many have noted the fact that India's economy, in terms of the size of its GDP, is the 11th largest in the world. There are great things in store. There is a well-argued view that in the next three decades India's nominal GDP will take the country to the third rank after the US and China. Just as the fortunes of the developed countries affect the emerging economies today, the fortunes of China and India will, in the future, have a significant impact on the rest of the world. We therefore owe a responsibility not only to ourselves but to the whole world to keep our economy in robust health.

The UPA Government has a clear line of sight to the goals that we have set for ourselves. I have broken down the steps toward those goals into tasks that must be undertaken by the Government of the day. I crave your leave to identify ten such tasks:

- i. Fiscal Consolidation:* We must achieve the target of fiscal deficit of 3 percent of GDP by 2016-17, and remain below that level always.
- ii. Current Account Deficit:* Since we will run a Current Account Deficit every year for some more years, it can be financed only by foreign investment, whether it is FDI or FII or ECB or any other kind of foreign inflow. Hence, there is no room for any aversion to foreign investment.
- iii. Price Stability and Growth:* In a developing economy we must accept that when our aim is high growth there will be a moderate level of inflation. RBI must strike a balance between price stability *and* growth while formulating monetary policy.
- iv. Financial Sector Reforms:* The recommendations of the Financial Sector Legislative Reforms Commission that require no change in legislation must be implemented immediately and, for the other recommendations, we must draw a timetable for passing legislation.
- v. Infrastructure:* We must rebuild our infrastructure and add a huge quantity of new infrastructure. Every proven model must be adopted and the PPP model must be more widely used. New financing structures must be created for long term funds and pooling of investments.
- vi. Manufacturing:* We must focus on manufacturing and especially on manufacturing for export. I propose that all taxes, Central and State, that go into an exported product should be waived or rebated. I also propose that there should be a minimum tariff protection so that there is an incentive to manufacture goods in India rather than import them into India.

- vii. *Subsidies:* Given the limited resources, and the many claims on the resources, we must choose the subsidies that are absolutely necessary and give them only to the absolutely deserving.
- viii. *Urbanisation:* Our cities will become ungovernable, and perhaps unliveable, if we do not address the decay in our cities. Cities have wealth, cities also create wealth. That wealth should be tapped for resources to rebuild the cities with a new model of governance.
- ix. *Skill Development:* Skill development must rank alongside secondary education, university education, total sanitation and universal health care in the priorities of the Government.
- x. *Sharing responsibility between States and Centre:* States have the fiscal space to bear a reasonable proportion of the financial costs of implementing flagship programmes and must willingly do so, so that the Central Government can allocate more resources for subjects such as defence, railways, national highways and telecommunications that are its exclusive responsibility.

REVENUES

GST and DTC

Revenues are of paramount importance. The best source of revenue is taxes and for that we need modern tax laws. I am disappointed that we have not yet been able to introduce GST. I leave it to you to answer the question, who blocked the GST when an agreement on the game-changing tax reform was around the corner? We have also got ready a Direct Taxes Code that will serve us for at least the next twenty years. I intend to place it on the website for a public discussion without partisanship or acrimony. I appeal to all political parties to resolve to pass the GST laws and the DTC in 2014-15.

Funding Scientific Research

Our Government has passionately espoused the cause of science, promoted scientific research, and supported scientific applications and inventions. The Income-tax Act allows deductions for expenditure on scientific research, but it is limited to direct funding. We have reflected on a new approach to funding scientific research. I therefore propose to set up a Research Funding Organisation that will fund research projects selected through a competitive process. Contributions to that organisation will be eligible for tax benefits. This will require legislative changes which can be introduced at the time of the regular Budget.

Off-shore Accounts

There has been much debate on illegal off-shore accounts held by Indians. Investigations into such accounts were launched in 2011. Despite several hurdles in obtaining evidence from the countries concerned, the Government has succeeded, through alternative methods and special efforts, in obtaining information in 67 cases and action is underway to determine the tax liability as well as impose penalty. Prosecutions for wilful tax evasion have been launched in 17 other cases. More enquiries have been initiated into accounts reportedly held by Indian entities in no tax or low tax jurisdictions.

Changes in Tax Rates

In keeping with the conventions, I do not propose to make any announcements regarding changes to the tax laws. However, the current economic situation demands some interventions that cannot wait for the regular Budget. In particular, the manufacturing sector needs an immediate boost. Hence, I propose the following changes in some indirect tax rates:

- (i) To stimulate growth in the capital goods and consumer non-durables, I propose to reduce the excise duty from 12 percent to 10 percent on

all goods falling under chapter 84 and chapter 85 of the Schedule to the Central Excise Tariff Act for the period up to 30.6.2014. The rates can be reviewed at the time of the regular Budget.

- (ii) To give relief to the automobile industry which is registering unprecedented negative growth, I propose to reduce the excise duty as follows for the period up to 30.6.2014:

Small cars, motor cycles, scooters and commercial vehicles	}	from 12% to 8%
SUVs	}	from 30% to 24%
Large and mid-segment cars	}	from 27/24% to 24/20%

Consequently, I propose to make appropriate reductions in the excise duty on chassis and trailers.

The rates can be reviewed at the time of the regular Budget.

- (iii) To encourage domestic production of mobile handsets (which has declined) and reduce the dependence on imports (which have increased), I propose to restructure the excise duties for all categories of mobile handsets. The rates will be 6 percent with CENVAT credit or 1 percent without CENVAT credit.
- (iv) To encourage domestic production of soaps and oleo chemicals, I propose to rationalise the customs duty structure on non-edible grade industrial oils and its fractions, fatty acids and fatty alcohols at 7.5 percent.
- (v) To encourage domestic production of specified road construction machinery, I propose to withdraw the exemption from CVD on similar imported machinery.
- (vi) To encourage indigenous production of security paper for printing currency notes, I propose to provide a concessional customs duty of 5 percent on capital goods imported by the Bank Note Paper Mill India Private Limited.

I also propose to give relief from service tax in two cases.

- (i) By virtue of the definition of 'agricultural produce' in Finance Act 2012, read with the Negative List, storage or warehousing of paddy was excluded from the levy of service tax. Rice was not. The distinction is somewhat artificial. Hence, I propose to exempt loading, unloading, packing, storage and warehousing of rice from service tax.
- (ii) Ministry of Health and Family Welfare has requested that services provided by cord blood banks are also healthcare services and should be exempt from service tax. I propose to accept the request.

Notifications in respect of the above changes will be issued today.

BUDGET ESTIMATES

I shall now present the Budget Estimates for 2014-15.

The current financial year will end on a satisfactory note with the fiscal deficit at 4.6 percent (below the red line of 4.8 percent) and the revenue deficit at 3.3 percent.

Emboldened by the progress made, I have budgeted for receipts and expenditure in 2014-15 that will leave a fiscal deficit of 4.1 percent, which will be below the target set by the new fiscal consolidation path. Revenue deficit is estimated at 3.0 percent.

The estimate of plan expenditure is Rs.555,322 crore. Non-plan expenditure is estimated at Rs.12,07,892 crore.

12.03 hrs.

At this stage, Shri Kalyan Banerjee, Shri P. Kumar and some other hon. Members went back to their seats.

Conclusion

Madam Speaker, Jean Drèze and Amartya Sen have pointed out that “India was the first non-Western country – and also the first poor country in the world – to commit itself to a resolutely democratic way of governance.” Democracy acknowledges diversity, respects dissent, encourages debate, and decides through a government of elected representatives. Neither populism nor majoritarianism nor individualism is an alternative way of governance.

Our way of governance has not come in the way of lifting 140 million people out of poverty in the last ten years. That is the greatest achievement of the UPA I and II Governments, and we are proud of the achievement.

In the ten years that I have been in the North Block, I have received the wise counsel and full support from the hon. Prime Minister of India and from the Chairperson of the UPA and I thank them....(Interruptions) I have received support from my colleagues and from all the Members of Parliament. I thank them. I have seen the best of times and difficult times. But never did I lose faith in Jawaharlal Nehru’s idea of India that, in the words of Sunil Khilnani, “sought to coordinate within the form of a modern state a variety of values: democracy, religious tolerance, economic development and cultural pluralism.” It is with that faith that I shall remain on the bridge until the day when, I am sure, the people of India will entrust the responsibility to a hand that will hold the “sceptre swayed with equity.” Let me sign off with the couplet from the sage, Thiruvalluvar:

*“Vel Anru Venri Tharuvathu Mannavan
Kol Athuvoom Kodaathu Enin.”*

(Not the spear but sceptre swayed with equity
Alone gives the ruler victory.)

Madam Speaker, with these words I commend the Interim Budget to the House.

[Placed in Library. See No. LT 10814/15/10]

12.06 hrs

**STATEMENTS RE: (i) MACRO-ECONOMIC FRAMEWORK;
(ii) MEDIUM-TERM FISCAL POLICY AND (iii) FISCAL POLICY
STRATEGY***

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam, I beg to lay on the Table the following Statements under Section 3 (1) of the Fiscal Responsibility and Budget Management (FRBM) Act, 2003:---

- (i) Macro-Economic Framework Statement;
 - (ii) Medium-Term Fiscal Policy Statement; and
 - (iii) Fiscal Policy Strategy Statement.
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* Laid on the Table and also placed in Library, See No. LT 10815/15/14

12.07 hrs**FINANCE BILL, 2014***

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to continue the existing rates of income-tax for the financial year 2014-15.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill to continue the existing rates of income-tax for the financial year 2014-15.”

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

MADAM SPEAKER: The Finance Bill has been introduced.

12.07 ½ hrs**DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 2013-14**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to present a Statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 2013-2014.

[Placed in Library. See No. LT 10816/15/10]

... (*Interruptions*)

* Published in the Gazettee of India, Extraordinary, Part-II Section-2 dated- 17.02.2014

** Introduced with the Recommendation of the President.

12.08 hrs

MATTERS UNDER RULE 377*

MADAM SPEAKER: Hon. Members, the Matters under Rule 377 listed for the day shall be laid on the Table of the House. Hon. Members may personally hand over slips at the Table immediately as per the usual practice.

(i) Need to review the recommendations of Dr. Kasturirangan Report on Western Ghats

SHRI K. JAYAPRAKASH HEGDE (UDUPI-CHICKMAGALUR): The attempt at implementation of the Kasturirangan Report has resulted in adverse reactions across the various concerned states. There have been cases of violent outbursts by the people who have been living in the Western Ghats. The recommendations in the Report have drawn criticism from various corners of society. In this context it is pertinent to re-examine the proposals and refine the policy that must be implemented for the protection and conservation of the Western Ghats, not compromising on the rights of the people nor destroying the rich biodiversity of the region and endanger its pristine environment.

* Treated as laid on the Table.

Highlighting one of the main problems of the recommendations is the disregard for the local community and tribal population. Establishment of no man zones without adequate verification and survey of the land has resulted in homes and livelihoods of many people getting affected. The striking contrast in the Kasturirangan Report vis-a-vis recommendations of Madhav Gadgil led Western Ghats Ecology Expert Panel has drawn strong criticism and requires examination. Any attempt to implement the Kasturirangan Report in toto without considerations of the local people and their needs should not take place and I urge the Government to consider adopting the recommendations only after tailoring the policy to suit the needs of the people living in this region. The local people should also be consulted in order to protect and preserve the rich biodiversity of the Western Ghats.

(ii) Need to make reporting of lost electronic communication devices in police stations mandatory in order to prevent their misuse by anti-social elements

श्री पन्ना लाल पुनिया (बाराबंकी): मैं सरकार का ध्यान खोए हुए मोबाईल, लैपटॉप, आईपैड आदि उपकरणों की ओर आकर्षित करते हुए बताना चाहूंगा कि देश भर में प्रतिदिन हजारों की संख्या में ये उपकरण खो जाते या चोरी हो जाते हैं। एक सर्वे के अनुसार लगभग 35 प्रतिशत लोग ही पुलिस में इसकी सूचना दर्ज कराते हैं। इन उपकरणों का इस्तेमाल आतंकवादी तत्वों द्वारा गलत तरीके से काम में लिए जाने की आशंका सदैव बनी रहती है। कई बार खोए हुए उपकरण चोरी, डकैती, आतंकवादी घटना में बरामद किए जाते हैं। अधिकांश लोग पुलिस में गुमशुदगी की रिपोर्ट इसलिए नहीं लिखाते क्योंकि पुलिस द्वारा इन उपकरणों को ढूंढने के लिए कोई प्रयास नहीं किए जाते हैं और यदि किन्हीं कारणों से पुलिस ढूंढ भी लेती है तो ऐसा मात्र 1 या 2 प्रतिशत ही होता है।

अतः सरकार से मेरा अनुरोध है कि इन इलैक्ट्रॉनिक नेटवर्क उपकरणों की खोने की सूचना देना अनिवार्य कर देना चाहिए तथा खोए हुए उपकरणों को आई.एम.ई.आई. नम्बर के आधार पर जल्द से जल्द ढूंढकर उन्हें सही व्यक्ति के पास पहुंचाया जाए ताकि ऐसे उपकरणों के दुरुपयोग की भी कोई संभावना न रहे।

(iii) Need to transfer the land by Air Force to Maharashtra Airport Development Company for implementation of Multi Modal International Passenger and Cargo Hub Airport at Nagpur, Maharashtra

SHRI VILAS MUTTEMWAR (NAGPUR): I wish to raise a very important subject relating to the implementation of Multi Modal International Passenger and Cargo Hub Airport at Nagpur (MIHAN project). The Government of Maharashtra undertook the prestigious project of re-development of Nagpur airport into a Multi Modal International Passenger and Cargo Hub Airport along with a Multi Product SEZ. There were some impediments in the smooth implementation of this project owing to the reallocation of land between MIHAN and the Gajraj project of Indian Air Force (IAF) which is contiguous to the MIHAN project. Therefore, after prolonged discussions it was agreed that 278 hectares of land which was in the possession of IAF would be required for the re-development of MIHAN. IAF agreed to handover the land to Maharashtra Airport Development Company (MADC) in exchange of equal amount of land to be given by MADC at one place in the vicinity of Gajraj project. MADC also agreed to provide additional 122 hectares of land at the same place in addition to 278 hectares of land to IAF. A Memorandum of Understanding (MOU) in this regard was signed among the IAF, MADC and Airports Authority of India in 2009. The 278 hectares of land is falling within the MIHAN project area — 161 hectares of land outside the boundary and 117 hectares of land within the boundary of the existing airport. The land is required immediately for the proper development and expeditious completion of the airport.

All related formalities for the transfer of the land among MADC, IAF and Airports Authority of India have been completed long back but unfortunately the transfer of land has not been executed in accordance with the MOU which is hampering the implementation of this prestigious project. I would, therefore, strongly urge upon the Government that necessary steps be taken immediately to transfer 278 hectares of land by IAF to MADC so that the work on this project is not further delayed.

(iv) Need to fix remunerative prices of farm produce in the country

श्री गोपाल सिंह शेखावत (राजसमंद) : राजस्थान एक कृषि पर निर्भर प्रदेश है तथा यहाँ की अधिकांश आबादी जीविका हेतु कृषि एवं पशुपालन पर निर्भर करती है। यह एक विडम्बना है कि आज किसान का खेती से मोहभंग होता जा रहा है तथा किसान का जीवन निरंतर दयनीय बनता जा रहा है। इसका प्रमुख कारण खेती का लगातार घाटे का सौदा साबित होते जाना है। किसान द्वारा उपजाई जा रही फसलों पर निरंतर उत्पादन लागत बढ़ रही है। ऐसे में समर्थन मूल्य न्यायसंगत नहीं होने से किसान का जीवन लगातार संकट में फँसता जा रहा है तथा किसान ऋणग्रस्त होता जा रहा है।

अतः सरकार से मेरा निवेदन है कि सरकार इस तरह से समर्थन मूल्य निर्धारित करे जिससे किसान को उत्पादन लागत के साथ-साथ लाभ प्राप्त हो सके।

(v) Need for industrial development in vacant land in Cheyyar, Tamil Nadu.

SHRI M. KRISHNASSWAMY (ARANI): I would like to draw attention of the Government regarding the need to set up more industries and other micro, small & medium scale enterprises in Cheyyar which falls in my Arani Parliamentary Constituency.

In this regard, I would like to state that Cheyyar town in Thruvannamalai District is about 90 kms. from Chennai and 18 kms. from Kancheepuram and started industrialization following the establishment of the industrial complex by the State Industries Promotion Corporation of Tamil Nadu (SIPCOT). The land of around 700 acres has been acquired by the Government of Tamil Nadu under Special Economic Zone purpose in which one Lotus Shoe Company has come up and around 7000 to 8000 people are working in the said company and another company Ashok Leyland's sister concern has also come up in the area. Despite the setting up of two major companies in Cheyyar under SIPCOT, there is still plenty of vacant land which was acquired by the Government and unallotted land is lying vacant and has good scope for further enhancement of industrialization in Cheyyar.

To make use of such vacant land, the same may be allotted to some industries or micro enterprises for its maximum utilisation and generation of employment. Since the investment hot-spots such as Sriperumbudur and Oragadam have become overcrowded, Cheyyar has become an alternative choice for investment for industrial purpose. No doubt, SIPCOT's role in assisting the industrialization in the State is not only quantitative but also qualitative.

In view of the above situation, I request the Government, to intervene and take steps for further industrial development in vacant land in Cheyyar in the interest of the general public.

(vi) Need to provide financial assistance for setting up a new phenol and acetone plant in Hindustan Organic Chemicals Limited, Kochi in Kerala

SHRI K. P. DHANAPALAN (CHALAKUDY): Kochi Unit of Hindustan Organic Chemicals Limited (HOCL) started its operations in the year 1987 and has so far made an accumulated net profit of around Rs.766 crores. However, during 2012-13, it incurred a loss of Rs. 36 crores and during 2013-14 up to September incurred a loss of Rs.27 crores. One of the major factors which contributed to the loss is the withdrawal of anti dumping duty on import of Phenol. Second reason is the increase in price of raw materials to the extent of 30-40% compared to the previous year. It is pointed out that the HOCL is facing serious crisis due to large scale dumping of Phenol and Acetone originating from USA, Korea and Taiwan. At the same time, the Rasayani Unit of the HOCL is continuously incurring losses since 1996-97 and it is to the extent of Rs.1303 crore mainly because of the sub optimal capacity of the plants and higher manpower costs and overheads. In the year 2012-13, an amount of Rs.48 crore was transferred from collection of Kochi Unit to Rasayani Unit for payment of raw materials, salaries etc.and another 10 crore for payment of bond interest and bond issue expenses. All these led to accumulation of dues payable to BPCL (KR) for expenses of raw materials to the tune of Rs. 82 crores and the BPCL restricted the supply which resulted in intermittent shut down leading to low capacity utilisation which is 35% in 2013-14.

The outcome of all this is high cost of production and stock out situation of products and the firm lost many customers. In order to reduce the cost of production of Phenol and Acetone and to become competitive in the market, the

only way is to set up a new phenol/acetone plant of world class size with latest technology. The estimated cost of such a new project is approximately at Rs. 1200 crore. For this HOCL Kochi Unit requires funding/Budgetary support from Government of India. Besides as an immediate relief, a soft loan of Rs. 90 crore may be granted for working capital for Kochi Unit. Also anti dumping duty may be imposed on the import of Phenol and Acetone immediately. Hence I request the Government to consider the above requirements of Hindustan Organic Chemicals Limited so as to save it from the present crisis.

(vii) Need to carve out a separate State of Vidarbha from Maharashtra

श्री हंसराज गं. अहीर (चन्द्रपुर): संयुक्त महाराष्ट्र के गठन में विदर्भ शामिल होने के 50 वर्ष के बाद भी विदर्भ क्षेत्र अविकसित रहा है। प्रचुर मात्रा में खनिज सामग्री, विपुल वन बारहमासी नदियां होने के बाद भी विदर्भ एक पिछड़ा क्षेत्र रह गया है। 1962 में गठित फ़जल अली कमीशन ने पृथक विदर्भ की मांग का समर्थन किया था। विदर्भ के पिछड़ेपन को दूर करने के लिए विदर्भ वैधानिक विकास मंडल का गठन करने के बावजूद इसका समन्यायी आवंटन होने के कारण विदर्भ के विकास का अनुशेष लगातार बढ़ रहा है। आज विदर्भ के किसान हताशा में आत्महत्या कर रहे हैं, विदर्भ आज किसान आत्महत्या प्रवण क्षेत्र के नाम से जाना जा रहा है। विदर्भ में कपास का उत्पादन होता है, लेकिन कपड़ा मिले मुंबई और पश्चिम महाराष्ट्र में है। विदर्भ में आज 4300 मेगावाट बिजली उत्पादन होती है, लेकिन विदर्भ के शहरों और गांवों में 12-16 घंटे बिजली नहीं रहती है। महाराष्ट्र में शामिल होते समय किए गए नागपुर करार का पालन नहीं हो रहा है। इससे विदर्भ की जनता में असंतोष पनप रहा है। विदर्भ की जनता खुद को ठगा सा महसूस कर अब पृथक राज्य बनाने की मांग कर रही है। विदर्भ को पृथक राज्य बनाने की मांग पिछले 50 वर्षों से लगातार उठ रही है। विदर्भ पृथक राज्य बनने के बाद अपने बलबूते विकास करने में सक्षम है। पृथक विदर्भ के समर्थन में जनान्दोलन जारी है। केन्द्र सरकार ने पृथक तेलंगाना की स्वीकृति दी है। इसके पड़ोस की विदर्भ की मांग भी पुरानी होने के कारण पृथक विदर्भ के गठन का रास्ता भी केन्द्र सरकार प्रशस्त करे। एनडीए सरकार के जमाने में जिस तरह झारखंड, छत्तीसगढ़ और उत्तराखंड का गठन किया गया, उसी तर्ज पर केन्द्र सरकार से मांग है कि पृथक विदर्भ का गठन करने के लिए केन्द्र सरकार तत्काल कार्रवाई करे।

(viii) Need to review the policy for small and medium enterprises

श्रीमती जयश्रीबेन पटेल (महेसाणा): आजादी के पश्चात् पूजनीय बापूजी (गांधी जी) समाजवाद, गरीबी और अब आम आदमी का सहारा लेकर सरकार ने कार्यभार चलाया किंतु लघु व मध्यम उद्योगों को प्राथमिकता नहीं मिली । इसके प्रमुख कारण (1) प्रगति में बाधक उच्च ब्याज दर (2) रिजर्व बैंक के गाइड लाइनों का बैंकों की तरफ से पालन न होना (3) लोन देने में अकारण विलंब (4) जटिल लोन प्रक्रिया (5) दस्तावेजों के अभाव में लोन लेन/देन में देरी फलस्वरूप लघु तथा मध्यम उद्योग मृत स्थिति में है । सच तो यह है कि गरीबी के निवारण का ब्रह्मास्त्र-लघु उद्योगों को आर्थिक सहायता प्रदान करना है ।

मैं सरकार से अनुरोध करती हूं कि लघु तथा मध्यम उद्योगों की नीति की दोबारा समीक्षा करें एवं सहाय नीति बनाए मृत प्रायः इन उद्योगों को गर्त में जाने से बचाए ।

(ix) Need to permit mining activity in Goa

श्री गणेश सिंह (सतना): मैं सरकार का ध्यान गोवा में खनन पर लगे प्रतिबंध की ओर दिलाना चाहता हूं। सितंबर, 2012 में शाह आयोग की रिपोर्ट सदन में पेश की गई और कार्रवाई के तौर पर गोवा सरकार एवं पर्यावरण मंत्रालय द्वारा गोवा के सभी खनन कार्यों तथा खनन उद्योगों को निलंबित कर दिया गया। अक्टूबर, 2012 में उच्चतम न्यायालय ने बंद पड़ी खदानों पर प्रतिबंध को अपनी सहमति दी।

शाह आयोग की रिपोर्ट में आरोप था कि राज्य सरकार को खनन पट्टे के बाहर खनन कार्य से 35000 करोड़ रुपये का नुकसान हुआ और जब शाह आयोग द्वारा सुझाये गये तरीके से सर्वे कराया गया तो ज्ञात हुआ कि ऐसा कोई नुकसान नहीं हुआ है। हाल ही में माननीय मुख्यमंत्री ने अपनी घोषणा में बताया कि राज्य सरकार ने कानूनी दायरे में रहकर खनन कंपनियों को बाहर की भूमि पट्टे पर देकर 235 करोड़ रु० की कमाई की। ऐसा इसलिए क्योंकि खनन कंपनियां केन्द्र व राज्य सरकार से खनन की मंजूरी लेने जा रही थी।

पर्यावरण मंत्रालय द्वारा आज तक गोवा में कोई परिस्थितिकी-संवेदनशील क्षेत्र अधिसूचित नहीं किया गया है और यह भी आरोप अस्वीकार्य है कि वन्यजीव अधिकारियों की मंजूरी के बिना इन क्षेत्रों में खनन नहीं किया जा सकता। इसके अलावा शाह आयोग रिपोर्ट ने राज्य सरकार पर आरोप लगाया कि सुप्रीम कोर्ट को दी अपनी रिपोर्ट में कहा कि गोवा में 2003 के बाद किसी भी अभ्यारण्य में एक भी खनन नहीं हुआ।

अतः मेरा आग्रह है कि ऐसे पट्टा धारकों को खनन के संचालन की अनुमति तुरंत दी जानी चाहिए जो पर्यावरण संबंधी मंजूरी की बहाली का इंतजार कर रहे हैं। खनन प्रतिबंध हटने पर 100000 आश्रितों को रोजगार मिलेगा।

(x) Need to undertake measures for social, economic and educational upliftment of backward people belonging to seventeen castes in Uttar Pradesh

श्री राधे मोहन सिंह (गाज़ीपुर): उत्तर प्रदेश की 17(सतरह) जातियाँ जिसमें राजभर, बिंद, कैवट, मल्लाह, पाल प्रजापति इत्यादि जातियाँ आती हैं, की सामाजिक, आर्थिक एवं शैक्षणिक स्थिति काफी दयनीय है। इन जातियों का जीवन विकास से कोसों दूर है जबकि इन जातियाँ ने भारत के स्वतंत्रता संग्राम में अग्रणीय भूमिका निभाई है। लेकिन 1947 के बाद विकास की दौड़ में ये जातियाँ पीछे छूट गयी हैं। इनमें से आधी जातियाँ हताशा एवं निराशा का जीवन व्यतीत कर रही हैं। सच यह है कि इन जातियों की स्थिति अनुसूचित जाति से भी ज्यादा बदतर है। समय रहते हुए अगर भारत सरकार ने इस पर ध्यान नहीं दिया तो मैं समझता हूँ कि ये जातियाँ विकास से सदा वंचित रहेंगी और यह स्थिति भारतीय संविधान में समाजवाद की अवधारणा के बिल्कुल विपरीत होगी।

इसलिए जरूरी है कि इस विषय पर सदन में चर्चा कराई जाए और कोई समिति गठित करके इनकी आर्थिक, सामाजिक, शैक्षणिक स्थिति का सर्वेक्षण कराया जाए ताकि इन जातियों को भी न्याय मिल सके।

(xi) Need to provide immediate compensation to land oustees whose lands have been acquired for four-laning of NH 57 in Madhubani district, Bihar as part of East-West Corridor

श्री मंगनी लाल मंडल (झंझारपुर): सड़क परिवहन एवं राजमार्ग मंत्रालय के अंतर्गत भारतीय राष्ट्रीय राजमार्ग प्राधिकरण के द्वारा पूरब-पश्चिम महामार्ग के बिहार में एनएच- 57 चतुर्थ-लेन के निर्माणार्थ ली गई जमीन का उचित मुआवजा अभी भी अधिकांश भू-धारियों को नहीं मिल पाया है और खासकर मधुबनी जिला में यह समस्या बहुत ही विकट है। मधुबनी जिला के भूतहा, नरहिया बाजार, फुलपरास बाजार, ब्रह्मपुर बाजार, खोपा, संग्राम बाजार एवं अररिया सहित सकरी तक अनेक ऐसे भू-धारी हैं, जिनके मामले में पंचाट का भी उचित निर्णय हो जाने एवं तत्पश्चात् सक्षम प्रशासनिक स्तर से आदेश निर्गत हो जाने एवं माननीय उच्च न्यायालय, पटना के द्वारा भी आदेश पारित कर दिए जाने के बावजूद भुगतान लंबित रखा गया है। भू-धारी परेशान हैं क्योंकि जिनका व्यवसाय, कारोबार और आवासीय घर उजड़ गया वे दर-दर को भटक रहे हैं। इसके अतिरिक्त जो सबसे बड़ी और जटिल समस्या यह है कि भूतहा चौक से सकरी तक जितने महत्वपूर्ण बाजार, क्रॉस रोड़ और चौराहे अवस्थित हैं, वहां-वहां सब-लेन, अंडरपास, उपरिपुलों एवं दोनों तरफ सर्विस-लेनों की व्यवस्था अब तक नहीं की गई है, जिसके चलते अक्सर वहां दुर्घटनाएं होती रहती हैं। यद्यपि अभी भी एनएच- 57 का निर्माण पूर्ण नहीं हो पाया है तथा कोसी महासेतु एवं फारबीसगंज के बीच कई स्थानों पर मिसिंग लिंक बना हुआ है। दरभंगा और मुजफ्फरपुर के बीच वैसे पुराने पुलों, जो मानकों और विशिष्टियों के अनुरूप निर्मित नहीं थे, को चतुर्थ-लेन में मिला लेने से आज वे अब जर्जर हो चुके हैं, जिससे यातायात बाधित हो रही है।

अतः मैं इस दिशा में शीघ्र समुचित कार्रवाई हेतु सरकार का ध्यान आकृष्ट करना चाहता हूँ।

(xii) Need to take steps to withdraw the proposed ban on arecanut in the country and also declare a rehabilitation package for the arecanut growers

SHRI P. KARUNAKARAN (KASARGOD): The Union Health Ministry had submitted an affidavit before the Supreme Court recently which may lead to ban on arecanut in the country. Kerala and Karnataka are the largest producers of arecanut with 24% and 47% respectively. In my parliamentary constituency maximum i.e. 65% of high quality arecanut is produced. Six States are producers of arecanut and it contributes crores of rupees towards our economy. Ban on arecanut will worsen the situation by affecting the individual farmers as well as the producer States. Already the condition of arecanut farmers is very pathetic due to crop loss, diseases and fluctuating market price. Thousands of them are in debt trap and many cases of suicide are also being reported. Now when it is time to declare rehabilitation package to save the poor farmers, the Government on the contrary intends to ban the arecanut. Centre should withdraw the said affidavit which is against these farmers especially from Kerala and Karnataka. A special rehabilitation package should be declared by the Central Government for the arecanut growers and method to make value added products from arecanut should be found out.

(xiii) Need to take necessary steps to expedite the completion of gauge conversion work of railway lines between Dindigul and Palakkad via Pollachi and between Pollachi and Pothanur

SHRI K. SUGUMAR (POLLACHI): The gauge conversion work of railway lines between Dindigul and Palakkad via Pollachi and between Pollachi and Pothanur are in progress. The conversion work started in the year 2007 and not yet completed after a lapse of seven years. More than 95 percent work has been completed in the gauge conversion between Dindigul and Pollachi and 80 percent of work between Pollachi and Pothanur. The reason for the non- completion of the remaining work is non-payment of nearly Rs. 40 crores to the contractor. If the balance amount is paid to the contractor, the work will be completed within a period of one month.

Due to the non-completion of remaining 5 percent of gauge conversion, people are facing untold sufferings. I request the Ministry of Railways to take immediate action to complete the remaining part of the gauge conversion work on the above routes at the earliest.

(xiv) Need to start work of four laning of National Highway on Baxar-Ara-Patna section and also expedite construction of a proposed bridge on Son river in Bihar

श्री जगदानंद सिंह (बक्सर): बिहार राज्य में राष्ट्रीय उच्च पथ बक्सर-आरा-पटना को दो लेन से चार लेन में बदलने की योजना वर्षों से स्वीकृत हैं तथा टेंडर होने के बाद एजेंसी को कार्य भी आवंटित हो चुका है । दो वर्ष पूर्व कार्य आवंटन के बाद भी कार्य का प्रारंभ न होना अति संवेदनशील मामला आम जन के लिए हो गया है । इसी राष्ट्रीय उच्च पथ पर सोन नदी में ब्रिज के निर्माण का भी प्रस्ताव है । सड़क एवं ब्रिज के निर्माण न होने से बिहार राज्य की बड़ी आबादी को राज्य की राजधानी पटना के साथ राज्य के अन्य भाग से संपर्क एवं व्यापार में अवरोध समाप्त नहीं हो पा रहा है ।

इस राष्ट्रीय उच्च पथ के नव निर्माण तथा चार लेन में बदलने की योजना को लंबित रहने के कारण इस सड़क की मरम्मत का कार्य भी बंद है जिस कारण आवागमन ठप्प होने के कगार पर है ।

अतः केन्द्रीय सरकार से अनुरोध है कि तत्काल सड़क की मरम्मत कर आवागमन के लायक तैयार करे तथा चार लेन में परिवर्तन तथा सोन नदी पर प्रस्तावित पुल निर्माण के कार्य की शीघ्र शुरुआत कराएं।

(xv) Need to accord recognition to Lingayat religion

SHRI RAJU SHETTI (HATKANANGLE): All of us know that Mahatma Basveshwar was the revolutionary saint and the founder of Lingayat Religion. The thought given by him in the same period was totally against the so called upper religion of the society. He also removed the inequality from the society. These valuable thoughts and writing of him always equally important compared with the thought even by Gautam Buddha and Bhagwan Mahavir. He himself want new path of religion based on the values taught by him. In this context the thoughts and belives differ from Hinduism. At present the population from Karnataka and Maharashtra particularly having very few numbers carried the thought and those belong to Lingayat Religion being a very few in number of the population the demand of these people was not considered by the Government. At this juncture the followers of this community went on agitation demanding recognition of Lingayat community as religion.

I request all the members of the House like Jainism and Buddhism, Lingayat community people may be recognised as the Lingayat religion who will help for preservation of the revolutionary thought of Mahatma Basveshwar for the foundation of healthier atmosphere among all the religion to strengthened the national spirit.

12.09 hrs

**RESOLUTION RE: APPROVAL OF RECOMMENDATIONS IN OF
SIXTH REPORT OF RAILWAY CONVENTION COMMITTEE**

THE MINISTER OF RAILWAYS AND MINISTER OF SOCIAL JUSTICE
AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Madam, I beg to
move the following Resolution:--

“That this House approves the recommendations contained in Paras 76, 77, 80, 81, 82, 83, 84, 85 and 86 of the Sixth Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, etc., which was presented in both the Houses of Parliament on 8th May, 2013.”

MADAM SPEAKER: Motion moved:

“That this House approves the recommendations contained in Paras 76, 77, 80, 81, 82, 83, 84, 85 and 86 of the Sixth Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, etc., which was presented in both the Houses of Parliament on 8th May, 2013.”

... (*Interruptions*)

MADAM SPEAKER: Hon. Members, we will have discussion on the Railways. Kindly go back to your seats. I would request all of you to kindly go back to your seats so that we have peace in the House. Let us not have anything else. It is something very important. Please go back to your seats. Let us have it peacefully. Please go back to your seats so that we have the Discussion on the Railways.

... (*Interruptions*)

MADAM SPEAKER: Please go back to your seats.

... (*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइये, रेलवे बजट पर शांतिपूर्वक बहस हो जाएगी तो अच्छा रहेगा, सब लोग शांतिपूर्वक बैठ जाइये।

12.09 ½ hrs

ANNOUNCEMENT BY THE SPEAKER

Sending of slips for moving of cut motions

MADAM SPEAKER: The House will now take up the Resolution relating to Railway Convention Committee, General Discussion on Interim Budget (Railways) for 2014-15, and discussion and voting on Demands for Grants on Account (Railways) for 2014-15 and Supplementary Demands for Grants (Railways) for 2013-14.

Hon. Members present in the House whose cut motions to the Demands for Grants on Account in respect of the Budget (Railways) for the year 2014-15 have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Only those cut motions, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

12.10 hrs

**RESOLUTION RE: APPROVAL OF RECOMMENDATIONS IN SIXTH
REPORT OF RAILWAY CONVENTION COMMITTEE Contd.
INTERIM BUDGET (RAILWAYS), 2014-15 -GENERAL DISCUSSION**

MADAM SPEAKER: Now, we shall take up Item No.30 to 33.

THE MINISTER OF RAILWAYS AND MINISTER OF SOCIAL JUSTICE
AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): I beg to move
for.... (*Interruptions*)

MADAM SPEAKER: Mr. Minister, you have already moved the Resolution.

... (*Interruptions*)

MADAM SPEAKER: We start with Shri Arjun Meghwal.

... (*Interruptions*)

DR. M. THAMBIDURAI (KARUR): Madam Speaker, bring the House to
order. ... (*Interruptions*) Hon. Ministers are in the well of the House. ...
(*Interruptions*)

MADAM SPEAKER: Nothing else will go on record.

(*Interruptions*) ...*

अध्यक्ष महोदया : आप बैठ जाइए। मेघवाल जी, आप बोलिए।

... (व्यवधान)

अध्यक्ष महोदया : तम्बिदुरई जी, आप बैठ जाइए। ऐसे मत कीजिए।

... (व्यवधान)

* Not recorded.

श्री अर्जुन राम मेघवाल (बीकानेर): अध्यक्ष महोदया, बहुत-बहुत धन्यवाद। मैं रेल मंत्रालय द्वारा सन् 2014-15 के रेल बजट पर बोलने के लिए खड़ा हुआ हूँ। मैं यह कहना चाहता हूँ कि रेल मंत्रालय ने 13 तारीख को जो अंतरिम बजट पेश किया है, उसमें इन्होंने लिखा है कि माननीय सांसदों के जो प्रतिवेदन थे और विभिन्न संगठनों से जो प्रतिवेदन प्राप्त हुए थे, उसके अनुसार रेलवे बजट को तैयार किया है। मैं यहां कहना चाहता हूँ कि रेल मंत्री जी ने रेल बजट तैयार करते समय विपक्ष के सांसदों की अनदेखी की है। केवल कांग्रेस के सांसदों का ही ध्यान रखा गया है और विपक्ष के सांसदों का कोई ध्यान नहीं रखा गया है। मैं यहां खड़े हो कर यह कह सकता हूँ। मैंने इनके सामने एक बड़ी मांग रखी थी। मैं बीकानेर से आता हूँ। बीकानेर और बेंगलोर के बीच में कोई रेल सेवा नहीं है। मैंने इनको कहा था कि बेंगलोर के लिए बीकानेर की रेल सेवा होनी चाहिए। उन्होंने उसकी अनदेखी की। इसके अतिरिक्त मैं आपके माध्यम से यह बताना चाहता हूँ कि बीकानेर से अनूपगढ़ जुड़ा हुआ नहीं है और रक्षा मंत्रालय की यह बहुत बड़ी मांग है कि बीकानेर से अनूपगढ़ जुड़ना चाहिए। उनके जो 14 प्रपोज़ल हैं, वे प्लानिंग कमीशन से भी अप्रूव हो कर आ गए हैं। उसमें सीरियल नंबर 11 पर बीकानेर-अनूपगढ़ न्यू रेलवे लाइन 154 किलोमीटर, 707 करोड़ रुपये का प्रपोज़ल इनके पास पेंडिंग है। फिर भी इन्होंने डिफेंस मिनिस्ट्री की डिमांड को भी इग्नोर किया और मेरी बात को भी इग्नोर किया और जो नई रेल लाइन बीकानेर-अनूपगढ़ की घोषणा होनी चाहिए थी, वह घोषणा इन्होंने नहीं की। इसलिए मैं आपके माध्यम से कहना चाहता हूँ कि रेल मंत्री जी ने जो अंतरिम रेल बजट पेश किया है, यह सिर्फ कांग्रेस के लोगों को खुश करने के लिए किया गया है। विपक्ष के लोगों की कोई डिमांड इन्होंने नहीं मानी है। मैं आपके माध्यम से रेल मंत्रालय पर यह आरोप लगाना चाहता हूँ।

महोदया, मैं राजस्थान से आता हूँ। मैं यह बजट देख रहा हूँ। इस बजट में पैरा नंबर 18 पर इन्होंने डैडिकेटेड फ्रेट कॉरिडोर प्रोजेक्ट की बात कही है। यह फॉरेन फंडेड प्रोजेक्ट है। इसकी प्रायोरिटी होनी चाहिए। रेल मंत्रालय ने इस प्रोजेक्ट की समीक्षा करने के लिए न तो राजस्थान सरकार से कभी बात की न ही अन्य सरकारों से डिस्कशन किया और इन्होंने कैजुअली यह कह दिया कि हम 1000 किलोमीटर सिविल कंस्ट्रक्शन का काम करेंगे। मैं आपसे यह बताना चाहता हूँ कि डैडिकेटेड फ्रेट कॉरिडोर ईस्ट और वेस्ट, ये दोनों रेलवे के लिए बहुत इंपॉर्टेंट हैं। इन्होंने खाली कैजुअली मेंशन कर दिया कि हम 1000 किलोमीटर सिविल कंस्ट्रक्शन का काम करेंगे। मैं यह जानना चाहता हूँ कि यह कब पूरा होगा? इसमें कितना पैसा लगेगा? इसका जिक्र इन्होंने पैरा नम्बर 18 में किया है।...(व्यवधान) खाली कैजुअली अनाउंसमेंट कर देना रेल मंत्रालय का काम नहीं है। ...(व्यवधान) इनको यह बताना चाहिए कि इसमें

कितना पैसा लगेगा,...(व्यवधान) यह कब पूरा होगा?... (व्यवधान) मैं यह कहना चाह रहा हूँ कि डैडिकेटेड फ्रेट कॉरिडोर प्रोजेक्ट रेलवे के लिए बहुत महत्वपूर्ण प्रोजेक्ट है।...(व्यवधान) इनको अलग से मालगाड़ियों चलाने का रूट मिलेगा।...(व्यवधान) इंडस्ट्रियल डेवलपमेंट भी होगा, रेलवे को रेवेन्यू जनरेट होगा, लेकिन इन्होंने इसके लिए कोई समय सीमा तय नहीं की है।...(व्यवधान)

महोदया, मैं आपके माध्यम से कहना चाह रहा हूँ कि यह इन्होंने कैजुअली अनाउंस कर दिया,...(व्यवधान) इतने महत्वपूर्ण प्रोजेक्ट पर भी कोई ध्यान नहीं दिया।...(व्यवधान)

महोदया, दूसरा मैं कहना चाह रहा था कि इन्होंने पीपीपी प्रोजेक्ट में रेलवे के कई प्रोजेक्ट स्वीकृत किये हैं।...(व्यवधान) लेकिन आज तक कितने पीपीपी प्रोजेक्ट पूरे हुए हैं,...(व्यवधान) कितने पीपीपी प्रोजेक्ट रेलवे ने स्वीकृत किये हैं? कितने प्रोजेक्ट सफल है? इनका भी इन्होंने कोई जिक्र नहीं किया है।...(व्यवधान) मैंने इनको एक सजेशन दिया था कि रेलवे के पास सबसे ज्यादा लैंड अवलेबल है।...(व्यवधान) अगर आप लैंड का प्रॉपर उपयोग करोगे तो रेलवे को बहुत फायदा होगा।...(व्यवधान) मेरा एक सुझाव था कि रेलवे की अधिकतर जमीन पर जो इन्फ्रोचमेंट हो रहा है और वह जमीन रेल लाइन के किनारे-किनारे है।...(व्यवधान) अगर ये रतनजोत की खेती (बायोडीजल) रेल लाइन की पटरी के किनारे-किनारे गो करते हैं तो इनको बायोडीजल भी मिलेगा।...(व्यवधान) मैं रतनजोत की खेती की बात कर रहा हूँ, जैट्रोफा की बात कर रहा हूँ।...(व्यवधान) तो इनको बायोडीजल भी मिलेगा और ग्रीनरी भी होगी।...(व्यवधान) रेलवे लाइन के पास जो जमीन है, उसका इन्फ्रोचमेंट भी रुकेगा।...(व्यवधान) इनका जो लैंड बैंक बनाने की घोषणा थी।...(व्यवधान) जब ममता दी मंत्री थीं तो उन्होंने कहा था कि मैं रेलवे में लैंड बैंक क्रिएट करूंगी।...(व्यवधान) और रेलवे की लैंड का जो इन्फ्रोचमेंट हुआ है, उसे ठीक करेंगे।...(व्यवधान) तो हमने उस समय यह सुझाव दिया था, लेकिन यह आज तक पूरा नहीं हुआ।...(व्यवधान)

महोदया, मैं एक बात और कहना चाहता हूँ कि रेल मंत्रालय द्वारा 587 प्रोजेक्ट घोषित किए हुए हैं।...(व्यवधान) कितने प्रोजेक्ट हैं, मैं मंत्री जी से जानना चाह रहा हूँ जो रेल मंत्रालय ने घोषित किए हैं और उनकी क्रियान्विती किस स्तर पर है?... (व्यवधान) इसका जिक्र भी रेल बजट में नहीं किया गया है।...(व्यवधान) मेरा यह कहना है कि खाली कैजुअल इन्होंने इसका अनाउंसमेंट कर दिया और इन्होंने पक्षपात करते हुए...(व्यवधान) जो कांग्रेस के सांसद हैं, उनके प्रपोजल मान लिये गये...(व्यवधान) और हमारे प्रपोजल को इग्नोर कर दिया गया।...(व्यवधान)

अध्यक्ष महोदय : माननीय सदस्य एक मिनट मेरी बात सुनिये। अर्जुन राम मेघवाल जी, इस समय सदन बहुत अशान्त है और मुझे शान्ति की संभावना नजर नहीं आ रही है, इसलिए आप बाकी का अपना भाषण सभा पटल पर रख दें और अन्य जितने माननीय सदस्य बोलना चाहते हैं।

...(व्यवधान)

**** अर्जुन राम मेघवाल :** रेलवे पर अनुदान की अंतरिम रेल बजट वर्ष 2014-15 पर मैं कुछ सुझाव देना चाहता हूँ।

1. आर.यू.बी. व एफ.ओ.बी. का निर्माण मनरेगा से करवाने की पूरे देश की ग्रामीण जनता के लाभ हेतु अंतरिम बजट में स्पष्ट रूप से सम्मिलित करने की व्यवस्था करायें
2. बजट वर्ष 2005-06 में रेल मंत्री ने अनूपगढ़ को श्रीकोलायत से जोड़ने के लिए नई रेल लाईन बिछाने की घोषणा की गई थी जिसकी पालना अभी तक नहीं हुई है। अतः इस बजट में रेल मंत्री द्वारा घोषित रेल लाईन का निर्माण शीघ्र किया जाए जिससे अनूपगढ़ जो सामरिक दृष्टि से भी महत्वपूर्ण है, बीकानेर मुख्यालय से जुड़ सके। इसके लिए आर्मी की भी मांग है।
3. बीकानेर से अजमेर को रेलवे से जोड़ने हेतु सीधी रेल चालू करने की घोषणा करें।
4. सांसदों की अभिशंषा पर रेलवे आरक्षण केन्द्र की घोषणा की गई थी जिसके लिए मैंने श्री कोलायत, (जिला बीकानेर) में रेलवे आरक्षण केन्द्र स्थापित करने के लिए अभिशंषा की गई थी, उसकी स्थापना की जाये।

**This part of the speech was laid on the Table

12.18 hrs

*At this stage, Shrimati Botcha Jhansi Lakshmi came and stood
on the floor near the Table.*

श्रीमती सुषमा स्वराज (विदिशा): महोदया, मुझे कुछ कहना है। ... (व्यवधान)

अध्यक्ष महोदया : क्या कहना है, बोलिये।

... (व्यवधान)

श्रीमती सुषमा स्वराज : महोदया, आप स्वयं पीठ से कई बार कह चुकी हैं कि यह 15वीं लोक सभा का अन्तिम सत्र है। ... (व्यवधान)

अध्यक्ष महोदया : हां।

... (व्यवधान)

श्रीमती सुषमा स्वराज : और कोई काम तो इसमें नहीं हो सका, लेकिन कम से कम रेल बजट और सामान्य बजट पर चर्चा हो जाये, इतना तो हम जरूर चाहते हैं। ... (व्यवधान) रेल बजट चूंकि सभी सांसदों से बाबस्ता होता है, चुनाव का समय है, अपने-अपने क्षेत्र की बातें यहां सांसद रख सकें, इतना तो इस सत्र में वातावरण पैदा होना चाहिए। ... (व्यवधान) लेकिन मुझे समझ नहीं आता कि यह कैसी सरकार है कि स्वयं सरकार के मंत्री व्यवधान पैदा कर रहे हैं। ... (व्यवधान) प्रधानमंत्री जी संसद में बैठें और उनकी कैबिनेट के मंत्री वेल में खड़े हैं। ... (व्यवधान) कांग्रेस अध्यक्षा सदन में बैठीं और कांग्रेस के अपने सांसद व्यवधान पैदा कर रहे हैं। ... (व्यवधान) इसलिए हम आपसे चाहते हैं, ... (व्यवधान) मैं स्वयं कुछ बातें रेल मंत्री को कहना चाहती हूं, अपने संसदीय क्षेत्र के बारे में कहना चाहती हूं। ... (व्यवधान) कम से कम आप इन मंत्रियों को कहिये कि अगर खड़े भी हैं तो चुप तो रहें। ... (व्यवधान) मुझे अपनी बात रेल मंत्री से कहनी है। ... (व्यवधान) खरगे जी, आप मेरी एक बात सुन लीजिए। ... (व्यवधान) मेरे संसदीय क्षेत्र विदिशा में मैंने एक मेमू ट्रेन

चलवायी थी।... (व्यवधान) आपके पूर्वाधिकारी जिस समय पवन बंसल जी रेल मंत्री थे, भोपाल से बीना तक वह मेमू ट्रेन चली थी।... (व्यवधान) मुझे लगा था कि मैंने अपने संसदीय क्षेत्र को एक बहुत बड़ा उपहार दिलवाया है। वह ट्रेन डेली पैसेन्जर्स को ले जाती थी और ढाई घंटे में भोपाल से बीना पहुँचनी थी। उस समय मुझे एक पुराना मेमू का रिक दे दिया गया और कहा गया कि एक महीने के अंदर इसको बदल देंगे लेकिन वह रिक आज तक बदला नहीं गया जिसके कारण वह मेमू ट्रेन मेमू की गति से नहीं, बल्कि पैसेन्जर ट्रेन की गति से चलती है। मेमू ट्रेन में शौचालय नहीं होता, और यह ट्रेन जो ढाई घंटे में पहुँचनी चाहिए थी, वह पाँच घंटे में पहुँचती है। शौचालय न होने के कारण सारे यात्री परेशान हैं। वे हाथ जोड़कर मुझसे कहते हैं कि मेमू ट्रेन वापस ले लो, हमें हमारी पैसेन्जर ट्रेन वापस दे दो। मुझे शर्मिन्दगी से सिर झुकाना पड़ता है। आज यहाँ रेल बजट के समय मैं आपसे अनुरोध करती हूँ कि जो सुविधा हमारे संसदीय क्षेत्र को दी गई थी, एक नया रिक दिलवाकर उस मेमू ट्रेन को चलाइए ताकि जो उपहार दिया था, वह उपहार उन्हें उपहार लगे और जो सुविधा लोगों के लिए असुविधा बन गई है, वह असुविधा न रहे। मेमू का नया रिक दे दीजिए ताकि ढाई घंटे में डेली पैसेन्जर भोपाल से बीना पहुँच सकें। कम से कम चार फेरे वह ट्रेन करेगी। हमने कहा था कि यह ट्रेन भोपाल के बजाय होशंगाबाद तक चला दीजिए। आज मैं यहाँ इस अशान्त वातावरण में भी आपसे अनुरोध करती हूँ कि जो मेमू ट्रेन मुझे दी गई थी, उसे मेमू ट्रेन के रूप में ही चलाइए, उसको पैसेन्जर में तब्दील मत करिये और जो उपहार मैंने यहाँ के रेल मंत्रालय के माध्यम से दिया था, उस उपहार का लाभ मेरे संसदीय क्षेत्र को मिले, इसका आश्वासन मुझे दीजिए।

एक और छोटी सी मांग मैं करना चाहती हूँ। अमरकंटक एक्सप्रेस अब्दुल्लागंज में रुके, यह मैं बार-बार कह रही हूँ। यह छोटी सी बात है लेकिन हमारे यहाँ के लोगों को इससे बहुत बड़ा लाभ हो जाएगा। ये दो बातें इस अशान्त वातावरण में भी मैं आपसे कह रही हूँ। आप ये दोनों करेंगे - अमरकंटक एक्सप्रेस को अब्दुल्लागंज में रुकवाने का निर्देश करेंगे और मेरी मेमू ट्रेन मेमू के रूप में चलेगी, इसका आश्वासन आप मुझे देने का कष्ट करेंगे तो मुझे लगेगा कि चलिए, ये दो बातें मैंने अपने संसदीय क्षेत्र की आपको कह दीं। मैं चाहती हूँ कि जवाब के समय आप मुझे यह आश्वासन देने की कृपा करें। (Interruptions)

***श्रीमती जयश्रीबेन पटेल (महेसाणा)-** रेल सेवा देश के लोगों की लाइफ लाइन कहलाती है पूरे संसार में हमारा रेल इन्फ्रास्ट्रक्चर दुनिया में चौथे स्थान पर है। पिछले पाँच वर्षों में 6 रेल मंत्रियों ने कार्यभार संभाला, लेकिन मंत्रालय पर कोई कमांड नहीं आया। कोई ठोस रेल नीति नहीं है, लेकिन रेल राजनीति बजट में दिखाई देती है। 64,305 करोड़ रुपये का सालाना रेल बजट बताता है कि धनराशि संसाधनों की कमी है। 14 लाख रेल कर्मचारियों की सेवा रेल मंत्री पर गर्व करते हैं लेकिन छठे वेतन आयोग के तहत 1 लाख करोड़ का बोझ बताने के बावजूद रेल मंत्रालय की विचलित मानसिकता का प्रदर्शन करती है।

यह रेल बजट चुनावी रेल बजट है। संसद सदस्यों का दबाव बढ़ता है तो सर्वेक्षण को जाहिर करके नीति क्रियान्वयन में कोई प्रगति नहीं होती। माँ-माटी-मानुष की बात की अपेक्षा होती है। सामाजिक पिछड़े इलाकों को विकास की पटरी पर वाणिज्यिक हेतु आगे करके सामान्य प्रजा की उपेक्षा ही की जा रही है।

रेल मंत्री जी ने बजट के तहत नई ट्रेनों का चुनावी तोहफा दिया है साथ ही पूर्वोत्तर एवं धार्मिक स्थल वैष्णों देवी तक रेल सुविधा मुहैया कराने का कदम सराहनीय है, लेकिन इसी तरह भारत के सभी तीर्थ स्थल, पर्यटन स्थल, डैम साइट तक रेल सुविधा पहुँचाने की आवश्यकता है।

आज तक जितने भी बजट पेश किए गए सभी में नई-नई घोषणाएं की गईं। बजटों में की जाने वाली पिछली घोषणाएं पूरी नहीं होती और नई आगे आ जाती हैं। रेलवे ने भी कुछ ऐसे ही वादे पिछले साल भी किए थे जिन्हें अभी तक पूरा नहीं किया है, और नई घोषणाओं का एलान कर दिया गया है फिर चाहे नई ट्रेन चलाने का मामला हो या फिर ट्रेक बिछाने का, रेलवे के पास पहले से ही 10 साल आगे की परियोजनाएं पड़ी हैं जो आज तक पूरी नहीं हुई उनके साथ ही और नई घोषणाएं कर दी गई हैं। क्या जनता को इन नई घोषणाओं के पूरा होने की उम्मीद करनी चाहिए?

यात्रियों की सुरक्षा और दुर्घटना न होने देने के वादे सिर्फ कागज़ों पर ही रह गए हैं। पिछले 4 वर्षों में विश्व में हुई रेल दुर्घटनाओं का 15 प्रतिशत भारत में हुआ है। हाल ही में कुंभ मेले के तहत इलाहाबाद में हुई रेल दुर्घटना ने सरकारी प्रयासों पर भी प्रश्नचिन्ह लगा दिया है।

डैडिकेटेड फ्रैट कॉरिडोर की महत्वपूर्ण परियोजना आगे नहीं बढ़ पा रही है। पिछले परियोजनाएं शुरू ही नहीं हुई उनका क्रियान्वयन भी नहीं हुआ है और नई घोषणाएं रेल मंत्री जी करते जा रहे हैं।

पिछले बजट में आई.आई.एम. और एन.आई.डी. के साथ रेलवे कोच डिजाइन और रिसर्च के बार में एमओयू भी हुए थे, लेकिन आज तक इस प्रोजेक्ट में कोई प्रगति नहीं हुई है।

डॉ० अनिल काकोदकर और सैम पित्रोदा की अध्यक्षता में बनी सिफारिशों को भी ठीक ढंग से लागू नहीं किया गया है। मालभाड़े से वृद्धि में महंगाई और बढ़ गई है। इस दुलाई के चलते आम आदमी की धुलाई हो जाएगी। घर बनाने से लेकर रोजमर्रा की चीज़ें और महंगी हो गई। कोयले की दुलाई बढ़ने से बिजली की दरें भी बढ़ेंगी। मालभाड़े में 5/6 प्रतिशत की वृद्धि परोक्ष रूप में देश के प्रत्येक व्यक्ति पर बोझ डालेगी।

गुजरात में देश की सबसे ज्यादा 1663 किलोमीटर लंबी दरियाई सीमा है, 42 बंदरगाह हैं, देश का 34 प्रतिशत कार्गो कांडला पत्तन से ही हैंडल किया जाता है। कुछ सीमावर्ती इलाकों में रेल परियोजनाएं रफ्तार पकड़ेंगी, लेकिन गुजरात सरकार की बंदरगाहों को जोड़ने की बात न करके गुजरात के साथ अन्याय किया है। इस बजट में औद्योगिक विकास के अनुरूप कोई प्रावधान नहीं किया गया है।

रेलवे के साथ मनरेगा को जोड़ने की बात और रेलवे इंजीनियरों को ग्राम पंचायत के साथ जोड़ने की बात कितनी सफल होगी। यह एक प्रश्नचिह्न के समान है। पश्चिम रेलवे का बड़ा हिस्सा गुजरात में आता है, फिर भी अहमदाबाद को पश्चिम रेलवे का मुख्यालय बनाने की बात आज तक लंबित है।

गुजरात को भारत के साथ, उत्तर-दक्षिण के साथ जोड़ने वाली ट्रेनों की सुविधा नहीं मिल पाई है। ओखा-गुवाहाटी ट्रेन को प्रतिदिन चलाने की बात नहीं बन पाई है। छपईया-शिर्डी जैसे धार्मिक स्थलों पर आने-जाने के लिए कोई ट्रेन सुविधा नहीं मिली है।

अहमदाबाद को विश्वस्तरीय रेलवे स्टेशन बनाने की बात आज तक लंबित है। अहमदाबाद को एक भी लंबी दूरी की नई ट्रेन नहीं मिल पायी है। गुजरात देश का ग्रोथ इंजन बन गया है, इसके तहत औद्योगिक राज्य बन गया है, जिसके कारण भारत के अन्य राज्यों से मजदूर और मध्यम वर्गीय व्यापारी लोग गुजरात के विभिन्न शहरों में काम-काज के लिए बसते हैं। उनके आवागमन के लिए लंबे अंतर वाली नई ट्रेनों की तथा लंबी दूरी वाली ट्रेनों को शुरू करने और उसको बढ़ावा देने की आवश्यकता है, लेकिन सिर्फ चार पैसेंजर ट्रेनें देकर गुजरात के हाथ में एक झुनझुना पकड़ा दिया है।

नॉर्थ गुजरात के पाटन, पालनपुर, महेसाना से मुंबई और सूरत आने-जाने के लिए रेल सुविधा की मांग की घोर उपेक्षा की गई है। गुजरात में जहां मीटर गेज रेल लाइनें हैं वहाँ पर उनके यातायात के लिए रेलवे कोच और रेल बस की कमी है, इस समस्या को जल्द-से-जल्द हल करने की आवश्यकता है।

अहमदाबाद और मुंबई के बीच कॉरीडोर 491 किलोमीटर हाई-स्पीड रेलवे परियोजना के तहत प्री-फिजीविल्टी का अभ्यास पूर्ण हो गया है। इस परियोजना को जल्द-से-जल्द पूर्ण करने की आवश्यकता है, लेकिन इसमें मंद गति से काम चल रहा है।

महेसाना जो मिल्क, इंडस्ट्रीयल ऑयल सिटी तथा उंझा जो एशिया की सबसे बड़ी मसाला मण्डी है एवं धार्मिक स्थल भी है वहां पूरे भारत भर के लोग बसते हैं। उनके आने-जाने की सुविधा के लिए सभी गाड़ियों के ठहराव के लिए कुछ भी प्रावधान नहीं किए गए। गाँधीनगर जो गुजरात की राजधानी है, उसको कोई रेल सुविधा से संतुष्ट नहीं किया गया।

कड़ी जो कोटन सिटी कहलाती है और बहुचराजी जो बड़ा धार्मिक शक्ति स्थल है वहां आने-जाने के लिए अहमदाबाद से कलोल होकर चाणसमा, रनुज तक ट्रेनों की सुविधा में जो कमी की है उसको फिर से लागू किया जाए, क्योंकि बहुचराजी में मारुति उद्योग जापान की कंपनी के सहयोग से लगाया जा रहा है, इसके लिए भी ट्रेनों की सुविधाएं अति आवश्यक है।

साबरमती रेलवे स्टेशन के अपग्रेडेशन करने की बात आज भी लंबित है तथा अहमदाबाद में ट्राफिक की समस्या आज भी वही की वही है।

एनयूईटी के मुताबिक रेलवे ओवर ब्रिज बनाने की गुजरात की दरखास्त आज तक लंबित है। ट्रेनों की फ्रीक्वेंसी, नई ट्रेनों की शुरुआत करने में गुजरात की सरासर उपेक्षा हुई है।

रेल विकास से वंचित महेसाना से तारंगा, पालनपुर से अम्बाजी, खेडब्रह्मा, आबूरोड नई रेल लाईनें बिछाने का काम आज भी कागजों में ही चल रहा है। कलोल, कड़ी, उंझा, बहुचराजी के आदर्श स्टेशनों के पुराने वायदे भी वायदे ही बनकर रह गए, उनमें आज तक कोई तरक्की नहीं हुई है। रेलवे लाइनों के आमामान परिवर्तन के बारे में गुजरात की दरखास्तें भी स्वीकार नहीं हुई है।

रेलवे लाइनों के दोहरीकरण में भी गुजरात के साथ अन्याय हुआ है। अहमदाबाद, मुंबई, पुणे को जोड़ने वाली बुलेट ट्रेन का प्राथमिक अभ्यास 2010 में पूर्ण हो गया है, लेकिन आज तक उसमें कोई प्रगति नहीं हुई है। रेल बजट में वायदे बुलेट की तरह किए जाते हैं, लेकिन वे वायदे- वायदे ही रह गए हैं।

महिलाओं की तादाद को देखते हुए आरपीएफ में महिलाओं के लिए 10 प्रतिशत आरक्षण देने की घोषणा अपर्याप्त है। महिलाओं के लिए खास कोचों की सुविधा बढ़ाकर महिला सरोकार रेल मंत्री कर सकते थे, परंतु बजट के दौरान ऐसा कुछ भी सामने नहीं आया।

गलत पटरी पर रेल बजट, इस बार भी रेल बजट वैसा ही है, जैसा वह हमेशा होता है। वही वायदे, वही दावें, वही परियोजनाएं और खस्ता हालत से उबरने का कोई ठोस प्रयास इस बजट में दिखाई नहीं देता। सरकार की सोच में कोई बदलाव नहीं आया है।

भारतीय रेलवे 160 साल पुरानी संस्था है, दिक्कत यह है कि उसकी बहुत सारी नीतियाँ और बहुत सारी तकनीकें भी इतनी ही पुरानी है, इसमें बदलाव का कोई गंभीर प्रयास किसी भी बजट में दिखाई नहीं देता।

इस रेल बजट से रेलवे की खस्ता माली हालत सुधारने और सेवाएं बेहतर करने के लिए खास कदम नहीं उठाए गए हैं। इस रेल बजट में चुनावी आहट दिखाई देती है।

सेफ्टी, सिक्युरिटी और फैसिलिटी में आमूल-चूल परिवर्तन की जरूरत है। शौचालयों की साफ-सफाई और खाने-पीने की शिकायतें आज भी कायम हैं।

खन्ना कमेटी की सिक्युरिटी की सिफारिशों में रेलवे मंत्रालय ने कुछ प्रगति नहीं की है, किराया बढ़ाकर सफर महंगा कर दिया है।

भारतीय रेल सही ट्रैक पर नहीं चल रही है। यह बजट जनविरोधी है। रेलवे का ऑपरेशन अनुपात क्या है, वह स्पष्ट नहीं है।

सुझाव

1. रेल मंत्रालय को अपनी खस्ता-माली हालत को सुधारने के लिए, बिजली की मांग की आपूर्ति के लिए सौर पैनल रेलवे स्टेशनों एवं ट्रेनों पर लगाए जाने चाहिए तथा पानी की आपूर्ति के लिए जल संचय करना चाहिए।
2. इन्फ्रास्ट्रक्चर सुविधा में बढ़ावा देने के लिए पीपीपी मॉडल पर रेल मंत्रालय की बाकी बची जमीन पर मॉल, प्राइवेट अस्पताल, स्कूल, कॉलेज को किराए पर आवंटित करके धनराशि इकट्ठी करनी चाहिए।
3. बाकी बची जमीन पर घास चारा बैंक, बायोडीजल-रतनजोत की खेती करके मुनाफा कमाने की नीति बनानी चाहिए।
4. रेल मंत्रालय अपनी विजन 2020 की नीति के तहत रिसर्च-इनोवेशन सेंटर एवं रेलवे युनिवर्सिटी स्थापित करनी चाहिए। भारी-भरकम कोच के बदले कम वजन वाले नए कोच, नई टेक्नोलॉजी कार्यान्वित करके कोच का वजन घटाना चाहिए जिससे गाड़ी की गति में तेजी आएगी।
5. नेशनल बेस्ट टीचर्स अवार्ड को खास रेल सुविधा मुहैया करानी चाहिए।
6. कॉन्ट्रेक्ट प्रक्रिया में महिलाओं को सफाई में जल-पान की दुकानों में 31 प्रतिशत तक आरक्षण देना चाहिए।
7. रेल पटरी के आस-पास झुग्गी-झोपड़ियों को हटाकर उनको सुविधायुक्त आवास मुहैया कराए जाने चाहिए, जैसा कि पिछले बजट में कहा गया था।

8. गुजरात की वाटर सप्लाई की (पीने और सिंचाई) की परियोजनाओं को जल्द-से-जल्द मंजूरी दी जानी चाहिए।
9. रेल मंत्रालय में बेकार पड़े सामान उनको बेचकर धनराशि मुहैया करानी चाहिए।
10. नमक वैगन के लिए गुजरात के मुख्यमंत्री श्री नरेन्द्र मोदी जी ने खास नई टैक्नोलॉजी और मैटीरियल वाला वैगन बनाने की बात कही है, उसको ध्यान में लाना चाहिए।
11. गुजरात के आर ओ.बी., आर.यू.बी. के लंबित मामले उचित धनराशि देकर जल्द-से-जल्द सुलझाने चाहिये।
12. रेल किराया और माल-भाड़े में वृद्धि के तहत सुझाव देने के लिए खास ऑथोरिटी एजेन्सी बनाने की बात जल्द-से-जल्द क्रियान्वयन में लानी चाहिए तथा पुरानी समितियों की सिफारिशों पर जल्द विचार किया जाना चाहिए।
13. रेल देश का सबसे बड़ा उद्योग है और देश की पहचान भी है तो उनके बारे में जनता को रेल मंत्रालय की अलग से पहचान के लिए यूपीएससी एवं साल्य के पाठ्यक्रम में एक विषय शामिल किया जाना चाहिए।
14. रेल मंत्रालय के सभी डिपार्टमेंट में समन्वय की कमी है सब अलग-अलग सोचते हैं उनको एक ही पटरी पर लाने की ज़रूरत है।
15. देश के सभी राज्यों को सामान्य न्याय पर रेल सुविधा मुहैया करानी चाहिए।
16. बड़े रेलवे स्टेशनों पर एम्बुलेंस वाहनों की सुविधा उपलब्ध करायी जानी चाहिए।

***श्री सतपाल महाराज (गढ़वाल)** मैं उत्तराखण्ड के पर्वतीय क्षेत्र गढ़वाल का प्रतिनिधित्व करता हूँ जो आर्थिक रूप से पिछड़ा है और जिसने हाल ही में भीषण आपदा का दंश झेला है। रेल मंत्री श्री मल्लिकार्जुन खड़गे द्वारा संसद में पेश किया गया। अंतरिम रेल बजट आम जनता को राहत पहुँचाने वाला है, माननीय मंत्री जी ने इस बजट में भी किराये में वृद्धि न करके आम आदमी पर आर्थिक बोझ नहीं बढ़ाया, जो सरकार की आम आदमी के विकास के प्रति प्रतिबद्धता को प्रकट करता है, मैं इस बजट का स्वागत करता हूँ।

सभी वर्गों का समुचित ध्यान रखकर इस बजट को बिना किसी अमीर-गरीब के भेदभाव के बनाया गया है।

मुझे विश्वास ही नहीं अपितु पूरा भरोसा है कि यूपीए अध्यक्षा माननीया श्रीमती सोनिया गांधी, प्रधानमंत्री डॉ० मनमोहन सिंह एवं देश के युवा नेता श्री राहुल गांधी के नेतृत्व में देश में रेलवे नेटवर्क का विस्तार व चहुँमुखी विकास होगा और भारत वर्ष के हर नागरिक तक इसका लाभ पहुँचेगा।

उत्तराखण्ड राज्य को दो नई एक्सप्रेस रामनगर-चण्डीगढ़, काठगोदाम से लखनऊ एक्सप्रेस की घोषणा के लिए एवं रामनगर/काठगोदाम से चलने वाली रानीखेत एक्सप्रेस को भगत की कोठी से जैसलमेर तक विस्तार देने के लिए मैं यूपीए अध्यक्षा श्रीमती सोनिया गांधी जी, प्रधानमंत्री डॉ० मनमोहन सिंह जी, रेल मंत्री श्री मल्लिकार्जुन खड़गे जी एवं युवा सांसद श्री राहुल गांधी जी का हार्दिक आभार व्यक्त करता हूँ।

उत्तराखण्ड राज्य की टनकपुर-बागेश्वर, रामनगर-चौखुटिया एवं पीरान कलियर शरीफ-हरिद्वार नई लाईनों के निर्माण को भी शीघ्र स्वीकृति मिलनी चाहिए।

125.09 किलोमीटर लम्बी ऋषिकेश-कर्णप्रयाग रेल लाईन के निर्माण के लिए 4 हजार 2 सौ 95वें करोड़ 30 लाख रुपये से स्वीकृत 2010-11 के रेल बजट में हुई थी। जिसके लिए सभी सर्वे पूर्ण हो रेल मंत्रालय द्वारा अनुमोदित कर रेल विकास निगम को कार्य प्रारम्भ करने के लिए निर्देशित कर दिया गया है। चूंकि यह प्रोजेक्ट राष्ट्रीय महत्व का है तथा इसके शिलान्यास के समय माननीय रक्षा मंत्री जी ने इसे रणनीतिक रूप से भी महत्वपूर्ण करार दिया। इस का कार्य पूर्ण होने से उत्तराखण्ड की जनता तो लाभान्वित होगी ही साथ ही पूरे देश व विदेश के पर्यटकों के साथ-साथ हमारी सेनाओं को भी चीन व नेपाल बॉर्डर तक आवागमन व सैन्य साजो-सामान तथा रसद भी तीव्रता से प्राप्त होगी।

* Speech was laid on the Table

हाल ही में उत्तराखण्ड राज्य ने भीषण दैवीय आपदा का दंश झेला है। उत्तराखण्ड राज्य में प्राकृतिक संसाधन प्रचुर मात्रा में पाए जाते हैं परंतु समुचित यातायात के साधन न होने के कारण यह क्षेत्र आज भी पिछड़ेपन का शिकार है। संपूर्ण प्रदेश में पर्यटन के क्षेत्र में अपार संभावनाएं हैं, इनका भी सदुपयोग यातायात एवं संचार साधनों की उपलब्धता से ही संभव है।

मैंने पूर्व में भी इस सदन को यह जानकारी दी थी कि जब मैं रेल राज्य मंत्री था, तब हम लोगों ने बायोलोजिकल टायलेट्स का राष्ट्र हित में रिसर्च प्रारम्भ किया था। इन टायलेट्स के रेल के साथ जुड़ जाने से किसी भी प्रकार की गंदगी रेलवे स्टेशनों पर नहीं फैलेगी और गंदगी एक टैंक के अंदर कंटेन हो जायेगी, जिसे वैक्यूम के जरिए निकाला जा सकता है। रेलवे द्वारा 2500 सवारी डिब्बों में इसे लगवाना सराहनीय कदम है।

आज विश्व के विभिन्न देशों में रेल बहुत तेज रफ्तार से दौड़ रही है। चीन में ही 350 किलोमीटर प्रति घंटे की रफ्तार से भी तेज रेल दौड़ रही है। परन्तु हमारी रेल अब भी इस विश्वस्तरीय प्रतिस्पर्द्धा में बहुत पीछे है। हमारे देश में भी ट्रेनों की रफ्तार बढ़नी चाहिए। इस दिशा में भी माननीय रेल मंत्री जी को ध्यान देना होगा। इससे समय की बचत तो होगी ही साथ ही दूर-दराज के इलाकों में किसी भी आपदा के समय पहुँचने में आसानी हो जायेगी तथा अन्तर्राष्ट्रीय स्तर पर भारतीय रेलवे का वर्चस्व बढ़ेगा।

मैं कुछ अन्य आवश्यक प्रस्तावों की ओर ध्यान आकर्षित करना चाहता हूँ जो भविष्य में भारतीय रेलवे के अध्याय में एक नया सूत्रपात करेंगे।

जिम कार्बेट नेशनल पार्क का रामनगर प्रवेश द्वार है जहां प्रतिवर्ष लाखों पर्यटक आते हैं अतः रामनगर से देहरादून तक भी सीधा रेल संपर्क होना चाहिए।

प्रथम श्रेणी ज्वाइंट ए.सी. कोच ट्रेन नं० (15013/15014) में जो कि भगत की कोठी से रामनगर के बीच चलती है तथा जिसे अब जैसलमेर तक विस्तार दिया गया है में लगवाया जाये।

देहरादून से कानपुर तक एक सीधी ट्रेन भी चलाई जानी चाहिए तथा कानपुर जाने वाली ट्रेनों की गति बढ़ाई जानी चाहिए और फर्स्ट ए.सी. कोच की सुविधा उनमें देनी चाहिए।

गुवाहाटी से हरिद्वार के लिए भी एक सीधी ट्रेन चलाई जानी चाहिए। उत्तराखण्ड से बहुत लोग फौज में है। बार्डर पर तैनाती की वजह से छुट्टी पर आते-जाते समय उन्हें बहुत परेशानियों का सामना

करना पड़ता है। प्रसिद्ध कामाख्या देवी का मंदिर भी गुवाहाटी में है। उत्तराखण्ड देवभूमि है जिसमें बहुत से तीर्थ हैं। गुवाहाटी से हरिद्वार तक ट्रेन चलने से तीर्थयात्रियों को सुविधा होगी।

कोटद्वार के लिए दोहरी रेल लाइन होनी चाहिए। हरिद्वार से देहरादून तक भी डबल ट्रेक बनाया जाना चाहिए।

देहरादून से लखनऊ तक शताब्दी गाड़ी से संपर्क दिया जाना चाहिए।

देहरादून से जम्मू तक सीधा रेल संपर्क होना चाहिए।

आई.आर.सी.टी.सी. एवं उत्तराखण्ड सरकार के मध्य टूरिज्म पैकेज होना चाहिए।

पर्यटकों एवं दूर-दराज के क्षेत्रों की जनता की सुविधा के लिए उत्तराखण्ड में ज्यादा आरक्षण केन्द्र खोलने की आवश्यकता है, क्योंकि बहुत बड़ी संख्या में पूरे वर्ष ही पर्यटकों का आवागमन बना रहता है।

देहरादून से ओखा (गुजरात) तक केवल रविवार को चलने वाली ट्रेन उत्तरांचल एक्सप्रेस (19566) को प्रतिदिन किया जाना चाहिए। इससे गुजरात आने-जाने वाले यात्रियों को बहुत लाभ होगा। साथ ही रेलवे की आय में भी वृद्धि होगी।

पर्यटन को बढ़ावा देने के लिए देश के प्रमुख पर्यटक स्थलों तथा तीर्थयात्रियों की सुविधा के लिए देश के प्रमुख तीर्थ स्थानों को आपस में रेल संपर्क से जोड़ा जाये।

जिस प्रकार पैलेस ऑन व्हील्स चलती है, पर्यटक सुबह जाते हैं शाम को गाड़ी में आकर विश्राम करते हैं, उसी प्रकार आगरा स्थित ताजमहल तक ट्रेन चलाई जानी चाहिए।

पर्वतीय राज्यों विशेषकर उत्तराखण्ड राज्य में मूलभूत ढांचे का अभाव है, पेयजल, स्वास्थ्य की गंभीर समस्या है। उत्तराखण्ड राज्य में सड़कों का अभाव है, अधिकांश सड़के क्षतिग्रस्त हैं साथ ही वहाँ वैकल्पिक मार्गों के निर्माण के लिए सरकार को आवश्यक कार्यवाही करनी चाहिए।

पर्वतीय राज्यों जैसे उत्तराखण्ड में सिंचाई व्यवस्था का अभाव है। वहां के पानी को स्रोत सूख रहे हैं, इस ओर सरकार को ध्यान देना चाहिए। उत्तराखण्ड राज्य में 68 प्रतिशत वन हैं, पर्यावरण की दृष्टि से वनों की सुरक्षा के लिए केन्द्र सरकार को विशेष आर्थिक सहायता देनी चाहिए।

पर्वतीय राज्यों में कृषि, पशु चिकित्सा, स्वास्थ्य, उद्योग, सिंचाई, पेयजल, दूरसंचार, सड़क के लिए मैदानी राज्यों की अपेक्षा अलग से योजना तैयार कर क्रियान्वित की जानी चाहिए। पर्वतीय राज्यों में शिक्षा का भी एक गंभीर विषय है। प्राथमिक, माध्यमिक, उच्चतर, तकनीकी, रोजगारपरक शिक्षा उपलब्ध करवाने के लिए सरकार को विशेष प्रयास करने चाहिए।

पर्वतीय राज्यों में पर्यटन की आपार संभावनाएं हैं इनके विकास के लिए सरकार को आवश्यक कदम उठाने चाहिए। उत्तराखण्ड राज्य के विभिन्न जिलों में पर्यटन को बढ़ावा देने के लिए चमोली जिले के देवाल में स्थित लाटू देवता, टिहरी जिले के देवप्रयाग के लोस्तूपट्टी में घंटाकरण देवता, मां चन्द्रबदनी, पौड़ी जिले में डांडा नागराजा और ज्वालपा, रुद्रप्रयाग जिले में काली मठ एवं कार्तिकेय स्वामी आदि ऐसे तीर्थ स्थल हैं जिन्हें धामों की तरह विकसित करने पर तीर्थ पर्यटन को बढ़ाया जा सकता है।

महात्मा गांधी राष्ट्रीय रोजगार गारंटी एक्ट के तहत जिस प्रकार चंडीगढ़ में 174 रुपये, हिमाचल प्रदेश में अनुसूचित क्षेत्र में 150 रुपये तथा अंडमान निकोबार में 170 एवं 181 रुपये की दर से पारिश्रमिक का दैनिक भुगतान किया जाता है उसी प्रकार विषम भौगोलिक परिस्थितियों वाले उत्तराखण्ड राज्य में भी महात्मा गांधी नरेगा के तहत भुगतान की दर बढ़ाकर 250 रुपये दैनिक की जानी चाहिए।

सर्व शिक्षा अभियान के अन्तर्गत शासकीय विद्यालयों के साथ-साथ अशासकीय विद्यालयों को सम्मिलित किया जाना चाहिए। केन्द्र सरकार द्वारा यह अभियान सारे देश में व्यापक रूप से चलाया जा रहा है।

गढ़वाल एवं कुमाऊं की भाषाओं को संविधान की 8वीं अनुसूची में सम्मिलित कर राष्ट्र भाषा का दर्जा प्रदान करना चाहिए।

राष्ट्र सुरक्षा को सर्वोपरि मानते हुए देश में बोर्डर रोड्स का निर्माण शीघ्र करवाना चाहिये। पर्यावरण एवं वन मंत्रालय के अनापत्ति प्रमाण-पत्र के निर्गत होने में काफी समय लगता है, ऐसे में बोर्डर रोड्स के निर्माण को प्राथमिकता देकर शीघ्र करवाना चाहिए।

मतदान में पोस्टल बैलेट व्यवस्था में सुधार किया जाना चाहिए।

पर्वतीय राज्यों में हर्बल खेती को प्रोत्साहन देने के लिए व्यापक योजना बनाकर कार्यान्वित की जानी चाहिए।

उत्तराखण्ड राज्य द्वारा विस्थापन एवं पुनर्वास की नीति की घोषणा के अभाव में जनता की परेशानी की ओर आकर्षित करना चाहता हूँ। हाल ही में उत्तराखण्ड राज्य में भीषण दैवीय आपदा का दंश झेला है। जिससे भारी संख्या में जान-माल का नुकसान हुआ। इस भारी दैवीय आपदा ने हज़ारों परिवारों को खानाबदोश जीवन जीने पर मजबूर कर दिया है। ऐसे में विस्थापन और पुनर्वास की नीति के अभाव में प्रभावित लोगों के लिए न रहने को घर रहे, न आजीविका के साधन। उत्तराखण्ड के थराली, देवाल, कुलसारी, रिंगवाड़ी, कमेड़ी, भेंसोड़ा, पल्ला, सिमलसैण पंजाड़ा एवं चुकूम आदि कई ऐसे गांव हैं जिनका पुनर्वास अति आवश्यक है। इन ग्रामों के नागरिक भय के माहौल में जीवन जीने को मजबूर हैं। पहाड़ों में दरार आ रही हैं, भूधसाव हो रहा है लोगों के मकान पूरी तरह ध्वस्त हो चुके हैं, इस सर्दी में वे खुले आसमान के नीचे जीने को मजबूर हैं। गांवों में भय के कारण लोग सो नहीं पा रहे हैं। इन क्षेत्रों के नागरिकों का पुनर्वास शीघ्र किया जाना अत्यंत आवश्यक है, परंतु उत्तराखण्ड सरकार द्वारा विस्थापन एवं पुनर्वास की स्पष्ट नीति सार्वजनिक न होने के कारण वहां की जनता त्रस्त है। अभी तक पुनर्वास के लिए भूमि को भी चिन्हित कर उसका सर्वेक्षण भी नहीं करवाया गया है।

ग्रामीण डाक सेवकों के वेतन में बढ़ोत्तरी होनी चाहिए साथ ही उन्हें मेडिकल भत्ता व महंगाई भत्ता मिलना चाहिए।

आशा योजना की महिला कार्यकर्ताओं व एनम के वेतनमान संशोधित कर वृद्धि करनी चाहिए।

एस.एस.बी. प्रशिक्षित गुरिल्लाओं को अग्नि शमन सेवा लगा वनों में लगने वाली आग को रोकने में लगाना चाहिए।

चार धाम यात्रा के साथ-साथ नंदा देवी राज जात के लिए सरकार को विशेष ट्रेन चलवानी चाहिए।

संविदा पर कार्यरत बी.एस.एन.एल. कर्मियों, सर्वशिक्षा अभियान के अन्तर्गत कार्यरतों को सरकार द्वारा तय न्यूनतम वेतन लाभ प्रदान किया जाना चाहिए।

इसी के साथ मैं अपनी बात समाप्त करता हूँ और पुनः एक बार फिर यूपीए अध्यक्ष माननीया श्रीमती सोनिया गांधी जी, माननीय प्रधानमंत्री डॉ० मनमोहन सिंह जी, रेल मंत्री माननीय श्री मल्लिकार्जुन खड़गे जी एवं युवा सांसद श्री राहुल गांधी जी को हार्दिक धन्यवाद देता हूँ जिन्हें जनसाधारण की भावनाओं का ख्याल रखते हुए इतना अच्छा अंतरिम रेल बजट दिया।

***श्री वीरेन्द्र कश्यप (शिमला)** भारत के रेल मंत्री श्री मल्लिकार्जुन खड़गे द्वारा 2014-15 का रेल बजट सभी क्षेत्रों व वर्गों के लिए आज तक का सबसे निराशाभरा व दिशाहीन बजट कहा जा सकता है। हालांकि यह कुल चार महीनों के लिए लेखानुदान के रूप में है तथा 2014-15 के लिए पूरे वर्ष के लिए अनुमानित बजट है।

हिमाचल प्रदेश के लिए तो एक भी रुपये के रूप में किसी परियोजना का जिक्र नहीं है। हालांकि हिमाचल प्रदेश के माननीय सांसदों व सरकार ने विभिन्न योजनाओं के लिए मांग की है, परन्तु उस ओर कोई भी ध्यान न देकर रेल मंत्री ने इस पहाड़ी राज्य के विकास के साथ घोर अन्याय किया है। वैसे तो आज तक हिमाचल प्रदेश में देश स्वतंत्र होने के उपरांत केवल 44 किलोमीटर ही रेल पटरी का निर्माण हुआ है तथापि हर रेल बजट में हिमाचल प्रदेश के लिए कुछ न कुछ तथा किसी न किसी रूप में रेल द्वारा राशि दी जा रही थी।

मैंने भी 2009 से लगातार कुछ नई रेल पटरियों के निर्माण की मांग मंत्रालय से उठाई है, जिसमें अभी तक घनौली से देहरादून वाया नालागढ़-बढ़ी-बरोटीवाला-सूरजपुर-काला अम्ब, पांवटा साहिब का सर्वेक्षण मात्र ही हो पाया है, जो कि वर्ष 2011 में, तब के बजट में प्रावधान किया गया था। परन्तु, उसके लिए निर्माण हेतु रेल मंत्रालय द्वारा कोई भी प्रावधान न कर विशेष तौर पर मेरे शिमला लोक सभा क्षेत्र के लोगों के साथ अन्याय व अनदेखी की है। इसी प्रकार चण्डीगढ़ से बढ़ी की रेल लाइन निर्माण के लिए इस रेल बजट में कोई भी प्रावधान नहीं किया गया है।

मेरी मांग है कि चण्डीगढ़-बढ़ी रेल लाइन के लिए आगामी वर्ष 2014-15 में बजट प्रावधान ही नहीं अपितु उसे पूर्ण किया जाये ताकि वहां पर औद्योगिक क्षेत्र में कार्यरत लोगों को लाभ पहुँचे तथा वहां की कार्यक्षमता में बढ़ोत्तरी हो सके। इसी तरह घनौली-देहरादून लाइन के निर्माण हेतु बजट में अधिकाधिक धनराशि का भी प्रावधान किया जाना चाहिए। मेरी मांग है कि मेरे प्रदेश में रेल मंत्रालय द्वारा पहाड़ी क्षेत्र के साथ-साथ चीन के साथ लगती सीमा के कारण यहां रेल विस्तार की ओर अधिक ध्यान देने की जरूरत है। निम्नलिखित नई रेल लाइनों का सर्वेक्षण करना जरूरी है।

* Speech was laid on the Table

1. कालका से बद्दी रेल लाइन।
2. कालका से रोहडू तक बड़ी लाइन बिछाना।
3. कालका से रामपुर व किन्नौर क्षेत्र को जोड़ने की अति आवश्यकता है, जिससे देश की सुरक्षा को भी मजबूती मिलेगी।

इसके साथ मैं निम्नलिखित मांगों को पुनः दोहराता हूँ कि मंत्रालय उन्हें गहराई से विचार कर के उन्हें पूर्ण करे, क्योंकि इन्हें मैं 2009 से लगातार मंत्रालय से तथा संसद में उठाता आ रहा हूँ, परन्तु खेद का विषय है कि इस ओर गौर नहीं किया जा रहा है जो कि मेरे प्रदेश के लोगों के साथ घोर अन्याय है-

1. बिलासपुर-लेह वाया मनाली रेल लाईन।
2. भानुपली-बिलासपुर-बैरी ब्रॉडगेज रेल लाईन।
3. कालका से परवाणू ब्रॉडगेज लाईन का निर्माण शुरू किया जाये जिसका शिलान्यास तत्कालीन रेलमंत्री ने किया भी था, परन्तु वह आज तक पूर्ण नहीं किया गया है।
4. कालका-शिमला लाईन पर रेल कार सेवा को बढ़ाया जाये।
5. शिमला में बनाया गया " मलखू संग्रहालय " को अधिक आकर्षक बनाया जाये।
6. कालका-शिमला लाईन पर कुछ और रेलवे स्टेशनों को पुनः बहाल किया जाये।
7. कालका-शिमला लाईन को पर्यटकों के आकर्षण हेतु योजनाएं बनाई जाये ताकि इस **"विश्व धरोहर"** का दर्जा प्राप्त लाईन पर विश्व के पर्यटकों का ध्यानाकर्षित किया जा सके।
8. कालका से हरिद्वार के लिए नई रेल सेवा शुरू की जाये।

9. चण्डीगढ़ से कालका को और अधिक सेवा प्रदान की जाये जो रेल सेवा चण्डीगढ़ में टर्मिनेट हो जाती है उन्हें कालका में टर्मिनेट किया जाये।

10. चण्डीगढ़-अज़मेर (गरीब रथ) जो कि सप्ताह में तीन दिन चलती है और चण्डीगढ़ तक चलती है उसे कालका से चलाया जाये ताकि हिमाचल प्रदेश के लोगों को भी उसका लाभ मिल सके।

11. इसी प्रकार लखनऊ से चण्डीगढ़ रेल सेवा को भी कालका तक बढ़ाया जाये, क्योंकि यह रेलगाड़ी सुबह 9.50 बजे पहुँचती है तथा सांय 8.50 बजे वापिस जाती है।

मैं रेल मंत्रालय का ध्यानाकर्षित करना चाहता हूँ कि वर्ष 2011 में माननीय मंत्री जी द्वारा बताया गया था कि घनौली-देहरादून लाईन का सर्वेक्षण पूर्ण कर लिया गया है (वाया नालागढ़-बद्दी-बरोटीवाला-सूरजपुर-कालाअम्ब-पांवटा साहिब) और यह बताया गया था कि 186 किलोमीटर लम्बी नई लाईन के निर्माण की लागत (—) 0.40 प्रतिशत प्रतिफल की दर के साथ 3745.62 करोड़ रुपये आएगी, परन्तु यह आश्वासन के साथ कि उक्त सर्वेक्षण रिपोर्ट की जांच की जा रही हैं- अभी तक कोई भी कार्यवाही नज़र नहीं आ रही है।

अतः मेरा आग्रह है कि रेल मंत्रालय इस ओर ध्यान दे तथा उक्त सभी मांगों पर विचार करके उन पर कार्यवाही करें।

***श्री महेन्द्र सिंह पी. चौहाण (साबरकांठा)-** हम सब जानते हैं कि रेलवे विकास की धरोहर है। देश में जहां-जहां से रेलवे गुजरती है वहां-वहां विकास पनपता है।

मेरे संसदीय क्षेत्र साबरकांठा की बात करें तो हमारा क्षेत्र आज भी पिछड़ा क्षेत्र बना हुआ है, क्योंकि रेलवे का ठीक से लाभ न मिलने से आज भी हमारे क्षेत्र में न उद्योगों का विकास हुआ है, न कृषि का, न व्यापार का क्योंकि पूरे क्षेत्र में एक भी रिक पाईंट नहीं है। यात्रियों के लिए न कोई अच्छी रेल सुविधा है, न रेलवे स्टेशनों का विकास हुआ है। हमारे यहां जो रेल सुविधाएं हैं इससे कोई लाभ नहीं मिल रहा है।

हमारे यहां एकमात्र ब्रॉडगेज रेलवे मोडासा-कपडवंज-नडियाद है, जहां पर चार रेलवे स्टेशन (मोडासा, धनकुटा, बायड डेमाई) स्थापित किये गये हैं। ये चारों रेलवे स्टेशन हॉल्ट स्टेशन है, यानि की "एफ" कैटेगरी के हैं। इन रेलवे स्टेशनों पर न बिजली की सुविधा है, न पानी की, न कोई सुरक्षा हेतु गार्ड, न अच्छा प्लेटफार्म। चारों ओर जंगल खड़ा हो गया है। महिला तो क्या कोई अकेला पुरुष भी यहां आने की हिम्मत नहीं कर सकता। सभी स्टेशन शराब, जुआ एवं चोरों का अड्डा बन गये हैं। जब तक इन रेलवे स्टेशनों को अपग्रेडेशन करके पर्याप्त सुविधा नहीं देंगे तब तक कोई यात्री यहां पर आने की हिम्मत नहीं कर पायेगा।

हमारा संसदीय क्षेत्र दो जिलों साबरकांठा तथा अरावली से मिलकर बना हुआ है। इन दोनों जिलों में एक भी रिक पाईंट न होने से पूरा क्षेत्र तकलीफ में है। व्यापारी तथा विशेषकर किसान हैरान-परेशान है। रिक पाईंट के अभाव में कृषि के मौसम में जरूरी यूरिया, रासायनिक खाद्य दूसरे क्षेत्रों से सड़क के जरिए आते हैं, जो समय पर तथा सप्रमाण नहीं मिलते हैं। कृषि प्रभावित हो रही है। अतः तत्काल रिक पाईंट स्थापित किया जाये।

-- " अहमदाबाद-हिम्मतनगर-उदयपुर " तथा " शामलाजी-मोडासा " रेलवे लाइन का अमान परिवर्तन मंजूर किये पांच साल बीत गये हैं। लेकिन आज तक वित्त के अभाव में काम शुरू नहीं हो पाया। इसलिए तत्काल जरूरी धनराशि उपलब्ध कराके अमान-परिवर्तन का काम शुरू किया जाये।

-- हिम्मतनगर-खेडब्रह्मा रेल लाइन को आबू रोड वाया अंबाजी तक जोड़ने की मांग कई सालों से की जा रही है। इसके लिए जरूरी सर्वे का काम भी पूरा किया गया है, लेकिन इसे स्वीकृत नहीं किया गया है, तो इस काम को तत्काल स्वीकृति दी जाये।

-- हिम्मतनगर-उदयपुर रेलवे लाइन पर स्थापित पुराने रेलवे स्टेशन आज बिल्कुल असंबंधित हो गये हैं। ये रेलवे स्टेशन यात्रियों के लिए उपयोगी नहीं होने से जनता को कोई लाभ नहीं मिल रहा है तथा न रेलवे को रेवन्यू मिल रहा है।

-- सभी रेलवे स्टेशनों का रीसर्वे कराके, जो रेलवे स्टेशन अनुपयोगी है उन्हें बंद कराके, गांभोड़, टींटोई, शामलाजी तथा दडेगामडा नए रेलवे स्टेशन स्थापित किये जायें।

*SHRI R. DHRAUVANARAYANA (CHAMRAJANAGAR): I would like to take this opportunity to congratulate and convey sincere thanks on behalf of common man to our hon'ble Union Railway Minister Shri Mallikarjun Kharge ji for his commendable effort in presenting a people friendly and pro industry budget.

It is a successful balancing act by which he successfully tried convenience and reach out all corners and all sections of the society to meet their expectations and demands. It became a yet another mile stone budgets of UPA II Government, which always tend to be a growth oriented but not overburdening either common man (passengers) or industry through fare hikes.

Though Kharge ji has spent only 8 months in this ministry but within this short span of time, he has understood both requirements of the Indian Railways and expectations of common man from Railways successfully and in his first attempt itself, he successfully delivered a remarkable budget to meet both the expectations.

Undoubtedly, it is a common man budget. Though there is a demand for resource requirement but our minister cautiously acted and not transferred the burden to the people through fare hike but indeed he committed to provide more people/passenger friendly facilities and acted firmly to make train journeys are more safer.

Indeed he has introduced 72 new trains which connect the country from Kahsmir to Kanyakumari and Goa to Arunachal Pradesh, which includes Premium, Express and Passenger trains. He also announced extension 3 trains and frequency of 3 more trains.

He made a path breaking decision to politicize the development of Indian Railways development and made a firm decision to announce the establishment to rail Tariff Authority, which make scientifically assessed decisions to support/advise government in fixing of fares and freight.

* Speech was laid on the Table.

During this hour, I would like convey the humble request of my constituency people demands,

- Request to provide the DIRECT TRAIN between CHAMARAJANGAR and BANGALORE CITY. Currently there are many trains running between BANGALORE CITY to MYSORE. Requests extend this any one train up to CHAMRAJANAGAR. This will indeed help to students, farmers, and patients to get the access to state capital.
- Request to extend the SHIMOGA to MYSORE or SHARWARD to MYSORE up to CHAMRAJANAGAR. This will help farmers to get the access to larger markets located in North Karnataka to sell their agriculture products.
- The direct train between BANGAORE CITY to CHAMRAJANAGAR and extension of DHARWAD to MYSORE train to CHAMRAJANAGAR will generate good revenue to Indian railways both in terms of passenger revenue and also through freight revenue.
- CHAMRAJANAGAR and its surrounding area is known for good natural resources i.e. Granite. Currently transportation of these granite rocks to Mangalore port of Chennai port is happening through by road. New direct trains will substitute the current transportation mode and help to boost up the growth in this part of region.

Finally with this note once again I would like to congratulate him for his commendable job. Also urge him to kindly consider the demands of my constituency people.

***श्री शैलेन्द्र कुमार (कौशाम्बी):** उत्तर प्रदेश का कौशाम्बी संसदीय क्षेत्र अत्यधिक पिछड़ा है । यहां रेलवे विभाग की तरफ से कोई विशेष ध्यान नहीं दिया गया है । लखनऊ इलाहाबाद के बीच मानिकपुर से लेकर कुंडा (बाबूगंज) तक मानवरहित चार फाटकों की अति आवश्यकता है । कई बार दुर्घटनाएं भी हो चुकी हैं । मोहम्मद एवं उर्स मेले के ताजिए ले जाने के कारण दुर्घटनाएं हुई । रेलें ट्रेन लेट होती हैं लखनऊ, इलाहाबाद के बीच बरई रेलवे क्रासिंग एवं बाबूगंज, मुण्डा तीन स्थानों पर रेलवे समपार, फ्लाई ओवर ब्रिज बनाए जाए । भरवारी एवं सिराथू जनपद कौशाम्बी के मुख्य स्टेशन हैं इन्हें मानक अनुरूप जनपद का जंक्शन स्टेशन बनाया जाए । साथ ही अच्छी-अच्छी ट्रेनों को ठहराव किया जाए जैसे प्रयागराज, दुरंतो एक्सप्रेस, राजधानी ट्रेनों का एवं अन्य एक्सप्रेस ट्रेनों का ठहराव आवश्यक है । मुबई के लिए एक स्पेशल ट्रेन चलाई जाए । मनौरी, भरवारी, सिराथू स्टेशनों के रेलवे क्रासिंग पर फ्लाई ओवर ब्रिजों का निर्माण जल्दी होना चाहिए । " कौशाम्बी " संसदीय क्षेत्रों में 2 जनपद आते हैं प्रतापगढ़ एवं कौशाम्बी यहाँ आम, अमरूद, केला, आँवला, सब्जियां अनाज के साथ ही खनन में यमुना का बालू है जिसके लिए कुण्डा बाबूगंज मानिकपुर स्टेशन प्रतापगढ़ एवं कौशाम्बी में सिराथू, भरवारी, मनौरी स्टेशनों के बीच मालगोदाम बना कर ढुलाई समान ले आने तथा ले जाने के लिए " ट्रैक " बनाए जाएं ताकि यहां के उत्पादन किए वस्तुओं को बाहर भेजा जा सके ।

* Speech was laid on the Table.

***श्री राकेश सिंह (जबलपुर):** मैं अपने संसदीय क्षेत्र जबलपुर तथा महाकौशल क्षेत्र की एक अत्यंत महत्वपूर्ण परियोजना जबलपुर गोंटिया ब्रॉडगेज परियोजना की ओर सरकार का ध्यान आकृष्ट करना चाहता हूं। महोदया, लगातार संघर्षों के उपरांत एनडीए सरकार के समय यह परियोजना स्वीकृत की गई थी। किंतु यूपीए सरकार के गठन के साथ ही इस परियोजना की उपेक्षा प्रारंभ हो गई है। महोदया, 511 करोड़ की यह परियोजना पर्याप्त राशि के आवंटन के अभाव में 1100 करोड़ की हो गई है।

किंतु इसमें सबसे बड़ी रुकावट यूपीए सरकार के समय केन्द्रीय वन एवं पर्यावरण मंत्रालय द्वारा सिवनी से बालाघाट के बीच में पर्यावरणीय स्वीकृति न देना है। मैं लगातार इस संबंध में रेल मंत्री व संबंधित अधिकारियों से मिल रहा हूं। केन्द्रीय वन एवं पर्यावरण मंत्रियों से आग्रह किया है किंतु इसे स्वीकृति नहीं मिली।

मैं पिछले दिनों माननीय प्रधानमंत्री जी से भी मिला था। उनसे भी आग्रह किया कि कृपया इसमें हस्तक्षेप करें और स्वीकृति प्रदान करें क्योंकि लगभग 650 करोड़ रुपये खर्च हो चुके हैं किंतु अभी तक कोई सकारात्मक उत्तर नहीं मिला है। मेरा आपके माध्यम से सरकार से आग्रह है कि कृपया तत्काल इस पर निर्णय कर स्वीकृति प्रदान करें।

साथ ही मेरे द्वारा मेरे संसदीय क्षेत्र की नई ट्रेनों की मांग जो मैंने रेलमंत्री व चेयरमैन, रेल बोर्ड को दी थी उसमें से भी मात्र एक ट्रेन को स्वीकृति दी गई है। शेष मांगें लंबित हैं।

मेरा आग्रह है कि यूपीए सरकार मेरे संसदीय क्षेत्र जबलपुर के साथ भेदभाव बंद करे। रेल सुविधाओं हेतु हमें लगातार संघर्ष करना पड़ता है जबकि जबलपुर में पश्चिम-मध्य रेल जोन का मुख्यालय है। यह भी हमें श्रद्धेय अटल बिहारी वाजपेयी जी द्वारा एनडीए सरकार के समय मिला था किंतु केन्द्र सरकार द्वारा इस तरह भेदभाव किया जाता है कि मेरे लंबे समय की मांग के पश्चात् गत रेल बजट में जो जबलपुर-यशवंतपुर ट्रेन प्राप्त हुई उसका शुभारंभ भी जबलपुर से सिर्फ इसलिए नहीं किया गया क्योंकि कोई केन्द्रीय मंत्री जबलपुर आने को तैयार नहीं था। इसलिए तीन दिन पूर्व खाली रेल जबलपुर से बंगलौर भेजा गया है जो दुर्भाग्यपूर्ण है।

मेरी लगातार मांग के उपरांत दो वर्ष पूर्व जबलपुर से नेनी के बीच इलेक्ट्रिफिकेशन को स्वीकृति प्रदान की गई थी । मेरा आग्रह है कि इसके लिए पर्याप्त राशि का प्रावधान नहीं किया गया है । केन्द्र सरकार की इस उपेक्षा से जबलपुर सहित संपूर्ण महाकौशल की जनता में आक्रोश है । इसका परिणाम केन्द्र सरकार को भुगतना पड़ेगा ।

***श्री पन्ना लाल पुनिया (बाराबंकी):** रेल बजट 2014-15 का मैं स्वागत करता हूँ। यह अंतरिम बजट है। कोई किराया वृद्धि या भाड़ा वृद्धि प्रस्तावित नहीं है। मैं रेल मंत्री जी को बधाई देता हूँ कि 68 नई गाड़ियां प्रारंभ की गई हैं, तीन डीमो तथा 4 मीमो गाड़ियों प्रारंभ की गई हैं जिससे लोगों को राहत मिलेगी। रेल ट्रैफिक प्राधिकरण की स्थापना का प्रस्ताव रखा गया है जो स्वागत योग्य है। पूर्वोत्तर क्षेत्र को रेल मार्ग से जोड़ा गया है। वैष्णो देवी मंदिर तक रेल जाएगी, स्वागत योग्य है। नई लाईन, डबलिंग, विद्युतीकरण लक्ष्य से ज्यादा हुआ है।

बाराबंकी में रेलवे पुल बन रहा है। सहयोग के लिए आभारी हूँ। दल सराय पर हाल्ट का निवेदन है जिसे स्वीकार किया जाए।

मैं रेलवे बजट का स्वागत करता हूँ, समर्थन करता हूँ।

* Speech was laid on the Table.

***श्री गणेश सिंह (सतना):** मेरे संसदीय क्षेत्र सतना के इलाहाबाद- मुंबई रेलमार्ग पर लगातार सतना से मुंबई, राजकोट तथा कोटा राजस्थान के लिए नए रेल यात्री गाड़ी चलाई जाये ।

-उचेहरा से मदारौशल, मुरेही से इंटरसीटी, जैतवारा से रीवा दिल्ली का स्टोपेज दिया जाए।

-रीवा से इंदौर चलनेवाली गाड़ी को प्रतिदिन किया जाये ।

- सतना स्टेशन में टर्मिनल सुविधा उपलब्ध करायी जाये ।

- चितहरा, खुरहा, जैतवारा हाटी, कैसा बगहांरा सकटिया मैहर मदनपुर, धुनबादा , अमददा मुरेही स्टेशनों में यात्री सुविधाएं बढ़ायी जाए ।

* Speech was laid on the Table.

***श्री राधे मोहन सिंह (गाज़ीपुर):** गाज़ीपुर शहर में गंगा नदी पर ताड़ीघाट से गाज़ीपुर के बीच गंगा नदी पर पुल बनवाना जनहित तथा सामरिक दृष्टिकोण से बहुत ही महत्वपूर्ण है । एक तरफ मुख्य लाइन मुगलसराय हावड़ा को जोड़ेगी तथा पिलदार से मऊ और गोरखपुर तक जोड़ देगी ।

अनुरोध है कि गाज़ीपुर में गंगा पर रेलवे पुल और गाज़ीपुर को मऊ को जोड़ा जाए ।

* Speech was laid on the Table.

***विजय बहादुर सिंह (हमीरपुर, उ.प्र.):** आज रेलवे बजट में बुन्देलखण्ड में झांसी मण्डल (एनसीआर) से मानिकपुर रेलवे लाइन को दोहराकरण और बिजलीकरण की मांग में कुछ नहीं दिया ।

आर राठ, महोवा जालौन और हमीरपुर में बरीपाल के पास रेलवे लाइन को लाने में कुछ भी कदम नहीं उठाए हैं ।

उपरोक्त मांगों को स्वीकृत करें ।

* Speech was laid on the Table.

* DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): In my west Champaran Constitutency though Raxaul Adapur line is complete and still it's not being inaugurated. No new train has been given to Champaran.

* Speech was laid on the Table.

***श्री मिथिलेश कुमार (शाहजहांपुर)-** मैं सरकार का ध्यान अपने लोकसभा संसदीय क्षेत्र (शाहजहांपुर, उ०प्र०) की कुछ निम्न समस्याओं की ओर आकर्षित करना चाहता हूँ-

1. मीरापुर कटरा व तिलहर दोनों स्टेशन पर घोर अंधेरा रहता है जिस कारण शाम ढलते ही हजारों महिलाएं उक्त रास्ते से निकलते समय स्वयं को असुरक्षित महसूस करती हैं। कृपया प्रकाश व्यवस्था तथा सौन्दर्यकरण कराया जाये।
2. तिलहर रेलवे स्टेशन से शाहजहांपुर की ओर तिलहर से निगोही मार्ग वाले फाटक पर (उपरिगामी पुल) का निर्माण कराना।
3. शाहजहांपुर से पीलीभीत छोटी लाइन को बड़ी लाइन में परिवर्तित कराना आवश्यक है।
4. गाड़ी सं. 12233 (लखनऊ ए.सी. एक्सप्रेस) अप/डाउन का शाहजहांपुर स्टेशन पर ठहराव।
5. गाड़ी सं. 11271 अप/डाउन का शाहजहांपुर स्टेशन पर ठहराव।
6. गाड़ी सं. 14018/14019 अप/डाउन का सद्भावना एक्सप्रेस को मीरानपुर कट्टा रेलवे स्टेशन पर ठहराव।
7. गाड़ी सं. 14369 अप/डाउन त्रिवेणी एक्सप्रेस व 13307 (गंगा सतलुज एक्सप्रेस) अप/डाउन का तिलहर स्टेशन पर ठहराव।
8. गाड़ी सं. 15011 अप/डाउन को आन्धी शाहबाद रेलवे स्टेशन पर ठहराव।

***श्री गोरखनाथ पाण्डेय (भदोही):** , वर्ष 2013-14 के लिए अनुदानों की अनुपूरक मांगें (रेल) पर चर्चा में मैं निम्नलिखित मांगें तथा सुझाव देना चाहता हूँ । मेरा क्षेत्र भदोही उ0प्र0 की कुछ समस्या तथा मांगें हैं कृपया इन्हें स्वीकृत करने का कष्ट करें :-

1. वाराणसी-इलाहाबाद वाया ज्ञानपुर रोड़ माधोसिंह दोहरी रेलवे लाइन जो स्वीकृत है, एक साल में पूरी की जाए ।
2. वाराणसी, नई दिल्ली शिवगंगा एक्सप्रेस ट्रेन अप-डाउन ज्ञानपुर रोड़ स्टेशन पर ठहराव कराने की अनुमति प्रदान करें ।
3. कामायनी एक्सप्रेस ट्रेन सुरियाँवा स्टेशन पर अप-डाउन ठहराव करने की व्यवस्था करे ।
4. परसीपुर स्टेशन पर कुछ ट्रेन अप में रूकती है, डाउन में नहीं तथा कुछ डाउन में रूकती है अप में नहीं । उन्हें अप-डाउन तक रोकने की व्यवस्था करे ।

* Speech was laid on the Table.

***श्री रामसिंह कस्वां (चूरु)**- अंतरिम रेल बजट के संबंध में मैं अपने क्षेत्र की कुछ रेल संबंधी समस्याओं की ओर आपका ध्यान आकर्षित कराना चाहता हूँ। सीकर-सालासर नोखा, सरदार शहर- हनुमानगढ़, चूरु-तारानगर-नोहर, भिवानी-पिलानी-चूरु, सूरतगढ़-सरदार शहर-तारानगर-सादुलपुर, सरदार शहर-गोगामेड़ी-सिरसा नई रेल लाइन डालने की मांग काफी समय से की जा रही है उक्त लाइनों का सर्वे भी हो चुका है, लेकिन इसके निर्माण के संबंध में कोई बजटीय प्रावधान नहीं किया गया है। इसका बजटीय प्रावधान किया जाए। हिसार से भादरा (राजस्थान) नई रेल लाइन डालने की मांग काफी समय से की जा रही है। यह इस क्षेत्र के लिए महत्वपूर्ण रेल लाइन होगी। इसके डालने से हरियाणा, राजस्थान के क्षेत्र को बहुत बड़ी रेल सुविधा मिलेगी। उत्तर-पश्चिम रेलवे में सादुलपुर-हनुमानगढ़, रतनगढ़-सरदार शहर, लोहारू-सीकर आमान परिवर्तन का कार्य चालू है, काफी समय से रेलगाड़ियां बंद हैं इस कार्य को शीघ्र पूरा किया जाए। चूरु-सीकर-जयपुर रेलमार्ग के आमान परिवर्तन की स्वीकृति प्रदान करते हुए बजटीय प्रावधान किया जाए। सादुलपुर-हनुमानगढ़ खण्ड पर नोहर रेलवे स्टेशन पर प्लेटफार्म का निर्माण किया जा रहा है। प्लेटफार्म नं. 2 की ऊंचाई काफी कम है, सवारियों को उतरते-चढ़ते समय कोई भी अप्रिय घटना घट सकती है। अतः इस प्लेटफार्म का निर्माण भी पूरी ऊंचाई के साथ किया जाए। इसी तरह भुकरका रेलवे प्लेटफार्म का निर्माण भी पूरी ऊंचाई के साथ किया जाए। इसी खण्ड के तहसील भादरा रेलवे स्टेशन के दक्षिण-पूर्व साइड में सी 64 समपार को बंद कर दिया गया है, इससे शहर के नागरिकों को बहुत भारी असुविधा का सामना करना पड़ रहा है। रेलवे लाइन शहर के बीचों-बीच से होकर गुजरती है। अतः उक्त समपार को पूर्व की भांति यथावत पुनः चालू किया जाए या इसके स्थान पर रेलवे अंडरब्रिज का निर्माण किया जाए। रतनगढ़-सरदार शहर आमान परिवर्तन का कार्य चालू है। यह रेल लाइन शहर के मध्य से होकर गुजर रही है, इसे बाहर करने की मांग काफी समय से की जा रही है। मेरी मांग है कि इस रेल लाइन को शहर से बाहर किया जाए। मेरे संसदीय क्षेत्र में काफी स्थानों पर रेल अंडरब्रिज के निर्माण को लेकर ग्रामीण घरने पर बैठे हैं। सैंकड़ों वर्षों के कैंटोनी रास्ते-खेतों के रास्ते बंद होने जा रहे हैं। मेरी मांग है की इन रास्तों के स्थान पर अंडरब्रिज का निर्माण किया जाए।

जोधपुर-दिल्ली-सराय रोहिल्ला सुपर फास्ट गाड़ी को नियमित करते हुए इसका विस्तार हरिद्वार तक किया जाए जिसकी मांग काफी समय से की जा रही है। रेवाड़ी-बीकानेर साधारण सवारी गाड़ी के चालू करने की मांग काफी समय से की जा रही है, इसे भी चालू किया जाए। बांद्रा-चूरु-हिसार-जम्मूतवी,

* Speech was laid on the Table

जैसलमेर-हावड़ा गाड़ी को प्रतिदिन किया जाए। इसके अतिरिक्त भी मैंने व मेरे क्षेत्र के निवासियों ने काफी गाड़ियों के संचालन की मांग की हुई है, संबंधित मंत्री महोदय व अधिकारियों को काफी ज्ञापन भी दिये गये हैं। उन गाड़ियों को भी चालू किया जाए।

पिछले रेल बजट में घोषित जोधपुर-कामाख्या एक्सप्रेस साप्ताहिक को अविलम्ब चालू किया जाए। गजसिंहपुर-पदमपुर-गोलूवाला-रावतसर-गन्धेली-साहवा-तारानगर-ददरेवा-सादुलपुर नई रेल लाइन डालने का सर्वे किया जाये।

*श्री बालकृष्ण खांडेराव शुक्ल (वडोदरा): मैं सरकार से दरखास्त करता हूँ कि वडोदरा-दिल्ली और वडोदरा-मुंबई के लिए नई ट्रेन की सुविधा प्राप्त कराई जाए।

*SHRI PRASANNA KUMAR PATASANI (BHUBANESWAR): I would like to mention that no budgetary allocation is made for the state of Odisha. I have been drawing the attention of the House repeatedly pertaining to the only linking railway line Kurda-Bolangir from Khurda to Bolangir. It goes through KBK, the most undeveloped districts of Odisha. This is the only railway line which goes through adivasi areas, backward areas and hilly areas of the state in the country. The congress government is highly neglecting to sanction good sums of amount and ignoring our state, whereas the state is patronizing the railway revenue which is collected from our state worth 16,000 crores of rupees per annum to the centre. But the centre is only sanctioning 700 to 800 crore rupees to the state in the railways sector. The centre is totally ignoring us. Nowhere in the country it has happened. Ask the Chief Minister of state. Hon'ble Navin Patnaik who has sanctioned 50% of money from state exchequer for rail development and also free land and is not charging anything to the centre. Despite of that, no money is sanctioned in this budget.

I have been appealing through my submissions, through my talks for the metro which is already approved. But no survey work is started to avoid the traffic congestion. My appeal was for the metro from Choudwaar to Cuttack from Cuttack to Bhubaneswar, from Bhubaneswar to Khurda and Jatni, from Jatni to Puri and Konark. This metro can promote the tourism and traffic congestion would be avoided in the capital of Odisha, Bhubaneswar. I would like to draw the attention of the Minister to take immediate action on war footing to promote our state and bring it out of economical disaster.

* Speech was laid on the Table.

*SHRIMATI POONAM VELJIBHAI JAT (KACHCHH): In my constituency the Kachchh of Gujarat State, the railway line from Bhuj to Naliya has been allocated fund but it has not been released since last three years. The frequency of trains like AC train between Mumbai and Bhuj has to be increased from three days to seven days. The demands for introduction of train from Punjab to Bhuj have not been accepted.

* Speech was laid on the Table.

*DR. RATNA DE (HOOGHLY): I would be raising some of important points concerning my State, West Bengal.

New Railway Minister, Shri Mallikarjun Kharge immediately after taking over the reins of the Ministry has hiked the fares of railway passengers by 20%. After that too, there has been efforts to burden the railway passengers. This is unheard of in the annals of history of Railways in the country. As far as I am concerned it is adding salt to injury as poor, needy and downtrodden are already reeling under acute and constant rise in the prices of essential goods, petroleum products.

There has also been efforts to hike fares of Tatkal charges, reservation and cancellation charges. I would urge the hon. Minister to reduce the Tatkal charges.

I have been raising issues of my constituency and my State. West Bengal for over 4 years. Still many grievances are left to be addressed.

More and more trains are required on emergency basis. I have made in my speeches during the discussions on Railway Budget and through my communications to the Railway Minister. I would strongly urge and request the hon. Minister to look into those aspects for early implementation.

More companies of women RPF personnel and another 8 companies should be formed with a view to strengthen the security of women passengers.

Efforts should be made to ensure that 10% RPF vacancies are filled up by women for whom the same is reserved.

* Speech was laid on the Table.

Efforts should also be ensured that freedom fighters are taken care of considerably for their sacrifice in the past. When they approach the Railway authorities for renewal of passes, they should be helped out of the way.

More allocations should be made for improving stations in West Bengal.

Railway Minister should consider for setting up of new coach manufacturing and maintenance facilities in West Bengal.

More funds should be allocated to the Railway Safety Fund. Needless to add here that funds available in the said Fund is inadequate.

No efforts should be made to increase the fare of Sleeper Class specifically, as common man travel in this category and more than 80 percent travel in this category.

More and more toilets and waiting halls, benches, etc. in major railways stations and small stations should be constructed for the convenience of railway passengers. To achieve this, no efforts should be made by railways to hike passenger fares in the near future.

I would strongly urge the Railway Minister to give utmost importance and priority to the pending projects and ensuring manned level-crossings across the country and ensure its completion early. There should be no unmanned level-crossings in the country. This should be the singular goal.

***श्रीमती सुमित्रा महाजन (इन्दौर):** रेल बजट का मैं सख्त विरोध करती हूँ । इसलिए क्योंकि जो बातें इस रेल बजट में कहीं गयी थी इसकी पूर्ति अभी नहीं हुई । मेरे क्षेत्र में इंदौर- पूना गाड़ी का एक फेरा बढ़ाने की मंजूरी पिछले बजट में दी गयी थी आज तक वह गाड़ी नहीं चलाई गयी । इंदौर पूना गाड़ी का स्टॉप चिचवट में करने की मांग भी मंजूर नहीं हुई ।

रतलाम महु- खंडवा गेज कन्वर्शन की मांग रखते हुये रतलाम, फतेहाबाद के बाद महु तक का कार्य तुरंत पूरा करें ।

इंदौर जबलपुर गाड़ियों को रीवा तक बढ़ायें । बातें तो अनेक हैं । पुराने चले प्रोजेक्ट इंदौर दाहोद- को पूरा बजट आवंटित होना , महु तक इलेक्ट्रीफिकेशन, लेकिन इस जानेवाली सरकार से क्या अपेक्षा ।

* Speech was laid on the Table.

*SHRIMATI SUPRIYA SULE (BARAMATI): I on behalf of my Party support the Railway Budget. I congratulate Hon. Railway Minister and Railway Board for presenting a progressive yet balanced budget. The Budget has received compliments from various sectors of the society since yesterday and I would like to join the masses.

First of all, I would like to thank the Hon. Minister for making justified provisions for all states and regions of our country. I remember Hon. Members of all the parties from Maharashtra had a meeting with Hon. Prime Minister during last budget session and expressed the urgent need to develop infrastructure in the state. I think, this is a beauty of Parliamentary Democracy where we can express our views, government listens, retrospect and takes necessary measures.

In this budget, may it be newly proposed premium trains, new trains proposed new lines and doublings, Maharashtra has got its due share.

- a. Mumbai is better connected to North, South and East through new rail lines which are passing through various parts of Maharashtra.
- b. Pune – Howrah AC Express is connecting Manmad and Nagpur, Yashwanpur-Jaipur AC Express is connecting pune to western suburbs of Mumbai at Vasai.
- c. I am happy that new lines are proposed to be taken up for surveys, such as Pune–Baramati via Saswad, Jejuri and Moregaon; Pune–Ahmadnagar via Kedgaon Kasti; Miraj-Kawthemahakal - Jath-Bijapur; Karad-Kadegaon-Atpadi-Padharpur.
- d. Doubling of Pune-Kolhapur; LaturRoad-Kurduwadi, Parbhani-Parli will be taken up.

While we are talking about new surveys and new doubling proposals, I would like mention the status of existing projects in Pune district which are in progress.

* Speech was laid on the Table.

- a. Pune-Daund Electrification- Though the work is in progress and scheduled date of completion is in 2015, pace of the actual work does not seem to be matching the schedule. Pune being 7th major metropolitan city in the country and Daund emerging fast as a neighboring city, this project has great importance in overall growth of Maharashtra.
- b. Pune and the surrounding area is one of the fastest urbanizing area in our country. More and more people are commuting daily from neighboring cities to Pune for their work. There is urgent need for declaration of Pune-Lonawala-Daund-Jejuri as a 'Suburban zone'.
- c. There is increasing demand from people to introduce new Shuttle service between Pune-Jejuri/Nira
- d. With completion of Phaltan-Lonand Section, a circular train service should be started on Pune-Daund-Baramati-Phaltan-Lonand-Pune route.
- e. Survey of Hadapsar-Jejuri New line is complete. I urge the ministry to sanction the project and start the work as soon as possible.
- f. Pune, Daund and Baramati railway station need basic amenities. Daund station needs a new platform. New Foot Over Bridge because of its height and construction is dividing Daund city instead of connecting it. Thus we need ramps at this bridge and opening of the old bridge till this work is done.
- g. Jejuri is a major pilgrimage in Maharashtra where billion of common people have faith. According to the reports, there are more than 50 lakh people visit the place every year. The temple has 10 festivals in a year where nearly 5 to 7 lakh people visit the place in a day. These are all common people. Considering this high number of pilgrims and commuters, railway facilities at Jejuri are minimal. Though Jejuri is close to busy railway line very few trains have halt at Jejuri. Jejuri station cannot bear the load of commuters and it needs major development work. I urge the Hon.

Railway Minister and Railway Board to consider Jejuri for special development project as a pilgrimage.

- h. Double track with electrification is needed for Daund-Manmad section.
- i. Mumbai-Pune is the busiest rail route and Pune-Lonawala local service is also very used service by passengers. The route between Pune and Lonawala needs third track to manage the load of passengers.

Maharashtra has still many projects pending for sanction or work is going on.

- a. Pune-Nashik and Mhalshej are long pending demands of people from Maharashtra.
- b. Mumbai constitutes one third of total passengers of Indian Railway. MUTP projects, elevated corridors, additional track work need to complete on urgent basis.
- c. Kokan Railway is been an ambitious project of Railway. Panvel is emerging as gateway for the Kokan region. But, connectivity of Panvel to Mumbai, Pune and other major cities by direct long distance trains is rare. Thus, we need to relook at routes to connect Konkan to major cities in Maharashtra.

The most fascinating part for me of the budget speech is achievements of Railway ministry in last decade under UPA government.

- a. May it be newlines, doubling and electrification or rolling stock acquisition; we set steep targets in 11th five year plan. I feel proud to know that we have surpassed the targets in all the sections. Railway has maintained its identity as major factor development.
- b. When a region is connected with railway we share a special bond with nature and people of that region. In this regard, Railway's achievement to connect Kashmir and North-Eastern states gives us the feeling of coming closer to people of this area.

Rail-People

- a. I like to congratulate all 14 lakh employees of Indian Railways for these achievement. My sincere thanks to them.
- b. Railway has done excellent financial management so as to implement the recommendations of 6th pay commission which reflects as Rs.1 lakh crore in the accounts book.
- c. There are more million people who work in rail premises may it be vendor or porter. Situation of porters especially in goods transport. Railway should make sure that porters are provided with basic facilities such as shades, drinking water and sanitation by contractors or employers and to make necessary arrangements for these facilities.

Finances

- a. We all are expecting Railway to provide new lines, more trains especially in our areas. I think the whole house will agree that railway to expand and improve its services. We have shown great financial management in these achievements. Passengers fair has been crucial topic discussion as railway is popularly known for providing low cost travel facilities for common people. And thus, any change in this head becomes headline the same day I appreciate the step taken by the Hon. Minister to set Rail Tariff Authority.. as he rightly said, 'Hamane Chilman me Aag Laga Di'.
- b. Demand Management through Dynamic Pricing is an innovative instrument proposed by the Hon. Minister. Though it can't be application for all trains even in long term, but I'm sure it will be handy in financial management and also to provide exclusive services.
- c. I hope that more and more states will come forward to partner with Railway in terms of Cost Sharing Arrangements. Giving priority speedy completion of these projects will help strengthening these partnerships bringing in more projects and joining of new states.

- d. High Speedy, Semi High Speed and Dedicated Freight Corridors are the projects we are waiting for.

Safety

- a. Rail accidents are a painful reality. I have been constantly talking about railway safety in my last speeches. We all want to see the recommendations of Kakodkar Committee to be implemented fully before it's too late.
- b. I am happy that Hon. Minister recently promised to make Mumbai's Railway safer by increasing platform height. There are welcome measures proposed in the budget speech. But commitment in term of considerable budgetary allotment to the special head is absent.
- c. We were expecting Rail Safety Council/Commission to be independent and effective body and to be separate from operations as recommended by Kakodkar Committee.

Basic amenities to passengers :-

- a. In last year's budget speech Hon. Minister mentioned about use of better technology for e-booking. Passengers have responded positively for passengers friendly initiatives.
- b. But, basic amenities at railway stations is still a major challenge for Railway. People want clean and hygienic factors. I urge Railway to take the issue on priority and have special drive for basic amenities.
- c. Since I remember, passenger trains have one woman coach. In last decades women are playing larger role in the society. More and more women are active in economic activity and obviously number of female passengers have considerably increased. I urge Railway to consider increasing number of women coach for railway. There can be surveys and we can start from most busy trains where women commute daily for work.

Railway is been successful to bring down its operating ratio under 90% gradually.

Railway is getting technologically advanced and financially stronger. I once again thank millions of people working for glorious Indian Railway and Hon. Railway Minister for leading this major sector effectively.

***श्रीमती दर्शना जरदोश (सूरत) :** सूरत रेलवे स्टेशन की साल की 150 करोड़ से ज्यादा रेवेन्यू को देखते हुए और वर्ल्ड क्लास की घोषणा होने के बाद भी सूरत में डी.आर.एम. ऑफिस एवं सूरत को डिक्लीजन बनाने की मांग को स्वीकार नहीं किया जाता है तो कृपया इस पर तुरंत अमलीकरण किया जाये एवं सूरत स्टेशन के प्लेटफार्म नंबर 4 के ऊपर कोच इंडीकेटर एवं कोच डिस्पले तुरंत लगाया जाये। तदुपरांत, सूरत के टूटे-फूटे प्लेटफार्मा नंबर 2 व 3 की तुरंत मरम्मत की जाये।

मेरे संसदीय मत क्षेत्र सूरत रेलवे स्टेशन की हर रोज की 50 लाख से ज्यादा आय देने वाला सूरत रेलवे स्टेशन पर, जो देश की वी.वी.आई.पी. ट्रेन कहलाती है, (12951-52/ 12953-54) रूकती हैं, उनके स्टॉपेज के लिये रेलवे बोर्ड अगर पॉलीसी बदल सकता है तो निम्नलिखित संपर्कक्रांति ट्रेनों के लिए भी पॉलीसी में बदलाव करके सूरत में स्टॉपेज देकर सूरत के साथ न्याय करें-

ट्रेन नंबर:(12907-08 बान्द्रा-निजामुद्दीन, 12431-32 तिरुवनन्तपुरम्-निजामुद्दीन, 12217-18 कोचीवली-चण्डीगढ़, 12449-50, मडगांव-निजामुद्दीन)

वापी से भरुच के बीच के औद्योगिक विकास को देखते हुए मुंबई की तरह हर आधे घंटे में मेमु या डेमु ट्रेन दौड़ानी चाहिये।

सूरत स्टेशन से ट्रेन एवं यात्री ट्रैफिक कम करने हेतु निम्नलिखित ट्रेने सूरत से शुरू होकर/ सूरत स्टेशन पर आकर पूर्ण होने वाली ताप्ती लाईन की ट्रेनों को उद्यना स्टेशन से शुरू करके वहां ही पूर्ण किया जाये, जिससे कि इन ट्रेनों में जाने वाले यात्रियों को सूरत आना न पड़े और उनका पैसा एवं समय का बचाव हो सके एवं सूरत रेलवे स्टेशन प्रशासन को इन ट्रेनों के कारण ऑपरेटिंग एवं एक्जामिन तथा एडमिनिस्ट्रेशन की जो गंभीर समस्या रहती है वह दूर हो सके एवं उद्यना स्टेशन का विकास और अधिक हो सके।

ट्रेन नंबर: 19047-48/12945-46/59051-52/59013-14/59075-76/59077-78/59025- 26/13425-26/22827-28/19053-54.

* Speech was laid on the Table

सूरत शहर में गुजरात के सौराष्ट्र क्षेत्र में रहने वालों की भारी जनसंख्या को देखते हुए सूरत-महुवा (19025-26) ट्रेन को सप्ताह में एक दिन के बजाए हर रोज चलाई जाये।

ताप्तीगंगा एक्सप्रेस (12945-46) एवं सूरत-भागलपुर एक्सप्रेस (19047-48) को भी यात्रियों की अतिशय भारी भीड़ एवं बारह मास प्रतीक्षा की लंबी सूची को देखते हुए सूरत से यह ट्रेन हर रोज चलाई जाये।

मुंबई की लोकल ट्रेन की तरह पश्चिम रेलवे की लंबी दूरी की ट्रेन एवं सुपर फास्ट ट्रेनों में रात के समय कोच के अंदर अगला स्टेशन कौन-सा आएगा एवं प्लेटफार्म की दिशा का इलैक्ट्रॉनिक डिस्प्ले एवं मार्क की घोषणा कोच के अंदर की जाए।

मेरे संसदीय क्षेत्र में औद्योगिक दृष्टि से अतिविकसित कीम रेलवे स्टेशन पर लोकशक्ति एक्सप्रेस (19143-44) एवं देहरादून एक्सप्रेस (19020-19) को स्टॉपेज देना चाहिए तथा सायण रेलवे स्टेशन पर गुजरात एक्सप्रेस (19011-12) एवं बलसाड़-दाहोद इन्टरसिटी (12929-30) को स्टॉपेज देना चाहिए।

उत्राण रेलवे स्टेशन पर करंट टिकट की एक और खिड़की खोली जाए एवं एफ.ओ.बी. मंजूर किया जाए तथा ट्रेन नंबर 19011-12, +19215-19216 को उत्राण पर स्टॉपेज दिया जाये।

गुजरात का विश्व प्रसिद्ध सोमनाथ मंदिर जहां बसा हुआ है, वहां से उत्तर भारत की ओर जाने के लिए कोई और ट्रेन की सुविधा नहीं है। अतः यह यात्रा धाम से उत्तर भारत की ओर जोने के लिए सीधी ट्रेन की सुविधा देनी चाहिए।

गुजरात के सूरत से पश्चिम बंगाल की ओर जाने के लिए सिर्फ 2 ट्रेन हैं वह भी आगे से आती है। अतः सूरत से पश्चिम बंगाल के लिए सीधी ट्रेन की सुविधा शुरू करनी चाहिए एवं सूरत शहर में उत्तर भारत की जनसंख्या को देखते हुए सूरत से उत्तर भारत के लिए नई ट्रेन जल्द-से-जल्द देनी चाहिए।

बांद्रा-पटना (19049-50) जो सप्ताह में 1 दिन चलती है, उसे उत्तर भारतीयों की जनसंख्या को देखते हुए हर रोज चलाया जाना चाहिए।

पश्चिम बंगाल का अधिकतम विस्तार गुजरात में है, इस विषय को ध्यान में रखते हुए पश्चिम रेलवे का मुख्यालय अहमदाबाद में जल्द-से-जल्द दिया जाना चाहिए।

16733-34 जोधपुर-चैन्नई/16125-26 ओखा-रामेश्वरम् हर रोज दौड़ाई जाये।

मुंबई सेन्ट्रल एवं बांद्रा टर्मिनस से निम्नलिखित ट्रेनों में सूरत स्टेशन के लिए यात्री द्वारा करंट टिकट मांगने पर तंत्र द्वारा ऐसा जबाव दिया जाता है कि सूरत रीमोट स्टेशन है और सूरत स्टेशन पर मुंबई से आने वाली कुछ ट्रेनों के आने समय मध्यरात्री का होने की वजह से सूरत ऑड टाइमिंग का स्टेशन है ऐसा कहकर करंट टिकट नहीं दिया जाता है। ट्रेन नंबर 12955, 12903, 12925, 12901, 19005, 12927, तो कृपया इन ट्रेनों में सूरत स्टेशन के लिए करंट टिकट जारी की जाये।

निम्नलिखित ट्रेनों में यात्रियों की मांग को देखते हुए जनरल कोच (बिना आरक्षण वाले कोच) बढ़ाने चाहिये।

(1) 12929-12930, (2) 12935-12936, (3) 19059-19060, (4) 19113-19114, (5) 19023-19024, (6) 19019-19020, (7) 113-114, (8) 125-126, (9) 177, (10) 175, (11) 249-250, (12) 239-240, (13) 69141-69142.

***डॉ. किरीट प्रेमजीभाई सोलंकी (अहमदाबाद पश्चिम):** इंटरिम रेल बजट में, मैं अपने क्षेत्र अहमदाबाद एवं गुजरात के लिए कुछ मांगें रखता हूँ ।

1. दिल्ली एवं उत्तर भारत की ओर जानेवाली और आनेवाली सभी एक्सप्रेस और सुपरफास्ट ट्रेनों को साबरमती रेलवे स्टेशन पर स्टोपेज दिया जाए ।
2. मुंबई एवं दक्षिण भारत जानेवाली एवं आनेवाली सभी एक्सप्रेस तथा सुपरफास्ट ट्रेनों को स्टोपेज मणिनगर रेलवे स्टेशन पर दिया जाए ।
3. साबरमती रेलवे स्टेशन को टर्मिनल स्टेशन घोषित करके विकास किया जाए ।
4. साबरमती रेलवे स्टेशन के प्लेटफार्म रीनोवेट किया जाए तथा पूरी लंबाई का प्लेटफार्म शेड बनाया जाए ।
5. साबरमती रेलवे स्टेशन पर अभी-अभी अहमदाबाद-दिल्ली राजधानी ट्रेनों का स्टोपेज दिया गया है । मेरी मांग है कि राजधानी ट्रेन अहमदाबाद से दिल्ली जाते वक्त प्लेटफार्म नंबर एक पर स्टॉपेज दिया जाए ।
6. साबरमती रेलवे स्टेशन पर फुट ओवर ब्रिज का निर्माण किया जाए, जो सभी प्लेटफार्म को जोड़ सके ।
7. साबरमती रेलवे स्टेशन दोनों ओर ईस्ट तथा वेस्ट होने की बजह से मुसाफिरों को आने में असमंजस होता है और कई मुसाफिर ट्रेन मिस करते हैं ।
इसी के लिए मेरा सुझाव है कि साबरमती रेलवे स्टेशन के ईस्ट तथा वेस्ट को नया अधिकारिक रूप से नाम दिया जाए ।

* Speech was laid on the Table.

***श्रीमती ज्योति धुर्वे (बेतूल):** अपने संसदीय क्षेत्र की गंभीर समस्या का जिक्र करते हुए मैंने कुछ ट्रेनों की ठहराव की मांग की थी जो अत्यंत मेरे क्षेत्रवासियों के लिए अति-आवश्यक है। आपसे विश्वास करती हूँ कि माननीय मंत्री जी के द्वारा मेरे इस मांग को पूरा करेंगे, ऐसा आशा करती हूँ।

1. नागपुर से चलकर इंदरसिटी आती है। उसे भोपाल तक आगे करने की मांग करती हूँ।
 2. जबलपुर-नागपुर को घोड़ाडोंगरी ठहराव करने की मांग करती हूँ।
 3. ताप्ती गंगा को हरदा रूकवाने की मांग करती हूँ।
 4. स्वर्णजयंती को आमला रूकवाने की मांग करती हूँ।
 5. भूसावल पैसेजर को टिमरनी में रूकवाने की मांग करती हूँ।
 6. आमला शटल को इटारसी तक चलवाने की मांग करती हूँ।
- हरदा-बेतूल रेलवे नई लाइन जोड़ने की मांग करती हूँ।

* Speech was laid on the Table.

*SHRI GANESHRAO NAGORAO DUDHGAONKAR (PARBHANI):I would like to express my gratitude to the railway minister for announcing policy decision of taking survey of doubling the line of Parbhani-Parli and Latur Road-Kurudwadi.

I also congratulate Hon'ble Railway Minister for the decision of survey of doubling of above rail line as the Hon'ble Railway Minister has best known the ground realities of our region as he is also from our old Hyderabad state. But I would like to place on the record, Parbhani-Mudkhed rail line is used 170% at present & few more trains are announced in this budget. The burden of running the trains on this track would increase of their capacity which would result maintenance of track, thereby slowing down the speed & trains behind the scheduled which would cause time loss & expenses to ex-chequer.

I therefore appeal to increase the allocation (Minimum 50 crore) to the doubling of Parbhani-Mudkhed track which would complete some part of work.

I further would like to know the status of schemes announced in prescending budgets accounced by then railway ministers, about the completion of 'Adarsh Station' at Parbhani (Jn.), Purna (Jn.) and Jalna and 'Modern station' at Sailu, Partur' Pokharni (Nr.) and Gangakhed and what's step have been undertaken for the completion of above mentioned projects.

I would like to place an very earnest demand of people of my region for time bound completion of Akola-Khandwa gauge conversion (MG to BG) within a stipulated time and this programme of gauge conversion is necessary for development of the backward region and connect this region to North-East India.

There is need to expedite the Parli-Beed-Nagar rail line to increase the connectivity for convenience of people of my region to Pune & Mumbai.

I would like to emphasise on the fact that injustice is done in my region to Purna (Jn.) where steam loco shed was located as it was a central place to then MG rail line. I come to know that such steam loco shed were also present at Kazipeth, Lalaguda, Guntkal, Gutty in South Central Railway but they were

* Speech was laid on the Table.

subsequently converted in diesel and electric loco shed. On the contrary the steam loco shed at Purna (Jn.), Jalna, Manmad (Jn.), Parli (Jn.) and Akola were abolished and no new diesel loco shed were erracted, this is injustice to this region because these lines are diesel locomotive lines.

The present diesel loco shed (i.e. Kazipeth, Lalaguda, Guntkal and Gutty) are in the zone of electrified lines and far away from the Nanded Division (about 350 km.)

Following infrastructure facilities available at Purna (Jn.)

1. Diesel loco shed
2. C & W shop
3. Railway Yard
4. Rest House for officers and running room
5. Railway quarters for employees
6. School
7. Hospital
8. Community Hall

Therefore, I would request to consider at least one demand of constructing ultra modern diesel/electric loco shed at Purna (Jn) in Nanded Division.

I demand the Adilabad-Parli and then Nashik (Manmad) electrification as this line is commercial line for transportation of coal to thermal power stations.

As per the MOU with HRD, Kendriya Vidyalaya should be established at Purna (Jn.) as ample railway land is available and thousands of railway employees lived there.

In the last railway budget, Hon'ble Railway Minister has announced the extension of Mumbai-Latur upto Nanded. But I'm pained to inform you that the reason best known to railway administration, the extension is not given to this train up till now. I therefore appeal to Hon'ble Railway Minister that extension to this train should be done as early as possible.

One more train announced in the last railway budget named as 'Guru Parikrama Express' is not started yet. I appeal to Hon'ble Railway Minister to look into the matter.

I'm very thankful if Hon'ble Railway Minister has given extension to following trains:

1. Miraj-Parli passenger upto Parbhani (Jn.)
2. Mumbai-Aurangabad Janshatabdi upto Parbhani or Purna (Jn.)
3. Nagarsol-Jalna Demu upto Parbhani or Purna (Jn.)

With all the above demands I place before you the earnest demand of the people of my region is that Nanded-Pune express should run daily and one special train should be introduced between Nanded to Mumbai.

I attract the kind attention to the fact that the stations of Dhondi, Singnapur, Ukhali (Dist. Parbhani) and Paradgaon (Dist. Jalna) railway stations remains as it is from establishment of this rail line. I therefore request to Hon'ble railway minister to create block station to the above railway stations.

I request the Hon'ble railway minister to create passenger reservation system facility at the respective post offices PRS to Ghansawangi,, Sonpeth, Mantha and Palam. As these taluka places are far away from nearest rail head.

I would like to attract the attention to the fact that the work of ROB near Gangakhed railway station is going very slowly, kindly expedite the work and at the same time to make the provision of ROB at Marathwada Agriculture University, Parbhani, Manwat Road, Sailu and Partur

I would like to attract the attention to the fact the injustice is done with the railway engineers in the allocation of grade pay. They demanding increase in the grade pay minimum upto Rs. 4800. As per the sixth pay commission the gangman, the trackman and the railway engineers are in the same category that is group 'C'. This is injustice to railway engineers and I therefore appeal to Hon'ble Railway Minister to kindly consider the demand of railway engineers.

*SHRI R.THAMARAISELVAN (DHARMAPURI): I am happy that I was able to bring to the notice of the Government concerning various railway proposals during the last four and a half years concerning my Dharmapuri parliamentary constituency, out of which a few proposals have been implemented and many proposals which are of great public and national interest concerning the railways as narrated hereinafter are yet to be implemented. Therefore, I take this opportunity at the fag end of the present 15th Lok Sabha, to urge upon the Hon'ble Railway Minister to pay his special attention to the following proposal and take up these projects on an urgent basis.

The Hon'ble Minister has agreed to undertake a survey to update Morappur – Dharmapuri rail line providing about 36 kms and the same was announced in the last railway budget for 2013-14. It comes under my parliamentary constituency. This is the long pending demand of the people living in my constituency. If this project is implemented, the people from the headquarter of Dharmapuri district i.e. Dharmapuri town and surrounding towns will be benefited and it would also generate a lot of resources for the Railways as these routes are highly economically viable because of the geographical structures connecting places of importance with regard to religion, commerce and tourism. As directed, the survey has been completed and the report has been sent to the board in the month of June, 2013. The approximate cost estimated now is at Rs. 226 crore. Therefore, it is

* Speech was laid on the Table.

requested that further steps may please be taken for the speedy commencement of work on the proposed Morappur –Dharmapuri rail line at the earliest.

There is a strong demand for the stoppage of Train No. 16001/16002 Chennai Central - Palani-Chennai Central at Morappur and Bommidi Railway Stations. Since this train is bound for Palani which is a one of the famous pilgrimage centres in Tamil Nadu, pilgrims from this part of Tamil Nadu are quite high and also people going to the capital of Tamil Nadu. In other words, for both ways there will be a good number of passengers from these two stations and this will prove once the stoppage is provided at above places. Therefore, stoppage may please be provided for the said train at above stations. Moreover, the Southern Railway has already sent a recommendation to the Railway Board for providing stoppage for the said train at above places as per a communication No. T 454/VI/MP/SA dated 24.1.2014 to me by the General Manager, Southern Railway.

At present there is no direct train between Bangalore and Rameswaram which runs via Palacode, Dharmapur, etc. Passenger traffic to these places from one end to another is quite heavy considering the importance of these places. Therefore, introduction of a new train between Bangalore-Rameswaram-Bangalore will help to generate more revenue for the railways as well as benefit several thousands of people who often visit these places. Therefore, it is requested that a new train may please be introduced between Bangalore and Rameswaram-Bangalore with stoppage at Marandahalli, Palacode and Dharmapuri Stations at the earliest.

Expedite construction of following rail over-bridges already sanctioned:-

- a) Adhiyaman Kottai Railway Gate falling on the Dharmapuri-Salem National Highway (NH-7)
- b) Vennampatti Railway Gate in Dharmapuri town
- c) Pennagaram Railway Gate (Kumarasamy Pettai Railway Gate)
- d) Papparappatty Railway Gate
- e) Chinthalpadi Railway Gate
- f) Buddireddipatti Railway Gate

There is an urgent need to construct these over bridges at above places. All these places fall under Bangalore Division of South Western Railway and under Salem Division of South Railway. The constructions of these over bridges are very essential as public passing through these gates are finding it very difficult to commute. I would also like to inform you that the soil test for the first four rail over-bridges mentioned in item (a) to (d) has been done and it is a matter now between the railways and the state government to sort out the issues and commence the work at the earliest.

There is also need to construct a manned level crossing at Sivanalli under Salem Division of Southern Railways. In the absence of level crossing at Sivanalli, people from more than 30 villages have to take the risk of their lives by crossing un-manned level crossing.

Railway Station at Morappur is an ancient Railway Station under the control of Salem Division of Southern Railways which falls in my constituency. This Station serves the people who are heading towards Chennai and other parts of the country and the State. Hundreds of people visit the Railway station regularly.

Dharmapuri district is the most backward district in the State of Tamil Nadu. Due to this backwardness, the people of this district had to move from Dharmapuri to far away places for their livelihood and for better prosperity. However, the trains which are passing this Morappur Station, do not stop over here i.e. Train No. 3351/3352 Tata Nagar-Alleppey-Tata Nagar-Bokaro Express and 2695/2696 Chennai-Thiruvananthapuram, Chennai Express. A stoppage of said trains should be provided.

Another important Railway Station falling in my district is Bommidi. This station also serves the people of both Dharmapuri and Krishnagiri districts. However, this station does not have stoppage which should be provided for train no. 6381/6382 Mumbai-Kanyakumari Mumbai as well as 7229/7230 Sabari Express running between Thiruvananthapuram to Hyderabad via Tirupati. It is pain and pertinent to mention here that when the Mumbai-Kanyakumari GST Express enters Kerala, it stops at all stations in Kerala, whereas it does not have a stoppage at many important stations in Tamil Nadu.

Stoppage of train intercity running between Bangalore-Ernakulam-Bangalore (12677-12678) and Mysore-Mayiladuthurai—Mysore (16231-16232) at Palacode has been a long pending demand of the people of this area which is one of the biggest taluks in the Dharmapuri District. Palacode is a big commercial centre having sugar mill, etc, for a stoppage of above train at Palacode. Being a big commercial centre, the movement of people from here to many places across the state and other parts of the country is quite high. More-over, passenger traffic

to industrial towns like Coimbatore, Tirupur, etc from here is quite high. Therefore, if a stoppage is allowed for this train at Palacode, both the people and the railways will benefit immensely. Therefore, stoppage at Palacode for this train be provided.

Dharmapuri being close to Bangalore, the capital of Karnataka, passenger traffic to and fro (Dharmapuri-Bangalore-Dharmapuri) is quite high as in the case of traffic to all other state capitals in the country from its neighbouring areas. Presently the said Passenger train only plying between Bangalore-Hospur-Bangalore. If this train is extended upto Dharmapuri, several hundreds of people can travel daily on both sides from Dharmapuri to Bangalore and Bangalore to Dharmapuri. Therefore, this train be extended upto Dharmapuri.

I shall be highly grateful if you could kindly look into it and take immediate action to implement the above much needed railway demands of the people of my constituency at the earliest.

***श्री दिनेश चन्द्र यादव (खगड़िया)-** रेल बजट 2014-15 पर मैं अपना कुछ सुझाव देना चाहता हूँ। प्रत्येक बजट भाषण में मैंने जिन-जिन समस्याओं को उठाया, उसमें किसी भी समस्याओं का निदान नहीं हुआ। हम समझते हैं कि आज के रेल मंत्री पूरे देश के रेल मंत्री नहीं होते बल्कि वे किसी न किसी राज्य एवं क्षेत्र के रेल मंत्री होते हैं। मंत्री के रूप में जब रेलमंत्री, मंत्री के रूप में शपथ लिए होंगे तो वे कहेंगे कि " मैं सत्यनिष्ठा से एवं बिना राग-द्वेष से अपने दायित्व का निर्वहन करूंगा। "पता नहीं वे सत्यनिष्ठा कितना निभाये, लेकिन राग-द्वेष से वे अपने कर्तव्य को जरूर निभाया।"

बिहार राज्य अत्यंत पिछड़ा राज्य है, उसमें नई कुछ देने की बात तो दूर, पन्द्रहवीं लोकसभा के कार्यकाल से पहले के रेलमंत्री द्वारा जो कुछ भी दिया गया था, वर्तमान व्यवस्था में उसे खत्म करने का प्रयास किया गया। आप देखियेगा कि मधेपुरा में ग्रीनफील्ड विद्युत रेल इंजन विनिर्माण कारखाने की स्थापना की स्वीकृति हुई। यह राष्ट्रीय महत्व की परियोजना है। इस पर रेल को विशेष ध्यान देना चाहिए। इस पर 1960 करोड़ रूपए खर्च होंगे, लेकिन इसमें अभी कोई काम भी नहीं हुआ है। जमीन अधिग्रहण हो गयी, लेकिन जमीन देने वाले को अभी तक पैसे का भुगतान नहीं हुआ, अन्य काम भी आगे नहीं बढ़ रहे हैं। उसके साथ देश के दूसरे जगहों पर भी इस तरह के कारखाने की स्वीकृति हुई, जिसमें कई तो पूर्ण भी हो गये, लेकिन मधेपुरा विद्युत रेल इंजन कारखाना का काम शुरू ही नहीं किया गया। सहरसा में एक वाशिंग पिट का निर्माण हो रहा है। हमने बार-बार लोकसभ में एवं परामर्शदात्री समिति की बैठक में भी इसकी चर्चा की है। रेलवे बोर्ड के चैयरमेन साहब ने रुचि भी ली थी। इसकी बात भी आगे बढ़ी। इसमें जो पैसा दिया गया, इसमें जो लिंक लाइन है, सिक लाइन और शेड बनना है, क्रेन उसमें लगना है, वह भी नहीं लग सका।

सहरसा बगाली बाज़ार रेलवे ढाला पर रेल रोड ओवर ब्रिज निर्माण की स्वीकृति वर्ष 1996 में रेलवे बजट में हुई थी, लेकिन उसकी प्रक्रिया पूरी नहीं होने के कारण वह खटाई में पड़ गया। रेल मंत्रालय तो अपने हिस्से की राशि देना चाहता था, लेकिन सड़क परिवहन मंत्रालय अपने हिस्से की राशि नहीं दे रहा था और उसके नक्शे का भी फाइनलाइज नहीं हो रहा था। माननीय सांसद श्री शरद यादव ने मुख्यमंत्री से कहकर सड़क परिवहन मंत्रालय द्वारा जो राशि देनी थी वह राशि बिहार सरकार अपने कोष से देने पर

* Speech was laid on the Table

सहमति हुई तब जाकर नये सिरे से रेल बजट में उसकी स्वीकृति दी गई और उसका शिलान्यास का कार्यक्रम भी तैयार हो रहा है।

खगड़िया से कुशेश्वर स्थान तक बड़ी रेल लाईन निर्माण की स्वीकृति वर्ष 1996 में हुई थी। राशि के अभाव में उसमें चालीस प्रतिशत भी काम नहीं हुआ।

उसी तरह हसनपुर-सकरी बड़ी रेल लाईन निर्माण की स्वीकृति वर्ष 1996 में ही हुई थी। कुशेश्वर स्थान से सकरी तक कार्य तो कराया गया, लेकिन हसनपुर से कुशेश्वर स्थान के बीच मात्र 35 प्रतिशत ही कार्य अब तक हो सका है। उसमें भी राशि नहीं दी जा रही है।

सहरसा-फारविसंगंज एवं सरायगढ़ सकरी आमान परिवर्तन के कार्य की स्वीकृति वर्ष 2004 में हुई थी। यह रक्षा मंत्रालय का डिपोजिट स्कीम है। रक्षा मंत्रालय ने तो राशि दे दी, लेकिन अब तक वह काम पूरा नहीं किया गया। प्रत्येक रेल बजट में यह जरूर कहा गया कि अगले वर्ष तक इस काम को पूरा करा देंगे। पूरा तब तो कराते जब उसमें राशि दी जाती।

सरायगढ़-निर्मली के बीच कोशी नदी पर कोशी रेल महासेतु का निर्माण अब पूरा तक पूरा नहीं हो सका। वर्ष 2009 के बजट में कहा गया कि 2010 तक इस काम को पूरा करा देंगे। फिर 2010 के बजट में कहा गया कि इसे वर्ष 2011 तक पूरा करा देंगे। यही सिलसिला चलता रहा, लेकिन आज तक वह काम पूरा नहीं हुआ।

मुंगेर-गंगा नदी पर रेल सह सड़क पुल की 1,383 करोड़ रूपए की योजना है। जो राशि दी गयी, उसमें वर्ष 2011-12 के रेल बजट में ही 31-03-2012 तक इसे पूरा करने का लक्ष्य था। लेकिन काम बिल्कुल नहीं हो रहा था। बिहारी के माननीय मुख्यमंत्री श्री नीतीश कुमार जी ने राज्य सरकार के कोष से जब राशि देने की स्वीकृति दी तब उसमें कुछ काम बढ़ सका।

मधेपुरा से पूर्णिया तक के रेल खण्ड वर्ष 2008 में आयी भयंकर बाढ़ के कारण पूर्ण क्षतिग्रस्त हो गया था। इस रेल खंड के आमान परिवर्तन की स्वीकृति बहुत पहले होने के बावजूद भी आज तक इस रेल खंड का काम पूरा नहीं हो सका। इतने दिनों में मधेपुरा से मुरलीगंज तक के काम ही अब तक पूरा हो सका है, आगे भगवान जाने।

हम एक-दो सर्वेक्षण की बात करना चाहते हैं। बिहारीगंज-सिमरी बख्तियारपुर के बीच रेल लाइन का सर्वेक्षण अद्यतन किया जाना था, पिछड़े बजट में पिछड़े क्षेत्रों को जोड़ने के लिए सामाजिक रूप से वांछनीय परियोजना में इसे सम्मिलित किया गया। उसका अद्यतन सर्वेक्षण नहीं हुआ। कुशेश्वर स्थान से

सहरसा तक का सर्वेक्षण होना है, राशि दी गई। उसका सर्वेक्षण नहीं हो रहा है। गोगरी-परवत्ता-डुमरिया के रास्ते महेशखुंट-नारायणपुर का सर्वेक्षण पूर्ण नहीं हो रहा है। बरौनी-हसनपुर, बारास्ता-भगवानपुर और चेरिया बरियापुर के बीच रेल लाइन का जो सर्वेक्षण होना है, वह पूरा नहीं हुआ है।

सिमरी-बख्तियारपुर स्टेशन के बगल में जो रेल का संपर्क सड़क है, आश्वासन था कि उसका निर्माण करेंगे, वह काम नहीं हुआ, उसका निर्माण किया जाना चाहिए। सिमरी-बख्तियारपुर में रेक प्वाइंट का निर्माण होना चाहिए। वहां अतिरिक्त प्लेटफार्म भी होना चाहिए।

हसनपुर स्टेशन पर फुटओवर ब्रिज का निर्माण होना चाहिए और मानसी-सहरसा रेलवे लाइन का दोहरीकरण होना चाहिए।

मेरी संसदीय क्षेत्र खगड़िया में आर.ओ.बी. का निर्माण शुरू है। हम चाहते हैं कि समय-सीमा के अन्दर वह बन कर तैयार हो।

खगड़िया जिला मुख्यालय का महत्वपूर्ण स्टेशन है। वहां यात्रियों के लिए मूलभूत सुविधाओं का अभाव है।

खगड़िया स्टेशन के प्लेटफार्म पर पश्चिम भाग में फुटओवर ब्रिज का निर्माण किया जाय जिसमें स्टेशन से यात्रियों को बाहरी हिस्से में उतरने का भी सुविधा हो।

स्टेशन की साफ-सफाई की व्यवस्था सुनिश्चित की जाये। पर्याप्त रोशनी की भी व्यवस्था की जाये। यात्रियों के लिए स्टेशन पर स्वच्छ पेयजल और वाटर कूलर की व्यवस्था कराई जाये।

सहरसा-खगड़िया-हसनपुर रोड-समस्तीपुर के बीच सभी स्टेशनों का प्लेटफार्म बड़ी रेल लाईन के मानक के अनुसार ऊंचा एवं लम्बा नहीं है।

खगड़िया जं० से पूरब फुटओवर ब्रिज के उत्तरी तरफ टिकट बिक्री काउंटर चालू किया जाये।

सहरसा जं० पर मात्र दो प्लेटफार्म है। यहाँ अतिरिक्त तीन प्लेटफार्म का निर्माण किया जाए।

सिमरी-बख्तियारपुर में रेक प्वाइंट की सुविधा दी जाए।

सिमरी-बख्तियारपुर स्टेशन पर एक और प्लेटफार्म का निर्माण कराया जाए।

हसनपुर रोड पर फुटओवर ब्रिज का निर्माण कराया जाये।

मानसी-सहरसा रेल लाईन का दोहरीकरण किया जाए।

कोशी एक्सप्रेस (15282-15281) का विस्तार दोरम मधेपुरा तक किया जाए।

समस्तीपुर रेल डिवीजन अन्तर्गत खगड़िया जिला मुख्यालय है, यह "ए क्लास" रेलवे स्टेशन हैं यहाँ निम्न गाड़ियों का ठहराव दिया जाये-

(क)गाड़ी संख्या-12424/12423 गुवाहाटी राजधानी, 12436/12435 और 12236/12235 डिब्रूगढ़ राजधानी,

(ख)गाड़ी संख्या-15631/15632 गुवाहाटी- जोधपुर,

(ग)गाड़ी संख्या-15715/15716 गरीब नवाज एक्सप्रेस,

(घ)गाड़ी संख्या-12501/12502 दिल्ली-गुवाहाटी संपर्क क्रान्ति एक्सप्रेस.

मानसी जंक्शन पर सीमांचल एक्सप्रेस का ठहराव दिया जाये।

समस्तीपुर रेल डीवीजन के हसनपुर रोड स्टेशन पर गाड़ी संख्या 12523/12524 न्यू जलपाइगुड़ी सुपर फास्ट एक्सप्रेस का ठहराव दिया जाये।

सहरसा-समस्तीपुर बाया हसनपुर रोड के बीच रात्रि में पैसेंजर गाड़ी चलाई जाये।

सहरसा से पटना के बीच रात्रि में एक्सप्रेस गाड़ी चलाई जाये।

हरिहरनाथ एक्सप्रेस-आमान परिवर्तन के पूर्व सहरसा से सोनपुर (बाया हसनपुर रोड-समस्तीपुर) तक हरिहरनाथ एक्सप्रेस चलती थी, रेल यात्री को राजधानी पटना जाने में काफी सुविधा थी, उसे पूर्व की तरह पुनः चलाई जाये।

गाड़ी संख्या 12553/12554 नई दिल्ली-बरौनी-वैशाली एक्सप्रेस का विस्तार बरौनी से सहरसा जंक्शन तक किया जाये।

रेल यात्रियों की कठिनाई को देखते हुए सहरसा जंक्शन से आने और जाने वाली निम्न गाड़ियों का परिचालन प्रत्येक दिन किया जाये।

(क)गाड़ी संख्या-15283/15284 जानकी एक्सप्रेस (तीन दिन)

(ख)गाड़ी संख्या-12203/12204 गरीब रथ एक्सप्रेस (तीन दिन)

(ग)गाड़ी संख्या-14603/14604 जनसाधारण एक्सप्रेस (एक दिन)

आनन्द विहार से मुजफ्फरपुर गाड़ी संख्या 12211 तथा 12212 गरीब रथ एक्सप्रेस को प्रतिदिन चलाया जाये।

सहरसा से अमृतसर प्रतिदिन चलने वाली जनसेवा एक्सप्रेस के किसी भी डिब्बे के शौचालय के खिड़की में शीशा नहीं लगा है एवं उसमें पानी भी नहीं रहता।

MADAM SPEAKER: Hon. Members, under the prevailing circumstances, it is not possible to continue the discussion. I shall now put the Resolution to the vote of the House.

The question is:

“That this House approves the recommendations contained in Paras 76, 77, 80, 81, 82, 83, 84, 85, and 86 of the Sixth Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, etc., which was presented in both the Houses of Parliament on 8th May, 2013.”

The motion was adopted.

12.22 hrs

DEMANDS FOR GRANTS ON ACCOUNT (RAILWAYS), 2014-15

MADAM SPEAKER : Motion moved:

“That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, on Account, for or towards defraying the charges during the year ending the 31st day of March, 2015, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16.”

MADAM SPEAKER: I shall now put the Demands for Grants on Account (Railways) for 2014-2015 to the vote of the House.

The question is:

“That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, on Account, for or towards defraying the charges during the year ending the 31st day of March, 2015, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16.”

The motion was adopted.

... (*Interruptions*)

12.23 hrs

**DEMANDS FOR SUPPLEMENTARY GRANTS
(RAILWAYS), 2013-14**

MADAM SPEAKER: Motion moved:

“That the supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2014, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 8, 10, 13, 15 and 16.”

MADAM SPEAKER: I shall now put the Supplementary Demands for Grants (Railways) for 2013-2014 to the vote of the House.

The question is:

“That the supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2014, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 8, 10, 13, 15 and 16.”

The motion was adopted.

... (*Interruptions*)

12.24 hrs**APPROPRIATION (RAILWAYS) VOTE ON ACCOUNT BILL, 2014***

THE MINISTER OF RAILWAYS AND MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Madam, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015 for the purposes of Railways.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015 for the purposes of Railways.”

The motion was adopted.

SHRI MALLIKARJUN KHARGE: Madam, I introduce** the Bill.

12.25 hrs

At this stage, Dr. Kakoli Ghosh Dastidar and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

MADAM SPEAKER: The Minister may now move that the Bill be taken into consideration.

* Published in the Gazette of India,
Extraordinary, Part-II, Section-2 dated 17.02.2014

** Introduced with the Recommendation of the President.

SHRI MALLIKARJUN KHARGE: I beg to move:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015 for the purposes of Railways, be taken into consideration.”

MADAM SPEAKER: The question is:

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015 for the purposes of Railways, be taken into consideration.”

The motion was adopted.

... (Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI MALLIKARJUN KHARGE: I beg to move:

“That the Bill be passed.”

MADAM SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

... (Interruptions)

12.27 hrs

APPROPRIATION (RAILWAYS) BILL, 2014*

MADAM SPEAKER: Item Nos. 36, hon. Minister.

THE MINISTER OF RAILWAYS AND MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-2014 for the purposes of Railways.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-2014 for the purposes of Railways.”

The motion was adopted.

SHRI MALLIKARJUN KHARGE: I introduce** the Bill.

... (*Interruptions*)

MADAM SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI MALLIKARJUN KHARGE: I beg to move:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-2014 for the purposes of Railways, be taken into consideration.”

* Published in the Gazette of India,
Extraordinary, Part-II, Section-2 dated 17.02.2014

** Introduced with the Recommendation of the President.

MADAM SPEAKER: The question is:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-2014 for the purposes of Railways, be taken into consideration.”

The motion was adopted.

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI MALLIKARJUN KHARGE: I beg to move:

“That the Bill be passed.”

... (*Interruptions*)

MADAM SPEAKER: Motion moved:

“That the Bill be passed.”

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, मैं आपके माध्यम से रेल मंत्री जी से एक सवाल रखकर रेल मंत्री जी से कहना चाहता हूँ और रेल मंत्री जी गम्भीरता से सुनें।... (व्यवधान) वर्ष 1996 में इटावा-मैनपुरी, जो रेलवे लाइन ग्वालियर से मिलती है और वह मुम्बई तक जाती है।... (व्यवधान) मैनपुरी एक ऐसा जिला है जो उत्तर प्रदेश में रेलवे से सबसे ज्यादा वंचित है। रेलवे से वंचित अगर कोई क्षेत्र है तो वह हमारा क्षेत्र है मैनपुरी।... (व्यवधान) इस संबंध में वर्ष 1996 में प्रधानमंत्री देवेगौड़ा और रेल मंत्री रामविलास पासवान जी ने घोषणा की थी, लेकिन अभी तक चार किलोमीटर भी रेल लाइन नहीं बिछी।... (व्यवधान)

माननीय रेल मंत्री श्री बंसल ने यहीं पर वर्ष 2011-12 में घोषणा की थी कि अगले जून में हम इसे कर देंगे, रेलगाड़ी चलेगी।... (व्यवधान) लेकिन रेल मंत्री जी ने उस समय भी और इस समय भी, उस चार किलो मीटर के लिए एक रुपया का भी प्रावधान नहीं किया।... (व्यवधान)

अध्यक्ष महोदया, मेरा आपसे विनम्र निवेदन है।... (व्यवधान) अब तो जा रहे हैं अगली लोक सभा के लिए लेकिन आप इसमें हस्तक्षेप करें।... (व्यवधान) क्या यह हमारा क्षेत्र है इसलिए?... (व्यवधान) मेरा आरोप है कि केवल मेरा क्षेत्र होने की वजह से यह षडयंत्र किया जा रहा है।... (व्यवधान)

अध्यक्ष महोदया : अब आपका समय समाप्त हो गया। धन्यवाद।

... (व्यवधान)

श्री मुलायम सिंह यादव : अकेले नीतीश कुमार जी ने काम किया है।... (व्यवधान) नीतीश कुमार जी रेल लाइन बना गए हैं और नीतीश कुमार चले गए हैं।... (व्यवधान) उनके बाद एक इंच भी रेलवे लाइन नहीं बिछी।... (व्यवधान)

अध्यक्ष महोदया : ठीक है।

... (व्यवधान)

श्री मुलायम सिंह यादव : बंसल साहब, जो रेल मंत्री थे, उन्होंने कहा था, सबको पता है कि अगले जून में रेल चला देंगे।... (व्यवधान)

अध्यक्ष महोदया : धन्यवाद।

... (व्यवधान)

श्री मुलायम सिंह यादव : क्या अभी के रेल मंत्री जी 400 मीटर भी रेल लाइन नहीं बिछा सकते थे?... (व्यवधान)

अध्यक्ष महोदया : मुलायम सिंह जी, धन्यवाद।

...(व्यवधान)

श्री मुलायम सिंह यादव : क्या यह हमारा क्षेत्र है, इसलिए? लेकिन इससे फर्क नहीं पड़ेगा।...(व्यवधान)

MADAM SPEAKER: Nothing else will go in record.

*(Interruptions) ... **

अध्यक्ष महोदया : अब हो गया। आखिर में जो बोलना है, बोल दीजिए।

...(व्यवधान)

अध्यक्ष महोदया : जल्दी बोल दीजिए।

...(व्यवधान)

श्री मुलायम सिंह यादव : अब रेल मंत्री ने कहा है तो इसे न बनाएं।...(व्यवधान) रेल मंत्री जवाब दें।...(व्यवधान)

अध्यक्ष महोदया : किस ने कहा है?

...(व्यवधान)

श्री मुलायम सिंह यादव : बंसल जी ने यहां घोषणा की है।...(व्यवधान) आप क्या समझते हैं।...(व्यवधान) क्या मज़ाक कर रहे हैं?...(व्यवधान) क्या यह मामूली बात है?...(व्यवधान)

MADAM SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

* Not recorded.

12.31 ½ hrs

PAPERS LAID ON THE TABLE-contd.

MADAM SPEAKER: Now, Item No. 10 – Shri K. Suresh.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKKUNNIL SURESH): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2012-2013.

[Placed in Library. See No. LT 10808/15/14]

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2012-2013.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 10809/15/14]

... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet on Tuesday, the 18th February, 2014 at 11 a.m.

12.32 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Tuesday, February 18, 2014/Magha 29, 1935 (Saka).*
